



List of Latest updates on SCC OnLine[®] Web Edition.

May 4

2026

With an ever expanding database and documents added everyday, SCC Online[®] users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Patna High Court
- Punjab and Haryana High Court

- **Rajasthan High Court**
- **Sikkim High Court**
- **Telangana High Court**
- **Uttaranchal High Court**

Tribunals

- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Green Tribunal**

Supreme Court

- Chandni Prateek Sharma v. High Court of Gujarat*, (P.S. Narasimha and Alok Aradhe, JJ.), 2026 SCC OnLine SC 748
- Chandra Prakash Choudhary v. Sukhdeo Singh*, (Sanjay Kishan Kaul, Manoj Misra and Aravind Kumar, JJ.), 2023 SCC OnLine SC 2597
- Kerala SRTC v. Rajesh K. Jacob*, (Sanjay Kumar and Satish Chandra Sharma, JJ.), 2025 SCC OnLine SC 3240
- Pawan Khera v. State of Assam*, (J.K. Maheshwari and A.S. Chandurkar, JJ.), 2026 SCC OnLine SC 749
- Rahul Ramesh Wagh v. State of Maharashtra*, (Surya Kant, C.J. and Joymalya Bagchi and Vipul M. Pancholi, JJ.), 2026 SCC OnLine SC 747
- State of Kerala v. Headstar Global (P) Ltd.*, (K.V. Viswanathan and K. Vinod Chandran, JJ.), 2025 SCC OnLine SC 3241

Allahabad High Court

- Abdul Hakeem v. Suhail Ahmad*, (Alok Mathur, J.), 2026 SCC OnLine All 3250
- Abhijit Sarkar Security Agency v. State of U.P.*, (Shekhar B. Saraf and Indrajeet Shukla, JJ.), 2026 SCC OnLine All 3322
- Abhishek v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3171
- Achche Lal v. CBI*, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 3353
- Ajai Pal v. State of U.P.*, (Siddharth and Jai Krishna Upadhyay, JJ.), 2026 SCC OnLine All 3339
- Ajit Kacher v. State of U.P.*, (Shekhar B. Saraf and Indrajeet Shukla, JJ.), 2026 SCC OnLine All 3320
- Akash Singh v. State of U.P.*, (Karunesh Singh Pawar, J.), 2026 SCC OnLine All 3346
- Amar Deep v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3193
- Amresh Bahadur Singh v. State of U.P.*, (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 3200
- Amrit Lal v. State of U.P.*, (J.J. Munir and Tarun Saxena, JJ.), 2026 SCC OnLine All 3241
- Anant Kunwar v. Commr.*, (Irshad Ali, J.), 2026 SCC OnLine All 3308
- Anant Ram v. State of U.P.*, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 3340
- Anil Kumar Bajpai v. State of U.P.*, (Brij Raj Singh, J.), 2026 SCC OnLine All 3187
- Anil Kumar Singh v. State of U.P.*, (Irshad Ali, J.), 2026 SCC OnLine All 3349
- Anita Kushwaha v. State of U.P.*, (Manju Rani Chauhan, J.), 2026 SCC OnLine All 3279
- Ankur Gupta v. State of U.P.*, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 3240
- Anshul Kumar Bajpai v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 3275
- Anuruddh Kumar Shakya v. State of U.P.*, (Deepak Verma, J.), 2024 SCC OnLine All 10300
- Anwar v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3183
- Archana Mishra v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3185
- Arif Sheikh v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3184
- Babu Lal v. Prescribed Authority Ceiling Unnao*, (Irshad Ali, J.), 2026 SCC OnLine All 3307
- Badar Hasan v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3175

- Badree v. State of U.P.*, (**Pankaj Bhatia**, J.), [2026 SCC OnLine All 3305](#)
- Balram v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 3172](#)
- Banarasi v. State of U.P.*, (**Shekhar B. Saraf** and **Indrajeet Shukla**, JJ.), [2026 SCC OnLine All 3313](#)
- Bhanu Pratap Verma v. Director of Consolidation*, (**Pankaj Bhatia**, J.), [2026 SCC OnLine All 3291](#)
- Bidyut Biswas Urf Neelsen Visvas v. State of U.P.*, (**Manish Kumar**, J.), [2026 SCC OnLine All 3216](#)
- Budhani v. Union of India*, (**Saral Srivastava** and **Garima Prashad**, JJ.), [2026 SCC OnLine All 3309](#)
- Chaitu v. State of U.P.*, (**Pramod Kumar Srivastava**, J.), [2026 SCC OnLine All 3195](#)
- Chandramauli Singh v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 3219](#)
- Chetan Kumar Ramprasad Sharma v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 3191](#)
- Chhaya v. State of U.P.*, (**Ram Manohar Narayan Mishra**, J.), [2026 SCC OnLine All 3196](#)
- Deva v. State of U.P.*, (**Rajeev Bharti**, J.), [2026 SCC OnLine All 3208](#)
- Dhanendra Kumar Jain v. Sunil Kumar Jain*, (**Siddhartha Varma** and **Jai Krishna Upadhyay**, JJ.), [2026 SCC OnLine All 3338](#)
- Dharmendra Yadav v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 3232](#)
- Dileep Singh v. State of U.P.*, (**Karunesh Singh Pawar**, J.), [2026 SCC OnLine All 3290](#)
- Dilip Singh Yadav v. State of U.P.*, (**Shekhar B. Saraf** and **Indrajeet Shukla**, JJ.), [2026 SCC OnLine All 3321](#)
- Dinesh v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 3234](#)
- E3 Edgeband Industries (P) Ltd. v. State of U.P.*, (**Vikas Budhwar**, J.), [2026 SCC OnLine All 3319](#)
- Farookh Choudhary v. State of U.P.*, (**Neeraj Tiwari** and **Sudhanshu Chauhan**, JJ.), [2026 SCC OnLine All 3312](#)
- Garima Dubey (Dr) v. Dr. Saurabh Anand Dubey*, (**Atul Sreedharan**, **Vivek Saran**, JJ.), [2026 SCC OnLine All 3354](#)
- Girja Shankar Mishra v. State of U.P.*, (**Rajeev Singh**, J.), [2026 SCC OnLine All 3258](#)
- Golu Thakur v. State of U.P.*, (**Nalin Kumar Srivastava**, J.), [2024 SCC OnLine All 10303](#)
- Guddi v. State of U.P.*, (**Vivek Varma**, J.), [2024 SCC OnLine All 10298](#)
- Gyanwati v. Commr.*, (**Irshad Ali**, J.), [2026 SCC OnLine All 3352](#)
- Hasim Ali v. State of U.P.*, (**Rajeev Bharti**, J.), [2026 SCC OnLine All 3206](#)
- Honey Chawla v. State of U.P.*, (**Deepak Verma**, J.), [2026 SCC OnLine All 3189](#)
- Husain Ali v. State of U.P.*, (**Prakash Singh**, J.), [2026 SCC OnLine All 3166](#)
- Ikbal v. State of U.P.*, (**Raj Beer Singh**, J.), [2024 SCC OnLine All 10291](#)
- Indradev Tiwari v. State of U.P.*, (**Rajeev Bharti**, J.), [2026 SCC OnLine All 3202](#)
- Jagannath v. State of U.P.*, (**Pramod Kumar Srivastava**, J.), [2026 SCC OnLine All 3199](#)
- Jagannath v. State of U.P.*, (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 3198](#)
- Jamaluddin v. State of U.P.*, (**Jaspreet Singh**, J.), [2026 SCC OnLine All 3301](#)
- Kajal Devi v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 3236](#)
- Kanhaiya Lal v. State of U.P.*, (**Vivek Varma**, J.), [2024 SCC OnLine All 10297](#)

Kapil Kumar Gupta v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 3204
Kapil Kumar Gupta v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 3205
Kavya Ranjan Dwivedi v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 3285
Krishna Kant Dwivedi v. State of U.P., (Rajan Roy and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 3256
Lekh Raj v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 3259
Luxmi Shankar Tiwari v. State of U.P., (Manju Rani Chauhan, J.), 2026 SCC OnLine All 3348
Madan Mohan Dubey v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 3281
Madhu v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3230
Madhuri Yadav v. State of U.P., (Rajesh Singh Chauhan and Indrajeet Shukla, JJ.), 2026 SCC OnLine All 3197
Mahawar Marketings (P) Ltd. v. State of U.P., (Alok Mathur, J.), 2026 SCC OnLine All 3317
Mahshar Jahan v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 3257
Manju v. State of U.P., (Manju Rani Chauhan, J.), 2026 SCC OnLine All 3277
Manoj v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3221
Mantiya v. Union of India, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 3311
Meena Maurya v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 3165
Mohd Sikander v. State of U.P., (Deepak Verma, J.), 2024 SCC OnLine All 10299
Mohd. Arif v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 3181
Mohd. Ayaz v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3224
Mohd. Chand v. State of U.P., (Sandeep Jain, J.), 2026 SCC OnLine All 3341
Mohit Singh v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 3177
Mohit Yadav v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3342
Monu v. State of U.P., (Samit Gopal, J.), 2024 SCC OnLine All 10292
Mukesh Sharma v. State of U.P., (Brij Raj Singh, J.), 2024 SCC OnLine All 10294
Muntajir Art Works v. State of U.P., (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 3318
Narendra Singh v. Jai Bahadur Singh, (Prashant Kumar, J.), 2026 SCC OnLine All 3255
Nargis Sindhu v. Union of India, (Rajeev Bharti, J.), 2026 SCC OnLine All 3211
National Insurance Co. Ltd. v. Mithlesh Singh, (Prashant Kumar, J.), 2026 SCC OnLine All 3246
Nattha Ram v. State of U.P., (Jaspreet Singh, J.), 2026 SCC OnLine All 3294
Neeraj Kumar v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 3288
Neeraj Tripathi v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 3272
Neha Gupta v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3238
Neha Pandey v. State of U.P., (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3227

- Nema Devi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3222
- Niyaj Ahmad v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3228
- Omkar Singh v. State of U.P.*, (Rajiv Lochan Shukla, J.), 2026 SCC OnLine All 3201
- Om Karnath v. Director of Consolidation*, (Pankaj Bhatia, J.), 2026 SCC OnLine All 3292
- Pappy v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 3192
- Parmanand v. State of U.P.*, (Jaspreet Singh, J.), 2026 SCC OnLine All 3302
- Parveen Kumar v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 3270
- Parwaaz Jamal Khan v. State of U.P.*, (Brij Raj Singh, J.), 2024 SCC OnLine All 10295
- Pooja v. State of U.P.*, (Saral Srivastava and Garima Prashad, JJ.), 2026 SCC OnLine All 3315
- Pramod Kumar v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3176
- Priyanka Maurya v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3237
- Priyanshu Dixit v. State of U.P.*, (Prakash Padia, J.), 2026 SCC OnLine All 3287
- Puttu Lal Soni v. Nagar Panchayat Ikauna*, (Alok Mathur, J.), 2026 SCC OnLine All 3252
- Radha Nishad v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3223
- Radheshyam v. State of U.P.*, (Karunesh Singh Pawar, J.), 2026 SCC OnLine All 3268
- Raj Mani Vishwakarma v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3220
- Rajan Mishra v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3182
- Rajani Devi v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3231
- Rajendra v. State of U.P.*, (Jaspreet Singh, J.), 2026 SCC OnLine All 3298
- Rajni Chaddha v. A.O. Canara Bank*, (Ajit Kumar and Siddharth Nandan, JJ.), 2026 SCC OnLine All 3295
- Ram Anjor v. State of U.P.*, (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 3194
- Ram Darash Prasad v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 3263
- Ram Niwash v. State of U.P.*, (Alok Mathur, J.), 2026 SCC OnLine All 3253
- Rama Shankar Tiwari v. Canara Bank*, (Irshad Ali, J.), 2026 SCC OnLine All 3347
- Ramesh Kumar Pal v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3239
- Rameshwar v. State of U.P.*, (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 3243
- Ramsevak v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 3225
- Ramvilas Sharma v. Director General Pranitya Rakshak Dal*, (Prakash Padia, J.), 2026 SCC OnLine All 3280
- Ravi Kumar v. State of U.P.*, (Prakash Singh, J.), 2026 SCC OnLine All 3188
- Rekha Trivedi v. A.D.A.*, (Atul Sreedharan and Siddharth Nandan, JJ.), 2026 SCC OnLine All 3297
- S.A. Enterprises v. RBI*, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 3350

- Sadhna Srivastava v. Rukmani Rai*, (**Alok Mathur**, J.), 2026 SCC OnLine All 3251
- Sadik v. State of U.P.*, (**Ajit Kumar** and **Siddharth Nandan**, JJ.), 2026 SCC OnLine All 3300
- Sagar Garg v. State of U.P.*, (**Saral Srivastava** and **Sudhanshu Chauhan**, JJ.), 2026 SCC OnLine All 3316
- Sahiba Bano v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 3235
- Sajjad Ali v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3170
- Sandeep Tiwari v. State of U.P.*, (**Ram Manohar Narayan Mishra**, J.), 2026 SCC OnLine All 3242
- Sanjay v. State of U.P.*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 3304
- Sanjit Victor Masih v. State of U.P.*, (**Rajeev Singh**, J.), 2026 SCC OnLine All 3274
- Saraju Dayal v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 3218
- Sarvesh Kumar v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3213
- Satendra Singh Yadav v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 3284
- Sattar Khan v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 3278
- Satya Nam v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3168
- Satyam Gupta v. State of U.P.*, (**Rajeev Singh**, J.), 2024 SCC OnLine All 10296
- Satyendra Pal v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3203
- Saurav Raj v. Sonakshi Verma*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 3345
- Savitri Devi v. State of U.P.*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 3314
- Shadab v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3178
- Shahruckh v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3207
- Shailendra Singh v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3212
- Shakumbari Sugar & Allied Industries Ltd. v. Commr. Tarade Tax Lko.*, (**Alok Mathur**, J.), 2026 SCC OnLine All 3254
- Sharat Chandra Sharma v. State of U.P.*, (**Samit Gopal**, J.), 2024 SCC OnLine All 10293
- Shatrughan Mishra v. State of U.P.*, (**Deepak Verma**, J.), 2024 SCC OnLine All 10301
- Shayada Khatoon v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 3190
- Shiv Bachan Ram v. State of U.P.*, (**Saral Srivastava** and **Garima Prashad**, JJ.), 2026 SCC OnLine All 3344
- Shiv Kumar Gupta v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3173
- Shivam Kumar v. State of U.P.*, (**Vivek Varma**, J.), 2024 SCC OnLine All 10302
- Shivanshi v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 3229
- Shivendra Kumar Attalani v. Board of Revenue*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 3299
- Shobhit Yadav v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3209
- Shravan Kumar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3186
- Shweta Maurya v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 3283

- Shweta v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 3226
- Somehswar Sirohi v. State of U.P.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 3306
- Srishiti v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 3233
- State of U.P. v. Ram Lakhan*, (**Rajnish Kumar** and **Babita Rani**, JJ.), 2026 SCC OnLine All 3164
- State of U.P. v. Ravi Chauhan*, (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 3163
- State of Uttarakhand v. Ajeet Kumar Agnihotri*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 3244
- State of Uttarakhand v. Ajeet Kumar Agnihotri*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 3245
- Suchana v. U.P. SRTC*, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 3296
- Suman Lata v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 3264
- Suman v. State of U.P.*, (**Manju Rani Chauhan**, J.), 2026 SCC OnLine All 3286
- Suraj Chauhan v. State of U.P.*, (**Padam Narain Mishra**, J.), 2026 SCC OnLine All 3337
- Suresh Chandra Srivastava v. State of U.P.*, (**Rajeev Singh**, J.), 2026 SCC OnLine All 3269
- Suresh v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 3217
- Susheel v. State of U.P.*, (**Saral Srivastava** and **Sudhanshu Chauhan**, JJ.), 2026 SCC OnLine All 3310
- Sushil Kumar Verma v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3210
- Sushila Singh v. State of U.P.*, (**Swarupama Chaturvedi**, J.), 2026 SCC OnLine All 3343
- Swapnil Juneja v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3167
- Tarun Kumar Chaturvedi v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 3273
- Tula Ram v. State of U.P.*, (**Prakash Padia**, J.), 2026 SCC OnLine All 3282
- U.P. SRTC v. Soni Verma*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 3249
- Uma Shanker Mishra v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 3261
- Union of India v. Digar Singh Bist*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 3266
- Union of India v. Jaya Sharma*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 3247
- Union of India v. Sachin Kumar Yadav*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 3267
- Union of India v. Sunita Devi*, (**Prashant Kumar**, J.), 2026 SCC OnLine All 3248
- Union of Inida v. Pyarey Lal*, (**Irshad Ali**, J.), 2026 SCC OnLine All 3293
- V Prasanna Kumari v. State of U.P.*, (**Rajan Roy** and **Manjive Shukla**, JJ.), 2026 SCC OnLine All 3303
- Vaishnavi Gupta v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 3271
- Vijay Pal Singh v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Kunal Ravi Singh**, JJ.), 2026 SCC OnLine All 3351
- Vikas Sahu v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 3276
- Vimal Kumar Dwivedi v. U.P. Sports College Society*, (**Rajeev Singh**, J.), 2026 SCC OnLine All 3260
- Vimal Tiwari v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 3215
- Vinod Kumar Srivastava v. State of U.P.*, (**Rajeev Singh**, J.), 2026 SCC OnLine All 3262
- Vinod Kumar Yadav v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 3169

Vishal Maurya v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 3174](#)
Vishwajeet Singh v. State of U.P., (**Rajeev Bharti, J.**), [2026 SCC OnLine All 3214](#)
Vivek Kaushal v. State of U.P., (**Chawan Prakash, J.**), [2026 SCC OnLine All 3180](#)
Vivek Sharma v. State of U.P., (**Vivek Saran, J.**), [2026 SCC OnLine All 3289](#)
Vivekanand Pandey v. Director Rajya Krishi Utpadan Mandi Parishad U.P., (**Rajeev Singh, J.**), [2026 SCC OnLine All 3265](#)
Yograj Sharma v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 3179](#)

Andhra Pradesh High Court

Singavaram Nagamma v. State of Andhra Pradesh, (Venkateswarlu Nimmagadda, J.), [2026 SCC OnLine AP 914](#)

Bombay High Court

Abdur Rehman Ansari Hifjur Rehman v. State of Maharashtra, (Ravindra V. Ghuge and Gautam A. Ankhad, JJ.), [2025 SCC OnLine Bom 6475](#)
Amines & Plasticizers Ltd. v. APL Holdings & Investments Ltd., (**Sandeep V. Marne, J.**), [2026 SCC OnLine Bom 2768](#)
Amita Jiten Desai v. New Chandrodaya Coop. Housing Society Ltd., (**Sharmila U. Deshmukh, J.**), [2026 SCC OnLine Bom 2765](#)
Ashraf S. Sayad v. Ulhasnagar Municipal Corpn., (Alok Aradhe, C.J. and Sandeep V. Marne, J.), [2025 SCC OnLine Bom 6471](#)
Avinash A. Jagtap v. State of Maharashtra, (Milind N. Jadhav, J.), [2025 SCC OnLine Bom 6482](#)
Bhagwan Rambhau Sonawane v. Gulab Vithal Parkhe, (Alok Aradhe, C.J.), [2025 SCC OnLine Bom 6478](#)
Bhavana Krishnarao Bhamburkar v. Vinay Harihar Bhamburkar, (**Rohit W. Joshi, J.**), [2025 SCC OnLine Bom 6489](#)
Brainbees Solution Ltd. v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 6484](#)
Brainbees Solutions Ltd. v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 6483](#)
Brainbees Solutions Ltd. v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 6485](#)
Brainbees Solutions Ltd. v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 6487](#)
Chintaman Pandurang Raul v. Abhyudaya Coop. Bank Ltd., (**Sharmila U. Deshmukh, J.**), [2026 SCC OnLine Bom 2758](#)
Feroz Talukdar Khan v. Municipal Commissioner, (G.S. Kulkarni and Arif S. Doctor, JJ.), [2025 SCC OnLine Bom 6488](#)
IK Marine Agencies (P) Ltd. v. Tata Steel Ltd., (**N.J. Jamadar, J.**), [2026 SCC OnLine Bom 2773](#)
Jai Santoshi Maa Tower Coop. Housing Society Ltd. v. Competent Authority & District Deputy Registrar, (**Amit Borkar, J.**), [2026 SCC OnLine Bom 2776](#)
Kafiya v. Vishwambhar, (**Abhay S. Waghvase, J.**), [2026 SCC OnLine Bom 2764](#)

- Kanhaiya Nilambar Jha v. Union of India*, (**Sandipkumar C. More** and Y.G. Khobragade, JJ.), 2026 SCC OnLine Bom 2755
- Karan v. Scheduled Tribe Certificate*, (M.S. Jawalkar and **Nandesh S. Deshpande**, JJ.), 2026 SCC OnLine Bom 2769
- Krishna Janardhan Kale v. Mahadeo Janardhan Kale*, (Milind N. Jadhav, J.), 2025 SCC OnLine Bom 6486
- Lalit Kashinath Chinchankar v. Shreepal Shyam Chinchankar*, (Alok Aradhe, C.J.), 2025 SCC OnLine Bom 6477
- Madhusudan v. State of Maharashtra*, (**M.S. Jawalkar** and Nandesh S. Deshpande, JJ.), 2026 SCC OnLine Bom 2770
- Maki Homi Chibber nee Maki Modi v. State of Maharashtra*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2775
- National Highways Authority of India v. Competent Authority*, (**Arun R. Pedneker**, J.), 2026 SCC OnLine Bom 2756
- Nirmal Purshottam Bhatia v. Registrar, Coop. Societies*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2767
- Nook Coop. Housing Society Ltd. v. Pyramid Developers*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2774
- Nutan Damodar Naik v. State of Goa*, (**Dr Neela Gokhale**, J.), 2026 SCC OnLine Bom 2777
- Oriental Insurance Co. Ltd. v. Sandeep Sunder Kolhe*, (**Jitendra Jain**, J.), 2026 SCC OnLine Bom 2763
- Pradip Ramesh Shinde v. Malegaon Municipal Corpn.*, (Milind N. Jadhav, J.), 2025 SCC OnLine Bom 6480
- Rajesh Dnyandev Pise v. Annapurna Sudhakar Dongare*, (Alok Aradhe, C.J.), 2025 SCC OnLine Bom 6474
- Rashesh Coop. Housing Society Ltd. v. State of Maharashtra*, (**Amit Borkar**, J.), 2026 SCC OnLine Bom 2771
- Rensar Infra (P) Ltd. v. Rais Kasam Shaikh*, (Madhav J. Jamdar, J.), 2025 SCC OnLine Bom 6472
- Sau. Vidhya Manohar Kumbharkar v. Sau. Ashwini Tushar Bhilkar*, (**Vrushali V. Joshi**, J.), 2026 SCC OnLine Bom 2761
- Savita Amit Gujar v. Deputy Director of Education Pune Division*, (Ravindra V. Ghuge and Gautam A. Ankhad, JJ.), 2025 SCC OnLine Bom 6473
- Shabbir Ahsanhusain Shakir v. Neumec Reality*, (Gauri Godse, J.), 2025 SCC OnLine Bom 6469
- Sham v. State of Maharashtra*, (**Sandipkumar C. More** and Abasaheb D. Shinde, JJ.), 2026 SCC OnLine Bom 2762
- Shashant v. State of Maharashtra*, (**M.S. Jawalkar** and M.W. Chandwani, JJ.), 2026 SCC OnLine Bom 2766
- Shaukat Musa Shaikh v. Bhushan Rajendra Shah*, (Gauri Godse, J.), 2025 SCC OnLine Bom 6470
- Shrirang Manku Kadam v. Sindhu Niwasrao Mohite*, (Alok Aradhe, C.J.), 2025 SCC OnLine Bom 6476
- Sk. Javid Sheikh Rashid v. Malegaon Municipal Corpn.*, (Milind N. Jadhav, J.), 2025 SCC OnLine Bom 6481

- Sonibai Hari Bhawar v. Sonabai Jaywant Ahire*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 2757](#)
- State of Maharashtra v. Lalkhan*, (**Abhay S. Waghwase**, J.), [2026 SCC OnLine Bom 2759](#)
- State of Maharashtra v. Nitin Sudhakar Bhalerao*, (**Abhay S. Waghwase**, J.), [2026 SCC OnLine Bom 2760](#)
- Sunanda Baburao Shitole v. Nana Pandurang Ghadage*, (Alok Aradhe, C.J.), [2025 SCC OnLine Bom 6479](#)
- Tarinibahen Desai v. Kilkilraj Bhansali*, (Jitendra Jain, J.), [2026 SCC OnLine Bom 2778](#)
- Vakil Nagar Sahakari Gruhrachana Sanstha Maryadit v. Gopal Krishna Dharne*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 2772](#)
- Vivek Jaisingh Asher v. CIT*, (K.R. Shriram and Dr Neela Gokhale, JJ.), [2024 SCC OnLine Bom 6143](#)

Calcutta High Court

- Aftab Ahmed v. State of W.B.*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 4434](#)
- Ajay Shankar Pandey v. State of W.B.*, (**Dr Ajoy Kumar Mukherjee**, J.), [2026 SCC OnLine Cal 4442](#)
- Amana Khatun v. W.B. Police Recruitment Board*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 4371](#)
- Anand Kumar Roongta v. Balai Chandra Das*, (Arindam Mukherjee, J.), [2026 SCC OnLine Cal 4366](#)
- Anil Giri v. State of W.B.*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 4425](#)
- Ankan Maity v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4401](#)
- Arati Sen Gupta v. Election Commission of India*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 4445](#)
- Arpita Chatterjee v. Sudipendra Nath Chatterjee*, (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 4363](#)
- Ashok Kumar Saraf v. Gautam Saraf*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 4357](#)
- Asif Imran v. State of W.B.*, (Smita Das De, J.), [2026 SCC OnLine Cal 4396](#)
- Asit Kumar Mahata v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4333](#)
- Asoke v. Pulak Kumar Chakraborty*, (**Dr Ajoy Kumar Mukherjee**, J.), [2026 SCC OnLine Cal 4440](#)
- Babli Mallick, In re*, (**Tirthankar Ghosh**, J.), [2026 SCC OnLine Cal 4436](#)
- Babylon Trading & Investment (P) Ltd. v. Union of India*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 4391](#)
- Behula Bouri v. Eastern Coalfields Ltd.*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 4426](#)
- Benu Charan Samanta v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 4376](#)
- Bikash Ranjan Mondal v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 4408](#)
- Biswanath Ghosh v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 4342](#)
- Biswas Enterprise v. Bidhannagar Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4334](#)
- Champa Das v. Burdwan Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4403](#)
- Chanchal Chatterjee v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 4435](#)
- Chandan Biswas v. State of W.B.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4385](#)
- Chandana Manna v. State of W.B.*, (**Dr Ajoy Kumar Mukherjee**, J.), [2026 SCC OnLine Cal 4441](#)

- Court on its Own Motion v. Lieutenant Governor*, (Shampa Sarkar and Ananya Bandyopadhyay, JJ.), [2026 SCC OnLine Cal 4384](#)
- Dayanidhi Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4423](#)
- Deep Jyoti Construction v. Bidhannagar Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4340](#)
- Deep Jyoti Construction v. Bidhannagore Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4341](#)
- Dharani Mahato v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4417](#)
- Dharmendra Kumar Yadav v. Howrah Municipal Corpn.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 4375](#)
- Diamond Silk Khadi Society v. ESI Corpn.*, (**Shampa Dutt (Paul)**, J.), [2026 SCC OnLine Cal 4449](#)
- Dipali Ghosh v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4409](#)
- Election Commission of India v. Bikash Rath*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 4367](#)
- Future Gaming & Hotel Services (P) Ltd. v. CIT*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 4328](#)
- Gautam Chatterjee v. Central Provident Fund Commr.*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 4389](#)
- Gautam Ghosh v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2026 SCC OnLine Cal 4451](#)
- Gopal Chakraborty v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 4382](#)
- Gour Chandra Ghosh v. State of W.B.*, (**Hiranmay Bhattacharyya**, J.), [2026 SCC OnLine Cal 4450](#)
- Hindustan Steelworks Construction Ltd. v. Narmada Equipment & Spares Co.*, (**Debangsu Basak** and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 4370](#)
- Indrajit Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4413](#)
- Jhuma Saha v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4377](#)
- Jiyaur Rahaman, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 4323](#)
- Kakali Nandi v. Mission Director, Paschim Banga Rajya Shishu Shiksha Mission*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4332](#)
- Kalipada Bisai v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4424](#)
- Kalpana Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4416](#)
- Kalpana Sarkar Chatterjee v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4430](#)
- Kamal Kanta Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4422](#)
- Kashinath Banerjee v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4380](#)
- Kaushik Acharya v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4428](#)
- Kaustav Paul v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4398](#)
- Kelvin Jute Ltd. v. Kailash Prasad*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 4402](#)
- Krishna Sarkar Dutta v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4429](#)
- Kusum Agarwala v. Binod Kumar Agarwal*, (**Debangsu Basak** and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 4358](#)
- Lagan Engineering Co. Ltd. v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), [2026 SCC OnLine Cal 4452](#)
- Lakshinarayan Mahato v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4415](#)

- Lalmohan Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4414](#)
- Lord Shiva Enterprises v. Union of India*, (Krishna Rao, J.), [2026 SCC OnLine Cal 4345](#)
- Majeeda Khatoon v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 4393](#)
- Manash Mukherjee v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2026 SCC OnLine Cal 4446](#)
- Manbodh Das v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4421](#)
- Mihijam Vanaspati Ltd. v. Shinning Vyapar (P) Ltd.*, (**Debangsu Basak** and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 4350](#)
- Mira Shaw v. W.B. State Electricity Distribution Co. Ltd.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 4374](#)
- Mohd. Arshad v. Board of Wakfs*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 4397](#)
- Mohd. Islam Ansari v. State of W.B.*, (Smita Das De, J.), [2026 SCC OnLine Cal 4427](#)
- Mohd. Khalilur Rahaman v. State of W.B.*, (Sujoy Paul, C.J. and **Partha Sarathi Sen**, J.), [2026 SCC OnLine Cal 4329](#)
- Mohd. Mijanur Hossain, In re*, (Chaitali Chatterjee Das, J.), [2026 SCC OnLine Cal 4362](#)
- Mohd. Rafikul Haque, In re*, (Debangsu Basak, J.), [2026 SCC OnLine Cal 4326](#)
- Mohd. Rakibul Alam v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4431](#)
- Mrityunjay Rai v. Mohd. Sajid*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 4354](#)
- Narayan Kumar Dutta v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4379](#)
- National Bank Ltd. v. Abhiraj Associates (P) Ltd.*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 4356](#)
- National Insurance Co. Ltd. v. Mohd. Asgar Ali*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 4443](#)
- Natural Residency LLP v. Six Seasons Concretex (P) Ltd.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 4355](#)
- Nilotpall Halder v. State of W.B.*, (**Sujoy Paul**, C.J. and Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 4444](#)
- Nisith Kumar Biswas v. Mission Director, Paschim Banga Rajya Shishu Shiksha Mission*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4331](#)
- Pankaj Chakraborty v. Union of India*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 4373](#)
- Poddar Projects Ltd. v. Economic Transport Organisation Ltd.*, (Aniruddha Roy, J.), [2026 SCC OnLine Cal 4365](#)
- Poulomi Dutta nee Biswas (Dr) v. Soumyadip Dutta*, (**Dr Ajoy Kumar Mukherjee**, J.), [2026 SCC OnLine Cal 4437](#)
- Pritam Pandit v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4390](#)
- Purnima Bera v. State of W.B.*, (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 4453](#)
- Rajesh v. State of W.B.*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 4395](#)
- Ramcharan Mahato v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4420](#)
- Saddam Mondal, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 4361](#)
- Sahabuddin Gharami v. State of W.B.*, (Smita Das De, J.), [2026 SCC OnLine Cal 4399](#)
- Samir Bhowmik v. Union of India*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 4454](#)
- Samrat Ghosh, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 4324](#)

- Sanatan Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4418](#)
- Sanei Bikes (P) Ltd. v. Bidhannagar Municipal Corpn.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 4343](#)
- Sangram Kishor Swain, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 4325](#)
- Sanjay Kora v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4392](#)
- Satish Chandra Pradhan v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 4387](#)
- Saumitra Sarkar v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4410](#)
- Sewak Enterprises v. Union of India*, (Krishna Rao, J.), [2026 SCC OnLine Cal 4407](#)
- Shaym Nandan Mishra v. Union of India*, (**Sujoy Paul**, C.J. and Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 4432](#)
- Shrabanti Basak v. State of W.B.*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 4388](#)
- Shrimanta Kumar v. Union of India*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 4339](#)
- Sikha Roy v. Howrah Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4386](#)
- Sitam Realty v. Bidhannagar Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4335](#)
- Sitam Realty v. Bidhannagar Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4336](#)
- Sitam Realty v. Bidhannagore Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4337](#)
- Sitam Realty v. Bidhannagore Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4338](#)
- Sk. Md. Abu Bakkar v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4378](#)
- Sneha Goswami v. State of W.B.*, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 4364](#)
- Somnath Cold Storage (P) Ltd. v. Punjab National Bank*, (**Om Narayan Rai**, J.), [2026 SCC OnLine Cal 4359](#)
- Soumya Dey v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 4346](#)
- SREI Equipment Finance Ltd. v. Sai Logistics*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 4351](#)
- Srei Equipment Finance Ltd. v. Sai Logistics*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 4352](#)
- Srei Equipment Finance Ltd. v. Sai Logistics*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 4353](#)
- Subashini Baral v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4419](#)
- Subhas Chandra Agarwalla v. Sonali Basu*, (**Arindam Mukherjee**, J.), [2026 SCC OnLine Cal 4369](#)
- Subhrajit Mahata v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4412](#)
- Subrata Mukherjee v. Maheshtala Municipality*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 4344](#)
- Sudarshan Rjwar v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 4381](#)
- Sudip Kumar Pal v. Union of India*, (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 4455](#)
- Sujay Kumar Biswas v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 4447](#)
- Sumitra Saha v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 4394](#)
- Surajit Ghosh v. CIT*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 4400](#)

Swapan Kumar Sau v. State of W.B., (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4404](#)
Tai Industries Ltd. v. State of W.B., (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 4368](#)
Tamal Chatterjee, In re, (Chaitali Chatterjee Das, J.), [2026 SCC OnLine Cal 4327](#)
Tamanna Parvin v. State of W.B., (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 4330](#)
Tankeswar Mahata v. State of W.B., (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4411](#)
Tariful Khatun v. State of W.B., (Suvra Ghosh, J.), [2026 SCC OnLine Cal 4405](#)
U. Mohan Babu v. Union of India, (**Arijit Banerjee** and Apurba Sinha Ray, JJ.), [2026 SCC OnLine Cal 4383](#)
Uma Sengupta v. State of W.B., (**Suvra Ghosh**, J.), [2026 SCC OnLine Cal 4439](#)
Umesh Jana v. State of W.B., (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 4406](#)
Union of India v. Raghunath Swain, (Sujoy Paul, C.J. and **Partha Sarathi Sen**, J.), [2026 SCC OnLine Cal 4433](#)
Uttam Mondal v. State of W.B., (**Kausik Chanda**, J.), [2026 SCC OnLine Cal 4438](#)
W.B. Police Recruitment Board v. Amana Khatun, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 4372](#)
XI5, In re, (Jay Sengupta, J.), [2026 SCC OnLine Cal 4360](#)
Yadav Sharma v. State of W.B., (**Reetobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 4448](#)

Chhattisgarh High Court

Akram Khan v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 7452](#)
Balraj Das v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 7451](#)
Balram Singh Paikara v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7442](#)
Brijraj Singh v. State of Chhattisgarh, (**Rajani Dubey**, J.), [2026 SCC OnLine Chh 7429](#)
Chatur Singh Rajput v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7445](#)
Chhattisgarh High Court v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7448](#)
Dharmendra v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 7434](#)
Dilip Kumar v. State of Chhattisgarh, (**Rajani Dubey**, J.), [2026 SCC OnLine Chh 7427](#)
Kheetibhushan Chauhan v. State of Chhattisgarh, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 7433](#)
Khuleshwar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 7439](#)
Kuleshwar Dewangan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7441](#)
Madan Ogare v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 7436](#)
Mukesh Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 7438](#)
Pankaj Agrawal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7447](#)
Priti Singh Rajput v. Akash Singh Rajput, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 7440](#)

Purnima Mandal v. State of Chhattisgarh, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 7450](#)
Raju Mudma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7428](#)
Ramsajeevan Kushwaha v. State of Chhattisgarh, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 7430](#)
Ratan Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 7435](#)
Sanjay Kurrey v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 7437](#)
State of Chhattisgarh v. Amit Wilson, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7432](#)
Suo Moto Public Interest Litigation v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7449](#)
Supriya Kushwaha v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7444](#)
Umesh Sinha v. State of Chhattisgarh, (**Rajani Dubey**, J.), [2026 SCC OnLine Chh 7431](#)
Vivek Dhurwey v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 7443](#)
Yogeshwari Sahu v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 7446](#)

Delhi High Court

Amar Kirti Mehta v. Northern Railway, (**Vikas Mahajan**, J.), [2026 SCC OnLine Del 1909](#)
Amit Kumar v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 1913](#)
Anamika Pandey v. Lieutenant Governor of Delhi, (**Anil Kshetarpal** and Amit Mahajan, JJ.), [2026 SCC OnLine Del 1984](#)
Anil Anchalia v. Insolvency & Bankruptcy Board of India, (**Purushaindra Kumar Kaurav**, J.), [2026 SCC OnLine Del 1968](#)
Anita Devi v. Union of India, (**M.K. Ohri**, J.), [2026 SCC OnLine Del 1978](#)
Argha Basu v. EPFO, (**Sachin Datta**, J.), [2026 SCC OnLine Del 1922](#)
Bachchu Singh v. MCD, (**Prathiba M. Singh** and Madhu Jain, JJ.), [2026 SCC OnLine Del 1930](#)
C. Ramesh v. Vallabhabai Patel Chest Institute, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 1980](#)
Court on its Own Motion v. Union of India, (**Prathiba M. Singh**, J.), [2026 SCC OnLine Del 1937](#)
Devi Singh v. State, (**Chandrasekharan Sudha**, J.), [2026 SCC OnLine Del 1976](#)
Dhaneshwar Yadav v. Union of India, (**Purushaindra Kumar Kaurav**, J.), [2026 SCC OnLine Del 1966](#)
ESI Corpn. v. ESIC Medical Officers Assn., (N.W. Sambre and **Ajay Diggpaul**, JJ.), [2026 SCC OnLine Del 1981](#)
Girish Chand v. State (NCT of Delhi), (Manoj Jain, J.), [2026 SCC OnLine Del 1914](#)
Home & Soul Infratech (P) Ltd. v. Raj Krishna Construction Co., (**Harish Vaidyanathan Shankar**, J.), [2026 SCC OnLine Del 1962](#)
Indian Railway Catering and Tourism Corn. Ltd. v. Standard Platter Catering and Hospitality (P) Ltd., (Mini Pushkarna, J.), [2026 SCC OnLine Del 1985](#)

- Jain Exports (P) Ltd. v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2026 SCC OnLine Del 1917
- Kumar Manish v. Onicra Credit Rating Agency of India Ltd.*, (V. Kameswar Rao and Manmeet Pritam Singh Arora, JJ.), 2026 SCC OnLine Del 1916
- Kushal Kanwar v. State (NCT of Delhi)*, (Girish Kathpalia, J.), 2026 SCC OnLine Del 1970
- Magma HDI General Insurance Co. Ltd. v. Naresh Pandit*, (Anish Dayal, J.), 2026 SCC OnLine Del 1958
- Mahanadi Exporttek (P) Ltd. v. Union of India*, (N.W. Sambre and Ajay Dignipaul, JJ.), 2026 SCC OnLine Del 1983
- Mohd. Asif v. Hazra*, (R.K. Gupta, J.), 2026 SCC OnLine Del 1973
- Mohd. Shamsher Ansari v. State (NCT of Delhi)*, (Girish Kathpalia, J.), 2026 SCC OnLine Del 1972
- Mukesh Kumar v. MCD*, (Prathiba M. Singh and Madhu Jain, JJ.), 2026 SCC OnLine Del 1933
- National Technical Research Organisation v. Corporate Infotech (P) Ltd.*, (Harish Vaidyanathan Shankar, J.), 2026 SCC OnLine Del 1959
- Nidish Gopalkrishnan Nair v. YI*, (Vikas Mahajan, J.), 2026 SCC OnLine Del 1915
- Oriental Insurance Co. Ltd. v. Rajesh Panwar*, (Anish Dayal, J.), 2026 SCC OnLine Del 1957
- Oriental Insurnace Co. Ltd. v. Manish Madan*, (Anish Dayal, J.), 2026 SCC OnLine Del 1919
- Parmal v. Union of India*, (Shail Jain, J.), 2026 SCC OnLine Del 1979
- Patiala Lace House v. New India Assurance*, (Purushaindra Kumar Kaurav, J.), 2026 SCC OnLine Del 1921
- PSL Infratech (P) Ltd. v. National Highways Authority of India*, (Purushaindra Kumar Kaurav, J.), 2026 SCC OnLine Del 1931
- R.K. Electrical Industries India (P) Ltd. v. Rishabh Industries*, (Prathiba M. Singh and Madhu Jain, JJ.), 2026 SCC OnLine Del 1964
- Rajasthan Hockey Assn. v. Union of India*, (Purushaindra Kumar Kaurav, J.), 2026 SCC OnLine Del 1935
- Rajasthan Metals v. Union of India*, (V. Kameswar Rao and Vinod Kumar, JJ.), 2026 SCC OnLine Del 1982
- Ranjeeta Balmiki v. National Information Centre Services Incorporated*, (Purushaindra Kumar Kaurav, J.), 2026 SCC OnLine Del 1934
- Ravinder Kumar Chopra v. State CBI*, (Chandrasekharan Sudha, J.), 2026 SCC OnLine Del 1975
- Reckitt Benckiser India (P) Ltd. v. Union of India*, (Purushaindra Kumar Kaurav, J.), 2026 SCC OnLine Del 1965
- Reepak Kansal v. Union of India*, (Purushaindra Kumar Kaurav, J.), 2026 SCC OnLine Del 1920
- Sanghvi Writing Points (P) Ltd. v. Union of India*, (Devendra Kumar Upadhyaya, C.J. and Tejas Karia, J.), 2026 SCC OnLine Del 1956
- Sanjay Lakra v. State (NCT of Delhi)*, (Girish Kathpalia, J.), 2026 SCC OnLine Del 1971
- Sanofi v. Intas Pharmaceuticals Ltd.*, (Amit Bansal, J.), 2026 SCC OnLine Del 1977
- Shakil Ahmad v. State (NCT of Delhi)*, (Manoj Jain, J.), 2026 SCC OnLine Del 1911
- SP Singla Constructions (P) Ltd. v. State of Jharkhand*, (Harish Vaidyanathan Shankar, J.), 2026 SCC OnLine Del 1963
- State v. Nitu Singh*, (Chandrasekharan Sudha, J.), 2026 SCC OnLine Del 1974

- Sudesh Singh v. Shri Lal Bahadur Shastri National Sanskrit University*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1969](#)
- Sujit Kumar Jaiswal v. Managing Director*, (**Harish Vaidyanathan Shankar, J.**), [2026 SCC OnLine Del 1961](#)
- Supreme Court of India v. Anjali Singh*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1926](#)
- Supreme Court of India v. Lakshya Choudhary*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1928](#)
- Supreme Court of India v. Love Kaushik*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1927](#)
- Supreme Court of India v. Mukund Sharma*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1923](#)
- Supreme Court of India v. Tejas*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1925](#)
- Supreme Court of India v. Yogender*, (**Purushaindra Kumar Kaurav, J.**), [2026 SCC OnLine Del 1924](#)
- Swati Arjun v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2026 SCC OnLine Del 1932](#)
- Union of India v. Leela Ram Vashitha*, (V. Kameswar Rao and **Manmeet Pritam Singh Arora, JJ.**), [2026 SCC OnLine Del 1929](#)
- Union of India v. Varindera Constructions Ltd.*, (**Harish Vaidyanathan Shankar, J.**), [2026 SCC OnLine Del 1960](#)
- Union of India v. Vijay Shankar*, (V. Kameswar Rao and **Manmeet Pritam Singh Arora, JJ.**), [2026 SCC OnLine Del 1967](#)
- United India Insurance Co. Ltd. v. Nisha*, (**Anish Dayal, J.**), [2026 SCC OnLine Del 1918](#)
- Vijay Kumar Diwakar v. South Delhi Municipal Corpn.*, (**Prathiba M. Singh** and Manmeet Pritam Singh Arora, JJ.), [2026 SCC OnLine Del 1936](#)
- Vipin Kumar v. State (NCT of Delhi)*, (Manoj Jain, J.), [2026 SCC OnLine Del 1912](#)
- Vishwajyoti v. Virender Kumar Sardana*, (**Sanjeev Narula, J.**), [2026 SCC OnLine Del 1910](#)

Gauhati High Court

- Abdul Awal Ahmed v. State of Assam*, (**Nelson Sailo, J.**), [2026 SCC OnLine Gau 3027](#)
- Chayarun Bibi v. State of Assam*, (**Pranjal Das, J.**), [2026 SCC OnLine Gau 3023](#)
- Nitai Biswas v. State of Assam*, (**Mitali Thakuria, J.**), [2026 SCC OnLine Gau 3024](#)
- Partha Sarathi Acharjee (Dr) v. State of Assam*, (**Pranjal Das, J.**), [2026 SCC OnLine Gau 3025](#)
- Prag Bossimi Synthetics Ltd. v. CIT*, (**Kaushik Goswami, J.**), [2026 SCC OnLine Gau 3028](#)
- Ranjan Sarkar v. Union of India*, (**Mitali Thakuria, J.**), [2026 SCC OnLine Gau 3026](#)
- Technocom v. Union of India*, (**Soumitra Saikia, J.**), [2026 SCC OnLine Gau 3022](#)
- Ujjwal Gogoi v. State of Assam*, (Ashutosh Kumar, C.J. and **Arun Dev Choudhury, J.**), [2026 SCC OnLine Gau 3029](#)

Gujarat High Court

- Ajay Jagdishbhai Pordiya v. State of Gujarat*, (**Hasmukh D. Suthar, J.**), [2026 SCC OnLine Guj 2241](#)

- Alpeshbhai v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2261](#)
- Amit Mukeshbhai Thakkar v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2276](#)
- Anil Himmatbhai Trivedi v. State of Gujarat*, (**Nirzar S. Desai**, J.), [2026 SCC OnLine Guj 2245](#)
- Ashok v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2272](#)
- Assn. of Retired-Judicial Class-III Employee v. State of Gujarat*, (**Nirzar S. Desai**, J.), [2026 SCC OnLine Guj 2243](#)
- Balvantji Chamanji Thakor v. State of Gujarat*, (**Gita Gopi**, J.), [2026 SCC OnLine Guj 2238](#)
- Banty v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2268](#)
- Basirkhan v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2257](#)
- Bhangi Bharatbhai Pathuji v. State of Gujarat*, (Gita Gopi, J.), [2026 SCC OnLine Guj 2206](#)
- Bharatbhai Harjibhai Patel v. Collector*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 2211](#)
- Bhupatbhai Govindbhai Sevra v. State of Gujarat*, (**Vimal K. Vyas**, J.), [2026 SCC OnLine Guj 2235](#)
- Chhaganlal Pitambar Thakkar v. Revenue Department*, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 2212](#)
- Darpanbhai Mansukhbhai Manvar v. State of Gujarat*, (Ilesh J. Vora and **R.T. Vachhani**, JJ.), [2026 SCC OnLine Guj 2222](#)
- Deep Kamleshbhai Bhatt v. State of Gujarat*, (**Sanjeev J. Thaker**, J.), [2026 SCC OnLine Guj 2231](#)
- Deepak v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2277](#)
- Dhanlaxmi Manas Raigagla v. State of Gujarat*, (Gita Gopi, J.), [2026 SCC OnLine Guj 2207](#)
- Dhanraj Savairam Raj v. State of Gujarat*, (Ilesh J. Vora and **R.T. Vachhani**, JJ.), [2026 SCC OnLine Guj 2223](#)
- Dilipbhai Khodabhai Desai v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2250](#)
- Dilipbhai Savjibhai Seladiya v. State of Gujarat*, (**Hasmukh D. Suthar**, J.), [2026 SCC OnLine Guj 2239](#)
- Dodiya Ushaben Ghanshyamsinh v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 2210](#)
- Hardiksinh Jitendrasinh Vaghela v. State of Gujarat*, (Vimal K. Vyas, J.), [2026 SCC OnLine Guj 2209](#)
- Hareshkumar Ghusabhai Makwana v. State of Gujarat*, (**Gita Gopi**, J.), [2026 SCC OnLine Guj 2228](#)
- Hinabanu Mohammad Tahir Nagori v. State of Gujarat*, (**Gita Gopi**, J.), [2026 SCC OnLine Guj 2229](#)
- Hiren Chaturbhai Sakhreliya v. State of Gujarat*, (**M.K. Thakker**, J.), [2026 SCC OnLine Guj 2230](#)
- Jagrutiben Navinchandra Biscuitwala v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 2218](#)
- Jahirmiya Rehamumiya Malek v. State of Gujarat*, (**A.S. Supedia** and Gita Gopi, JJ.), [2023 SCC OnLine Guj 5143](#)
- Jamatmal Jethanand Bhambhani v. State of Gujarat*, (J.L. Odedra, J.), [2026 SCC OnLine Guj 2221](#)
- Jayendrabhai v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2267](#)

- Jaypalbhai Rajeshbhai Dedaniya Koli v. State*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), 2026 SCC OnLine Guj 2264
- Kamlesh Kantilal Panchal v. State of Gujarat*, (**Sanjeev J. Thaker**, J.), 2026 SCC OnLine Guj 2227
- Kamlesh Samantsinh Rathod v. State*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2247
- Kamlesh v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2259
- Kamlesh v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2273
- Kanubhai Motibhai Patel v. State of Gujarat*, (**Sanjeev J. Thaker**, J.), 2026 SCC OnLine Guj 2225
- Kashiram v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), 2026 SCC OnLine Guj 2270
- Ketanbhai Mohanbhai Parmar v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), 2026 SCC OnLine Guj 2248
- Krishna Dineshkumar Pankhaniya v. State of Gujarat*, (Hemant M. Prachchhak, J.), 2026 SCC OnLine Guj 2216
- Laljibhai Kanjibhai Samecha v. Gujarat State Land Development Corpn. Ltd.*, (**Nirzar S. Desai**, J.), 2026 SCC OnLine Guj 2246
- Lucky Devabhai Chawda v. Mamlatdar*, (Hemant M. Prachchhak, J.), 2026 SCC OnLine Guj 2213
- Madhuben Manjibhai Chauhan v. State of Gujarat*, (P.M. Raval, J.), 2026 SCC OnLine Guj 2217
- Mahavirsinh v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2265
- Mathai Mampallil Thomas v. Chairman & Managing Director*, (**Maulik J. Shelat**, J.), 2026 SCC OnLine Guj 2244
- Matru Shri Kesarben Savaniya B.Ed. College v. State of Gujarat*, (Nirzar S. Desai, J.), 2026 SCC OnLine Guj 2220
- Milanbhai Dineshbhai Shiyal v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2255
- Mohd. Firdoshbhai Munafbhai Juneja v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2278
- Mukeshbhai Ramanlal Bhalaria v. State of Gujarat*, (**M.K. Thakker**, J.), 2026 SCC OnLine Guj 2233
- Mukeshji Balvantji Malosana v. State of Gujarat*, (Vimal K. Vyas, J.), 2026 SCC OnLine Guj 2208
- Nayankumar Vinodkumar Shah v. State of Gujarat*, (Gita Gopi, J.), 2026 SCC OnLine Guj 2205
- Panoco Korea Co. Ltd. v. MV Aurelian*, (Niral R. Mehta, J.), 2026 SCC OnLine Guj 2203
- Patel Ankitaben Dharmeshkumar v. State of Gujarat*, (Nirzar S. Desai, J.), 2026 SCC OnLine Guj 2215
- Pradip v. State*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), 2026 SCC OnLine Guj 2262
- Pranbhai Shivilal Fultariya v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), 2024 SCC OnLine Guj 4543
- Rabari Jetha Lakhmanbhai v. State of Gujarat*, (**Hasmukh D. Suthar**, J.), 2026 SCC OnLine Guj 2237
- Rafik v. State of Gujarat*, (**Vimal K. Vyas**, J.), 2026 SCC OnLine Guj 2232
- Rajeshbhai v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), 2026 SCC OnLine Guj 2249

- Rajubhai Parbatbhai Mori (Rabari) v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2252](#)
- Rakesh v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2275](#)
- Rasilaben v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2258](#)
- Ravaliya Hitenkumar Jagdishbhai v. State of Gujarat*, (**Divyesh A. Joshi**, J.), [2026 SCC OnLine Guj 2236](#)
- Ravi Ganeshbhai Marathi v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2260](#)
- Ravindra v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2263](#)
- Relitrade Stock Broking (P) Ltd. v. CIT*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5633](#)
- Sahil v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2274](#)
- Sahjanand Hareshbhai Patel v. State of Gujarat*, (**Sanjeev J. Thaker**, J.), [2026 SCC OnLine Guj 2224](#)
- Salman Abdul Rauf v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2253](#)
- Sarswatiben v. State of Gujarat*, (**M.K. Thakker**, J.), [2026 SCC OnLine Guj 2234](#)
- Shaileshgiri Balwantgiri Goswami v. State of Gujarat*, (**Sanjeev J. Thaker**, J.), [2026 SCC OnLine Guj 2226](#)
- Sk. Rahimmiya Bhatamiya v. State of Gujarat*, (**Hasmukh D. Suthar**, J.), [2026 SCC OnLine Guj 2240](#)
- Sohel v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2254](#)
- State of Gujarat v. Best Primary Teachers Training College*, (**Sunita Agarwal**, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 2204](#)
- Subhashbhai Trambaklal Modi v. State of Gujarat*, (M.K. Thakker, J.), [2026 SCC OnLine Guj 2219](#)
- Subodh v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2251](#)
- Sunilbhai Gopalbhai Waghela v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2269](#)
- Suraj v. State of Gujarat*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2271](#)
- Sushilbhai Satishbhai Parmar v. State of Gujarat*, (Ilesh J. Vora and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 2266](#)
- United India Insurance Co. Ltd. v. Romatbai Amad Kicha*, (**J.C. Doshi**, J.), [2026 SCC OnLine Guj 2242](#)
- Vimalkumar Lallubhai Patel v. CIT*, (**Bhargav D. Karia**, and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5676](#)
- Vinodbhai Somabhai Patel v. Debt Recovery Tribunal-1*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 2214](#)
- Vishalsinh Popatsinh Vihol v. State*, (**Ilesh J. Vora** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 2256](#)

Himachal Pradesh High Court

- A-One Educational Society v. National Council for Teacher Education*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3049
- Aarti v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2974
- Ajay Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3074
- Ajit Singh v. State of H.P.*, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3089
- Akash Sood v. Mam Raj Ramesh Chand Aggarwal*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 3029
- Akashdeep Singh v. State of H.P.*, (Virender Singh, J.), 2026 SCC OnLine HP 3035
- Alamgir v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2961
- Amar Chand v. Braham Lal*, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3010
- Amar Singh v. Union of India*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3069
- Ambika Thakur v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2892
- Amita v. State of H.P.*, (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 2884
- Anil Dogra v. State of H.P.*, (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 3043
- Anil Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2983
- Anil Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2907
- Anil Sharma v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3048
- Anuj Kumar v. State of H.P.*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3020
- Archna v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3060
- Arti Dhatwalia v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2894
- Arun Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3064
- Aruna Kalia v. Santosh Kumari*, (Romesh Verma, J.), 2026 SCC OnLine HP 2959
- Ashiv Kumar v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 3041
- Ashok Chaudhary v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3055
- Ashok Kumar v. CBI*, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 2874
- Ashok Kumar v. Himachal Gramin Bank Paunta*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2879
- Ashok Kumar v. Himachal Gramin Bank*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2880
- Ashwani Dogra v. Union of India*, (Virender Singh, J.), 2026 SCC OnLine HP 3009
- Ashwani Kumar v. Chaudhary Sarwan Kumar*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2997
- Ashwani v. State of H.P.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3079
- Babu Ram v. Chaudhary Sarwan Kumar*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2990
- Bhag Ram v. Himachal RTC*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3095
- Bhagwan Dev v. Chaudhary Sarwan Kumar*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2996
- Bhagwati Devi v. H.P. Tourism Development Corpn.*, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2886
- Bhavik Jain v. State of H.P.*, (Gurmeet Singh Sandhwalia, C.J. and Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3007
- Bhura Khan v. State of H.P.*, (Sandeep Sharma, J.), 2026 SCC OnLine HP 3070

Chander Pal v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 2971
Chet Ram v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3026
Collector, Land Acquisition NHPC v. Beli Ram, (Sushil Kukreja, J.), 2026 SCC OnLine HP 2908
Daya Rani v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3078
Deepanshu Singh v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3040
Deepika Rani v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3056
Deepika Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2975
Deepika v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3058
Des Raj v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2979
Devender Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2982
Devinder Kumar v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 2960
Devki Nandan Pandey v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2988
Dhani Ram v. Himachal RTC, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3068
Dharam Chand Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3096
Dharam Chand v. State of H.P., (G.S. Sandhwalia, C.J. and Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3006
Diksha Devi v. Pramod Kumar, (Virender Singh, J.), 2026 SCC OnLine HP 2869
Dinesh Kumar v. H.P. Coop. Agriculture & Rural Development Bank, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2877
Director, Animal Health v. Radhubir Singh, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 2883
Dumnu Ram v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 2906
Dupal Singh v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3021
Durgesh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3050
Funchok Rigzin v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2897
Ganga Ram v. H.P. State Coop. Agriculture & Rural Development Bank, (Sandeep Sharma, J.), 2026 SCC OnLine HP 3039
Gourav v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3022
Gurjinder Singh v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3061
Guru Dev v. State of H.P., (Rakesh Kainthia, J.), 2026 SCC OnLine HP 2876
Harjeet Kaur v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2887
Himender Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3062
Hira Nand Kashyap v. State of H.P., (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 2898
Inder Pal v. State of H.P., (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3099
Indu Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2903
Jagat Ram v. Himachal Road Transport Corpn., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2888
Jagat Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3084
Joginder Pal v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3030
Joginder Singh v. Municipal Corpn. Shimla, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3081
Jugal Kishor v. Himachal RTC, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3094

Kamal Kishor v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3063
Kanishak Katnoria v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3028
Karam Singh v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3083
Karan Sharma v. State of H.P., (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3097
Karishma Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3051
Kaur Chand v. Himachal RTC, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3046
Khalbir Dangi v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3019
Khima Ram v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 2965
Krishan Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3073
Krishan Lal v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3045
Krishna Devi v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 2969
Kulwant Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3047
Kusum v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3052
Lalit Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2976
Land Acquisition Collector v. Goverdhan Singh, (Sushil Kukreja, J.), 2026 SCC OnLine HP 2909
Madan Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2980
Madhu Bala v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2891
Mahavir Gupta v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 2966
Mahila Mandal of Village Fangyar v. State of H.P., (Vivek Singh Thakur and Ranjan Sharma, JJ.),
2026 SCC OnLine HP 2900
Mahinder Singh v. H.P. Gramin Bank, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2972
Manisha Chandel v. Sunita Chandel, (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3018
Manjusha Parihar v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3086
Manmohan Singh v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3024
Manohar Lal v. H.P. RTC, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3100
Manoj Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2986
Meena Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2889
Meena v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3057
Mohinder Singh v. Tirath Ram, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2963
Mohinder Singh v. Tirath Ram, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2964
Mohlu Ram v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3092
Mukand Lal v. H.P. State Civil Supplies Corpn. Ltd., (Romesh Verma, J.), 2026 SCC OnLine HP
3011
Muskan v. Union of India, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3091
Narender Singh v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2985
Naresh Kumar v. Punjab National Bank, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2970
National Highways Authority of India v. Shyam Lal, (Virender Singh, J.), 2026 SCC OnLine HP
2868
Naveen Datt v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3002
Naveen Gupta v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3090

Naveen Thakur v. Himachal RTC, (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3085
Neeraj Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2987
Neeta Devi v. Vinod Kumar, (Virender Singh, J.), 2026 SCC OnLine HP 2958
Net Ram v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3080
Nisha Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2893
Nitesh Gupta v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3032
Pankaj Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2978
Pankaj v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3027
Pawan Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3077
Pawan Kumar v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 2870
Poonam Kumari v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2904
Prahlad Kumar v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3023
Prithi Chand v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2992
Priyanka Dhiman v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3059
Priyanka v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3053
Pushpa Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2977
R.D. Kapoor v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3088
Rahish Khan v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 2875
Rajat Kaundal v. H.P. SEB Ltd., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2981
Rajesh Kumar v. Himachal RTC, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3067
Rajesh Uppal v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3001
Rajinder Kumar Bushehri v. Shyama Nand Sharma, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2882
Rajinder Kumar Raitka v. Manager, (Sandeep Sharma, J.), 2026 SCC OnLine HP 2878
Rajinder Kumar Sharma v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3054
Rajinder Singh v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2999
Rakesh Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 3075
Ram Chander v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2896
Rama Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2905
Ramesh Chand v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3025
Rani Devi v. Manoj Kumar, (Virender Singh, J.), 2026 SCC OnLine HP 2957
Ravi Dass v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3000
Reeta Chandel v. State of H.P., (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 3044
Roshani Devi v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 3072
Sagar Chander Rana v. State of H.P., (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2973
Sandeep Kumar v. Maginand Filling Station, (Sandeep Sharma, J.), 2026 SCC OnLine HP 3038
Sandeep Kumar v. State of H.P., (Rakesh Kainthla, J.), 2026 SCC OnLine HP 3016
Sanjay Kumar v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2989
Sanjeesha Chauhan v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 3037

Sanjeev Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3087
Sansar Chand v. Leela Dhar, (**Romesh Verma**, J.), 2026 SCC OnLine HP 2910
Santosh Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2902
Sanyogita Sharma v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3065
Sarita v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2890
Satish Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2901
Shanti Devi v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2885
Sharda Devi v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3066
Shubham v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 2881
Small Industries Development Bank of India (SIDBI) v. Valence Healthcare, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3017
Sohan Lal v. Rakesh Kumar, (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 2967
State of H.P. v. Atul Sharma, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3012
State of H.P. v. Baldev Singh, (**Tarlok Singh Chauhan** and **Sushil Kukreja**, JJ.), 2024 SCC OnLine HP 6581
State of H.P. v. Chaman Lal, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3015
State of H.P. v. D.K. Kaushal, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 2871
State of H.P. v. Goverdhan, (**G.S. Sandhawalia**, C.J. and **Jiya Lal Bhardwaj**, J.), 2026 SCC OnLine HP 3008
State of H.P. v. Kalyan Singh, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 2873
State of H.P. v. Pawan Kumar, (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 2899
State of H.P. v. Purshottam Singh, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 2872
State of H.P. v. Ram Dei, (**Romesh Verma**, J.), 2026 SCC OnLine HP 2956
State of H.P. v. Suresh Kumar, (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 2968
State of H.P. v. Surinder Kumar, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3013
State of H.P. v. Yudhvir Singh, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 3014
Subhash Chand Dhiman v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 3042
Subhash Chand v. Chaudhary Sarwan Kumar, (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2995
Sudesh Kumar v. Chaudhary Sarwan Kumar, (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2991
Sudhir Kumar v. Shankar Sharma, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 2962
Suman Kumar v. Chaudhary Sarwan Kumar, (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3003
Sunita Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3076
Sunita Kumari v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3093
Sunny Kumar v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 3031
Surender Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2984
Suresh Sharma v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 2895
Tara Chand v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 3034
Tej Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), 2026 SCC OnLine HP 3005
Tilak Raj v. H.P. SEB Ltd., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3071
Urmila Devi v. State of H.P., (**Ajay Mohan Goel**, J.), 2026 SCC OnLine HP 3004

Uttam Chand v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2994
Vakil Ram v. State of H.P., (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3098
Vikram Kumar v. State of H.P., (Jiya Lal Bhardwaj, J.), 2026 SCC OnLine HP 3036
Virender Singh Khurana v. State of H.P., (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 3082
Virender Singh v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2993
Vishal Awasthi v. State of H.P., (Virender Singh, J.), 2026 SCC OnLine HP 3033
Yadvinder Singh v. Chaudhary Sarwan Kumar, (Ajay Mohan Goel, J.), 2026 SCC OnLine HP 2998

Jharkhand High Court

Arko Pravo Dutta v. State of Jharkhand, (Rongon Mukhopadhyay, J.), 2026 SCC OnLine Jhar 545
Ashok Ram Rajak v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2026 SCC OnLine Jhar 544
Chinta Devi v. State of Jharkhand, (Sujit Narayan Prasad and Anubha Rawat Choudhary, JJ.), 2026 SCC OnLine Jhar 542
Kashish Developers Ltd. v. Union of India (Jharkhand), (Sanjay Kumar Dwivedi, J.), 2024 SCC OnLine Jhar 4851
Manga Singh v. Union of India, (Sanjay Kumar Dwivedi, J.), 2023 SCC OnLine Jhar 3973
Mohd. Wasiullah v. State of Jharkhand, (Rongon Mukhopadhyay, J.), 2026 SCC OnLine Jhar 548
Naresh Munda v. State of Jharkhand, (Rongon Mukhopadhyay, J.), 2026 SCC OnLine Jhar 546
Pramod Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 SCC OnLine Jhar 543
Renu Devi v. State of Jharkhand, (Rajesh Kumar, J.), 2026 SCC OnLine Jhar 541
Vinay Kumar Choubey v. State of Jharkhand, (Anubha Rawat Choudhary, J.), 2026 SCC OnLine Jhar 547

Jammu and Kashmir High Court

Mehraj Din Malik v. State (UT of J&K), (Mohd. Yousuf Wani, J.), 2026 SCC OnLine J&K 286
Mohinder Pal v. G. Mohan Kumar, (Arun Palli, C.J. and Rajnesh Oswal, J.), 2026 SCC OnLine J&K 285
Raman Kumar v. State (UT of J&K), (Rajesh Sekhri, J.), 2026 SCC OnLine J&K 284
State (UT of J&K) v. Ravinder Kanta, (Arun Palli, C.J. and Rajnesh Oswal, J.), 2026 SCC OnLine J&K 287

Karnataka High Court

A.N. Sowmya v. Nagendra.H.V., (N S Sanjay Gowda, J.), 2024 SCC OnLine Kar 33302
A.S.K. Sports & Recreation Assn. v. State of Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 33462
Abdul Rakib Assadi v. State of Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 33449
Abdulrahman v. Ishtiyahq Ahmed, (K. Natarajan, J.), 2024 SCC OnLine Kar 33365
Abhishek S Y v. State of Karnataka, (S Vishwajith Shetty, J.), 2024 SCC OnLine Kar 33316
Abin P Sibi v. State of Karnataka, (S Vishwajith Shetty, J.), 2024 SCC OnLine Kar 33311

- Ajitnath Suppliers (P) Ltd. v. A.K. Jacob*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 33349](#)
- Akshitha K.A. v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33412](#)
- Al-Madeena Masjid v. Karnataka State Board of Auqaf*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33407](#)
- Ambamma v. Laxmi*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2634](#)
- Amogh Rajapur v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2635](#)
- Anandamma v. President Gollahalli Grama Panchayath*, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30472](#)
- Anita Nayak v. Uday Nayak*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33425](#)
- Anjana Anish Nair v. Anish Nair*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33438](#)
- Anjinamma v. State of Karnataka*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33433](#)
- Annappa v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33330](#)
- Anthony Kiran v. Repco Home Finance Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33493](#)
- Anurag Singhi v. H.P. Siddarth*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 2650](#)
- Arul D v. State*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33323](#)
- Arunkumar Mariyappa Chalawadi v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2624](#)
- Ashwathanarayana v. SA Engineering Works (I) (P) Ltd.*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 2642](#)
- Aswathaiah v. Nagesh N*, (V Srishananda, J.), [2024 SCC OnLine Kar 33343](#)
- Avanish Suzuki (P) Ltd. v. Bruhat Bengaluru Mahanagara Palike*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33467](#)
- Ayesha Jabeen v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2628](#)
- B M Amogha v. State of Karnataka*, (V Srishananda, J.), [2025 SCC OnLine Kar 30455](#)
- B Ramakrishna Rao v. Spandana Housing*, (**Anu Sivaraman** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 2596](#)
- B. Chikkavenkategowda v. R.V. Ramachandregowda*, (Ravi V Hosmani, J.), [2024 SCC OnLine Kar 33367](#)
- B. Rajesh Jain v. K.C. Manjunatha*, (V Srishananda, J.), [2024 SCC OnLine Kar 33334](#)
- B.S. Babu v. Prema*, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30474](#)
- Badamma v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33450](#)
- Bandhala Nallamma v. State of Karnataka*, (S Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 33444](#)
- Basappa v. Malamma*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 30466](#)
- Basvanappa v. Ashurkhana (Sunni)*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2638](#)
- Bhagyavathi J. v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33489](#)
- Bharath Kumar H B v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33315](#)
- Blue Marlin Container Line (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2612](#)
- Boothaiah v. Chikkanna*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 33370](#)
- C.G. Thammanna Gowda v. Commr.*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33492](#)
- C.H. Ramachandraiah v. Rangamma*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 33360](#)
- C.K. Ravi v. Commr.*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33408](#)

- C.M. Mahadev v. Commr. of Central Tax*, (S Sunil Dutt Yadav, J.), [2026 SCC OnLine Kar 2652](#)
- C.R. Jayantha Kumar v. State of Karnataka*, (M G Uma, J.), [2024 SCC OnLine Kar 33321](#)
- Canara Bank v. N G Subbaraya Setty*, (**S Sunil Dutt Yadav** and Shivashankar Amarannavar, JJ.), [2024 SCC OnLine Kar 33377](#)
- Chandan A.N. v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33332](#)
- Chandra v. Chief Superintendent*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33455](#)
- Chethan Nayaka v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2611](#)
- Chikkaballapura Institute of Medical Sciences v. Dr. Prasad B.K.*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33383](#)
- Chikkanna v. Atria Convergence Technologies (P) Ltd.*, (**V Kameswar Rao** and S Rachaiah, JJ.), [2024 SCC OnLine Kar 33351](#)
- Chintala Srinivasa Rao v. State of Karnataka*, (G Basavaraja, J.), [2026 SCC OnLine Kar 2607](#)
- Colin Kenneth Ward v. Sushma J*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33439](#)
- D. Manjula v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2631](#)
- Deepak Astickar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33468](#)
- Dinesh S Jagadal v. State of Karnataka*, (**N.V. Anjaria**, C.J. and M.I. Arun, J.), [2025 SCC OnLine Kar 30477](#)
- Director General Council of Scientific & Industrial Research v. Vinayaraya P*, (K. Somashekar and **S. Vishwajith Shetty**, JJ.), [2024 SCC OnLine Kar 33374](#)
- Division Controller v. Devappa.T.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 33405](#)
- Divisional Controller v. Vijayalakshmi*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 2621](#)
- Dodda Hanumappa v. Shashikala*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 30467](#)
- Erappa v. State of Karnataka*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 30469](#)
- Falcon Tyres Employees Union v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33394](#)
- Fazlur Rahman v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33389](#)
- Geetha Venkatesh v. Kotak Mahindra Bank Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33385](#)
- General Manager v. Madhavendra Singh*, (**Jayant Banerji** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 2616](#)
- Girija Anilkumar Desai v. Bruhat Bengaluru*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33406](#)
- Girish Patel N v. Karnataka State Law University*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33428](#)
- Gowamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33478](#)
- Gowamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33479](#)
- Green Nation Builders & Developers & Valiant Amrut India Infra LLP v. Krishnegowda*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33434](#)
- Greenko Ka01 Irep (P) Ltd. v. Power Co. of Karnataka Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33423](#)
- Gulabi v. Chandrakala V Shetty*, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30476](#)
- Guru N v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33317](#)
- Guru Prasad K S v. Union of India*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33395](#)

- Gururaju v. State*, (V Srishananda, J.), [2025 SCC OnLine Kar 30453](#)
- H Venkatesh v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33466](#)
- H. Srinivas v. Vishwabharathi House Coop. Society*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 33381](#)
- H. Yashodha v. Sunitha D.*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33413](#)
- H.M. Manje Gowda v. LAO*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33481](#)
- H.M. Naveen v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33458](#)
- H.M. Sanamma v. Marikadamma*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 33361](#)
- H.S. Yashaswini v. Rohith.H.S.*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33300](#)
- Habil Ahammad v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33441](#)
- Haider v. State of Karnataka*, (V Srishananda, J.), [2024 SCC OnLine Kar 33333](#)
- Hanumakka v. State of Karnataka*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33477](#)
- Hanumanthe Gowda v. Mani Bai*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33473](#)
- Harish N v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2600](#)
- Hasan Sadik v. State of Karnataka*, (S Rachaiah, J.), [2024 SCC OnLine Kar 33331](#)
- Hema V Jayarama Reddy v. Canara Bank*, (Lalitha Kanneganti, J.), [2026 SCC OnLine Kar 2649](#)
- Hemalatha C V v. State of Karnataka*, (S.G. Pandit and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 33431](#)
- Hpr Manipal School of Nursing v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 33432](#)
- Inderjit Nahar v. Bengaluru Electricity Supply Co. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 33465](#)
- Indiabulls Commercial Credit Ltd. v. Embassy Heights Unit Owners Assn.*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 2640](#)
- J Shivakumar v. State of Karnataka*, (S Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 33417](#)
- J. Kondappa Naidu v. Mylar Sadananda Beluru*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2603](#)
- Jayaram Pathak v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33327](#)
- Jayashri L Jattayan v. State of Karnataka*, (S.G. Pandit and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 33430](#)
- Jerald Cutinho v. Commr.*, (K.S. Hemalekha, J.), [2026 SCC OnLine Kar 2639](#)
- Jose Sabastian v. T.S. Ramachandra Rao*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33305](#)
- JS Prasanna Kumar v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2610](#)
- K L Nagaraj v. Canara Bank*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33469](#)
- K N Prasad v. T L Nagalakshmi*, (C M Joshi, J.), [2024 SCC OnLine Kar 33362](#)
- K.G Balasubramanya v. K.G. Nagabhushan*, (C M Joshi, J.), [2024 SCC OnLine Kar 33364](#)
- K.L. Geethanjli v. Commr.*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33482](#)
- K.R. Sridhar Babu v. State of Karnataka*, (R Devdas, J.), [2026 SCC OnLine Kar 2647](#)
- K.S. Shivashankar v. State of Karnataka*, (S.G. Pandit and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 33429](#)
- K.Y. Sivasankara Reddy v. Munirathamma*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 33347](#)
- Kallappa v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2629](#)

- Kalpana K v. Commissioner Bbmp*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33396](#)
- Kalpana v. Selvee*, (V Srishananda, J.), [2024 SCC OnLine Kar 33335](#)
- Kamalasanthosh v. Rudresh C*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33414](#)
- Karnataka Lingayat Education Society v. State of Karnataka*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 30465](#)
- Karnataka Public Service Commission Udyoga Soudha v. Pooja P Nayak*, (**Krishna S Dixit** and C M Joshi, JJ.), [2024 SCC OnLine Kar 33401](#)
- Karnataka Public Service Commission v. Sikandra Babu Martujasab Mulimani*, (**Krishna S Dixit** and C M Joshi, JJ.), [2024 SCC OnLine Kar 33400](#)
- Kavitha v. Rupresh Kumar J.B.*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33404](#)
- Kayengee Enterprises v. Manjunath Enterprises*, (V Srishananda, J.), [2024 SCC OnLine Kar 33337](#)
- Kayengee Enterprises v. Manjunath Enterprises*, (V Srishananda, J.), [2024 SCC OnLine Kar 33338](#)
- Kayengee Enterprises v. Manjunath Enterprises*, (V Srishananda, J.), [2024 SCC OnLine Kar 33339](#)
- Kempamma v. Bangalore*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2026 SCC OnLine Kar 2618](#)
- Khajappa v. State*, (G Basavaraja, J.), [2026 SCC OnLine Kar 2613](#)
- Kiran v. Abhilasha*, (**B.M. Shyam Prasad** and Ramachandra D. Huddar, JJ.), [2025 SCC OnLine Kar 30460](#)
- KSDL Employees v. CIT*, (S Sunil Dutt Yadav, J.), [2026 SCC OnLine Kar 2645](#)
- Kumar v. Manjanna P.*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 33356](#)
- Kusuma Kumari v. B G Chennappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33461](#)
- Lalithamma v. Karur Vysya Bank*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2636](#)
- Lavitra Pravin Bhavsar v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33447](#)
- LGB Forge Ltd. v. Labour Commr.*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 2637](#)
- M. Ananda v. Srikrishna*, (K.S. Hemalekha, J.), [2026 SCC OnLine Kar 2615](#)
- M. Srinivasa Devadiga v. Chandrashekar*, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30473](#)
- M. Venkatesh v. Principal Secretary*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33411](#)
- M.K. Shanthamurthy v. State of Karnataka*, (**S.G. Pandit** and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 33427](#)
- Madhu v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33322](#)
- Mahalakshmi K M v. State of Karnataka*, (S Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 33426](#)
- Mahammed Ismail Ansari v. State by Mangalore North Ps*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2598](#)
- Mahantesh Kallappa Kadadi v. State of Karnataka*, (Hemant Chandangoudar, J.), [2025 SCC OnLine Kar 30456](#)
- Mahesh H v. Anitha*, (**K. Somashekar** and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 33353](#)
- Mallamma v. Durgamma*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2633](#)
- Manager Icici Lombard Gic Ltd. v. Prakash*, (**K.S. Mudagal** and Vijaykumar A. Patil, JJ.), [2024 SCC OnLine Kar 33358](#)
- Manager v. Pavan Kumar V.*, (Chillakur Sumalatha, J.), [2024 SCC OnLine Kar 33348](#)
- Mangamma v. Principal Secretary*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33387](#)
- Manjula L v. B. Krishna Mohan*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33373](#)

- Manjunath B v. Revenue Officer*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33390](#)
- Manjunath Rangaswamy v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2609](#)
- Manoj Mittal v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33419](#)
- Marigowda v. State of Karnataka*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33491](#)
- Mohan Kumar M D v. Commr.*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33424](#)
- Mohd. Fayazuddin v. Principal Secretary*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2622](#)
- Mohd. Hasnain v. Bank of India*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33445](#)
- Mohd. Zaheeruddin v. Commr. Kalaburagi Mahanagar Palike*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2623](#)
- Mubeena Taj v. Managing Director Neksrctc*, (**K.S. Mudagal** and C.M. Poonacha, JJ.), [2025 SCC OnLine Kar 30463](#)
- Muhammed Imthiaaz v. Registrar of Companies*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33329](#)
- Mumthaz P. v. Board of Directors of the South Canara District Central Coop. Bank Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 33398](#)
- Muni Akkayamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33480](#)
- Munihanumiah v. B Raghurami Reddy*, (S Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 33299](#)
- Muniraja v. Shashikala*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 33375](#)
- Muniraju M H v. Chief Superintendent*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33457](#)
- N Venugopal v. State of Karnataka*, (**S Sunil Dutt Yadav** and Shivashankar Amarannavar, JJ.), [2024 SCC OnLine Kar 33378](#)
- N. Ajay Kumar v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33386](#)
- N. Harinath Babu C.V. v. Neethi V.*, (V Srishananda, J.), [2024 SCC OnLine Kar 33336](#)
- N. Kumar v. State of Karnataka*, (S.G. Pandit, J.), [2025 SCC OnLine Kar 30475](#)
- N.M. Pampati v. Chief Officer*, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 30468](#)
- N.P. Yogananda Murthy v. Khushboo Goel Chowdhary I.A.S.*, (**N.V. Anjaria**, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 33297](#)
- N.R. Bhat v. A. Manjunatha Reddy*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 2643](#)
- Nagaraj v. Nethravathi*, (**K.S. Mudagal** and S Rachaiah, JJ.), [2024 SCC OnLine Kar 33382](#)
- Nagendra Kumar S v. Malleswaram Coop. Bank Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33409](#)
- Nagendra v. State of Karnataka*, (G Basavaraja, J.), [2026 SCC OnLine Kar 2608](#)
- Nalinkumar H.R. v. State*, (M G Uma, J.), [2024 SCC OnLine Kar 33326](#)
- Nanda v. Srinivas N.*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33475](#)
- Narasamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33487](#)
- Narasimha Kiran Nanjundappa v. D. Sanjeeva*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33472](#)
- National Highway Authority of India v. U.K. Abdul Rasheed*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2026 SCC OnLine Kar 2617](#)
- National Insurance Co. Ltd. v. Anand Annappa Metgudda*, (B.M. Shyam Prasad and **Ramachandra D. Huddar**, JJ.), [2025 SCC OnLine Kar 30461](#)
- Nijalingappa v. Special Land Acquisition Officer*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 33359](#)

- Ningamma v. Commr.*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33420](#)
- Ningamma v. Mysuru Urban Development Authority*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33485](#)
- P Abdul Khadar v. State of Karnataka*, (**Mohammad Nawaz** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 2597](#)
- P Kamesh Murthy v. P Savithri*, (**Krishna S Dixit** and C M Joshi, JJ.), [2024 SCC OnLine Kar 33363](#)
- P.A. Bharathi v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33483](#)
- Pallavi.A.J. v. Venkamma*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33301](#)
- Papanna v. K. Tyagaraju*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33471](#)
- Pappamma v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 33486](#)
- Parvathi v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33393](#)
- Pigeon Education Technology India (P) Ltd. v. Enforcement Directorate*, (Krishna S Dixit, J.), [2024 SCC OnLine Kar 33376](#)
- Poornima Sharma v. Abhishek Bhatt*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33303](#)
- Prabhakar v. Dr Suvarna*, (**Ashok S. Kinagi** and Venkatesh Naik T., JJ.), [2023 SCC OnLine Kar 1662](#)
- Preetham Jeevan D' Souza v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33488](#)
- Prema v. Kusappa*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 33357](#)
- Prema v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33464](#)
- Puttabuddhi v. J.M. Shivananjappa*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 2651](#)
- Puttamma v. State*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33320](#)
- Puttaswamy N v. State*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33319](#)
- R Hemanth Kumar v. Commr.*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33399](#)
- R Vijayalakshmi v. State of Karnataka*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33453](#)
- Rahul Kumar v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33310](#)
- Rajanna R v. Karnataka State Bar Council*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33460](#)
- Rajarajeshwari Buildcon (P) Ltd. v. B N Vishwanath*, (**V Kameswar Rao** and S Rachaiah, JJ.), [2024 SCC OnLine Kar 33350](#)
- Rajashekhhar v. Commr. Food & Civil Supplies*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2627](#)
- Rajath.N. v. State*, (M G Uma, J.), [2024 SCC OnLine Kar 33328](#)
- Rajegowda v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33454](#)
- Rajesh Gooligowda v. Director*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2644](#)
- Rajeshwari K R v. State of Karnataka*, (S Rachaiah, J.), [2024 SCC OnLine Kar 33325](#)
- Raju v. Commr.*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2626](#)
- Ramkumar v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2630](#)
- Ranganarasaiah v. Shivanna*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 33372](#)
- Ranjith K v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33435](#)
- Rao Bahadur v. Faziullah Mekhri*, (K.V. Aravind, J.), [2026 SCC OnLine Kar 2619](#)
- Rashmi D.R v. K S Manjunatha*, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 33308](#)
- Rathish Kumar v. Bhuvaneshwari*, (V Srishananda, J.), [2024 SCC OnLine Kar 33340](#)

Ratndeev v. Neeta, (G Basavaraja, J.), [2026 SCC OnLine Kar 2605](#)
Ravi v. State of Karnataka, (V Srishananda, J.), [2024 SCC OnLine Kar 33344](#)
Ravishankar v. Passport Authorities of India, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33470](#)
Reddappa v. Parvathamma, (R. Nataraj, J.), [2024 SCC OnLine Kar 33391](#)
Reddy Shelters (P) Ltd. v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 33490](#)
Revamma v. State of Karnataka, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2632](#)
Rohith Marketing v. Karnataka Bank Ltd., (Lalitha Kanneganti, J.), [2026 SCC OnLine Kar 2641](#)
S Mallappa v. State of Karnataka, (V Srishananda, J.), [2025 SCC OnLine Kar 30454](#)
S Umapathi v. Central Information Commission, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33415](#)
S Umapathi v. Secretary Central Vigilance Commsision, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33418](#)
S Umapathi v. Secretary, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33402](#)
S Veena v. Commr. of Central Tax, (S Sunil Dutt Yadav, J.), [2026 SCC OnLine Kar 2646](#)
S. Krishnappa v. Chief Commr. Corpn., (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33410](#)
S. Rajanna v. Prakash, (K.V. Aravind, J.), [2026 SCC OnLine Kar 2620](#)
Sabah Azeez v. Bank of India, (Lalitha Kanneganti, J.), [2026 SCC OnLine Kar 2648](#)
Sadananda Shetty v. Baby Shedthi, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30478](#)
Saibanna v. State of Karnataka, (G Basavaraja, J.), [2026 SCC OnLine Kar 2604](#)
Samar Lifestyle (P) Ltd. v. Goel Road Carriers (P) Ltd., (R. Nataraj, J.), [2024 SCC OnLine Kar 33442](#)
Santhosh v. Aditya Business Corpn., (V Srishananda, J.), [2024 SCC OnLine Kar 33341](#)
Santhosha M v. State of Karnataka, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33312](#)
Sarasamma v. Sannaneelamma, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 33371](#)
Saresh T.R. v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2602](#)
Savitha v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33392](#)
Shanawaj v. State of Karnataka, (Ravi V. Hosmani, J.), [2025 SCC OnLine Kar 30457](#)
Shankar K N v. Chief Manager/Authorized Officer Canara Bank, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33443](#)
Shankaregowda v. State of Karnataka, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 33306](#)
Shankarlinga Havyasi Kala Sangha v. State of Karnataka, (S. Vishwajith Shetty, J.), [2026 SCC OnLine Kar 2625](#)
Sharp Watch Investigation & Security Services (P) Ltd. v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33422](#)
Sharunnisa Sharief v. Canara Bank Ltd., (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 33416](#)
Shashank S. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33446](#)
Shekharappa v. State of Karnataka, (K. Somashekar and T.G. Shivashankare Gowda, JJ.), [2024 SCC OnLine Kar 33345](#)
Shridhara Bhagavatha v. Gopalakrishna Manilathaya, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30471](#)
Shrikailash v. State of Karnataka, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33436](#)
Shwetha S. v. Yathin Gowtham. U., (H.P. Sandesh, J.), [2024 SCC OnLine Kar 33346](#)
Siddaraju v. M Lokanath, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 33352](#)

- Siddarameshwar Shivacharya Mahaswamy Hiremath v. Shantalingeshwar Swamy*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 30470](#)
- Somashekar v. State of Karnataka*, (G Basavaraja, J.), [2026 SCC OnLine Kar 2606](#)
- Somesh v. M. Kumara*, (Hanchate Sanjeevkumar, J.), [2024 SCC OnLine Kar 33355](#)
- Sreedhar v. Puttamaraiah*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33380](#)
- Sreeranga P C (Dr.) v. Commissioner*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33388](#)
- State of Karnataka v. A Kuthbuddin*, (S.G. Pandit and Ramachandra D. Huddar, JJ.), [2024 SCC OnLine Kar 33421](#)
- Subha Gangwar v. Abhinaw Sachan*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33459](#)
- Sudeer D'Souza v. Shahanaz*, (R. Nataraj, J.), [2024 SCC OnLine Kar 33474](#)
- Sudha Rani K v. Avinash M R*, (N S Sanjay Gowda, J.), [2024 SCC OnLine Kar 33304](#)
- Suman Kumar v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 33307](#)
- Sumangala v. Poornima H.S.*, (H.P. Sandesh, J.), [2024 SCC OnLine Kar 33354](#)
- Sumangala v. Puttagangamma*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 33368](#)
- Sumi P v. Binesh PC*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2599](#)
- Sunandamma v. Muniyappa*, (Lalitha Kanneganti, J.), [2025 SCC OnLine Kar 30479](#)
- Sunil v. State of Karnataka*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 30458](#)
- Suresh v. Muralidharan V*, (R Devdas, J.), [2026 SCC OnLine Kar 2595](#)
- Suresha v. State of Karnataka*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33318](#)
- Surya Murali v. Union of India*, (S Vishwajith Shetty, J.), [2024 SCC OnLine Kar 33313](#)
- Syed Riyaz v. State*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33448](#)
- T Malathi v. State of Karnataka*, (H.P. Sandesh, J.), [2025 SCC OnLine Kar 30459](#)
- T Venkatesh v. General Manager*, (S Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 33452](#)
- T Vignesh v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33440](#)
- T.R. Puttaswamy v. Akshaya*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 33298](#)
- Time Avenue (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 2601](#)
- Tukaram Dongaru Rathod v. Ananda*, (G Basavaraja, J.), [2026 SCC OnLine Kar 2614](#)
- Uday Kumar v. State of Karnataka*, (B M Shyam Prasad, J.), [2024 SCC OnLine Kar 33403](#)
- Umesh v. T J Basavaraju*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 33369](#)
- Union of India v. Ganapathi Bhat Prasad*, (S Sunil Dutt Yadav and M G Uma, JJ.), [2024 SCC OnLine Kar 33379](#)
- V. Lalitha v. Divisional Controller*, (Pradeep Singh Yerur, J.), [2025 SCC OnLine Kar 30462](#)
- V. Raghavendra Naidu v. Ramesh G*, (V Srishananda, J.), [2024 SCC OnLine Kar 33342](#)
- V.N. Lakshminarayana v. Director*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33476](#)
- Veerabhadreshwara Devastan Committee v. LAO*, (E.S. Indires, J.), [2024 SCC OnLine Kar 33484](#)
- Venkataramana v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33456](#)
- Venkataswamy v. Mangamma*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 33366](#)
- Vinayaka Handicrafts v. Authorised Officer*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 33437](#)
- Vinita Bhist v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 33324](#)

Vishakha v. State of Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 33463
Vishalakshamma v. Special Land Acquisition Officer, (**Sreenivas Harish Kumar** and K.V. Aravind, JJ.), 2025 SCC OnLine Kar 30464
Wg. Cdr.G.B. Athri (Retd.) v. Chief Election Commission, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 33384
Yashavanth v. State, (S Vishwajith Shetty, J.), 2024 SCC OnLine Kar 33314
Yashoda Veeramayanna v. Karnataka Industrial Area Development Board, (E.S. Indires, J.), 2024 SCC OnLine Kar 33397
Yashoda v. State of Karnataka, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 33451
Ziyad v. State of Karnataka, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 33309

Kerala High Court

Abhilash v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4449
Abhinesh v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4440
Alur Gasal Mall Ltd. v. Chamminikkavu Sree Chamundikkav Bhagavathi Temple Idol, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 4461
Ashif T. v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4453
Athul v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4444
Ayoob v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4450
CV. James (Dr) v. Krishnamurthy, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 4462
Divakaran v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4457
Gopakumar V.G. v. State, (**K. Babu**, J.), 2023 SCC OnLine Ker 11531
Hanshad H. v. State, (Basant Balaji and P. Krishna Kumar, JJ.), 2026 SCC OnLine Ker 4468
Jubilee Mission Medical College & Research Institute v. Kerala State United Nurses Assn., (**K.V. Jayakumar**, J.), 2026 SCC OnLine Ker 4467
Mohanakumar v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4452
Mohd. Aslam v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4459
Muksidul Islam v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4447
Nasimudeen v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4446
Rahmath v. State, (**K.V. Jayakumar**, J.), 2026 SCC OnLine Ker 4465
Rajappan v. Kerala State Coop. Bank Ltd., (**Basant Balaji** and P. Krishna Kumar, JJ.), 2026 SCC OnLine Ker 4464
Ramalingam v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4456
Ranjith v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4443
Sadasivan K.K. v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4454
Sarath S. Pradeep v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4448
Seetharama Rai N. v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4442
Shafeeq A. v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4441
Suhas v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4445
Sukesini v. Yohannan, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 4463

Syam Kumar v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4458
Syed Hussain v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4455
Ummu Seenath v. Collector, (**K.V. Jayakumar**, J.), 2026 SCC OnLine Ker 4466
Vinod N.P. v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4460
Vishnu v. State of Kerala, (**Jobin Sebastian**, J.), 2026 SCC OnLine Ker 4451

Madras High Court

A. Anbarasu v. State of Tamilnadu, (**J. Nisha Banu** and M. Jothiraman, JJ.), 2025 SCC OnLine Mad 21746
A. Arunprashanth v. State, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 21850
A. Ashokan v. Collector, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21701
A. Indira Rajan v. Union of India, (C. Saravanan, J.), 2025 SCC OnLine Mad 21924
A. Krishnasamy Gounder v. M. Kowsalyadevi, (P.B. Balaji, J.), 2026 SCC OnLine Mad 3941
A. Lakshmanan v. Sundar, (Mohammed Shaffiq, J.), 2026 SCC OnLine Mad 3953
A. Mani v. Collector, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21654
A. Palpandi v. Sub Registrar, (S. Srimathy, J.), 2025 SCC OnLine Mad 21914
A. Periyasamy v. Tahsildar, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21648
A. Rajaraman v. Anbumalar, (C. Kumarappan, J.), 2026 SCC OnLine Mad 3963
A. Sabar Nisha v. Commr., (S. Sounthar, J.), 2025 SCC OnLine Mad 21932
A. Selvakumar v. State, (G.K. Ilanthiraiyan, J.), 2025 SCC OnLine Mad 21822
A. Vellappan Pillai v. Suryakala, (**G.R. Swaminathan** and M. Jothiraman, JJ.), 2026 SCC OnLine Mad 3955
A. Vellappan Pillai v. Suryakala, (**G.R. Swaminathan** and M. Jothiraman, JJ.), 2026 SCC OnLine Mad 3956
A. Vimalamary v. Regional Transport Officer Mettur, (N. Mala, J.), 2025 SCC OnLine Mad 21751
A.B. Dhandapani v. Collector, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 3987
A.R. Jeyarhuthran v. National Highways Authority of India, (**Sushrut Arvind Dharmadhikari**, C.J. and N. Sathish Kumar, J.), 2026 SCC OnLine Mad 3976
A.R. Krishna Narayanan v. State, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21731
Abdul Sulaiman Khan v. G.R. Devendrababu, (P.B. Balaji, J.), 2026 SCC OnLine Mad 3943
Aided Elementary School v. State, (Hemant Chandangoudar, J.), 2025 SCC OnLine Mad 21640
Alagarsamy v. Revenue Divisional Officer, (S. Sounthar, J.), 2025 SCC OnLine Mad 21906
All Tamil Nadu Acupuncture & Alternative Medical Assn. v. State of T.N., (**G.R. Swaminathan** and K. Rajasekar, JJ.), 2025 SCC OnLine Mad 21898
Amutha v. State, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 21853
Anandhi v. Managing Director, (N. Anand Venkatesh, J.), 2025 SCC OnLine Mad 21779
Anbazhangan v. Collector, (**M. Sundar** and Hemant Chandangoudar, JJ.), 2025 SCC OnLine Mad 21666
Anjilo v. Additional Chief Secretary to Government, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), 2025 SCC OnLine Mad 21867

- Anvar Ali v. State of T.N.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21708](#)
- Archana v. Gajendran*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21796](#)
- Arivazhagi v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 21777](#)
- Arjun PV v. State of T.N.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21637](#)
- Aruldass v. Sesuraj*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 3964](#)
- Arumugam v. Muthumani Karuppiyah*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21832](#)
- Assistant Executive Engineer v. Praveena*, (R. Suresh Kumar and **P. Dhanabal**, JJ.), [2025 SCC OnLine Mad 21620](#)
- Ayyar v. Seeni*, (G. Arul Murugan, J.), [2025 SCC OnLine Mad 21880](#)
- Azhaguvijay v. Principal Secretary to Government*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21872](#)
- B. Ananthalakshmi v. State of T.N.*, (K. Surender, J.), [2025 SCC OnLine Mad 21772](#)
- B. Devanesan v. Commissioner*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21709](#)
- B. Krishnamurthy v. Chief Executive Officer*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21713](#)
- B. Lalith Kumar Bafna v. M. Sneha Jain*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21797](#)
- B. Panneerselvam v. State of T.N.*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21952](#)
- B. Ramakrishnan v. Hemant & Co.*, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 3961](#)
- B. Ramakrishnan v. Hemant & Co.*, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 3962](#)
- B. Sathish Kumar v. Assistant Engineer (Pallavaram West)*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21759](#)
- B. Sureshkumar v. Deputy Inspector General of Police*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21688](#)
- Balachandran v. Registrar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 4000](#)
- Balu Exports v. Tamilnadu Electricity Regulatory Commission*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21762](#)
- Best Corpn. (P) Ltd. v. Tamilnadu Electricity Regulatory Commission*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21764](#)
- Branch Manager v. K. Selvaraj*, (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 3948](#)
- Branch Office Shriram General Insurance Co. Ltd. v. Chitra*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21615](#)
- C. Divya v. Revenue Tahsildar*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21650](#)
- C. Gnanasekaran v. Collector*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21705](#)
- C. Ravichandran v. Collector*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21718](#)
- C. Santhoshpriyan v. Deputy Inspector General of Police*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21687](#)
- C. Suresh v. Principal Secretary to Government*, (S. Sounthar, J.), [2025 SCC OnLine Mad 21931](#)
- C. Venkatesh v. Tamilnadu Medical Council*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 3986](#)
- C.H.s. Gopi v. R. Aishwarya*, (**M. Nirmal Kumar**, J.), [2026 SCC OnLine Mad 4070](#)

- Century Steels v. Southern Railway*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21738](#)
- Chandran v. Collector*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21686](#)
- Chandran v. State of T.N.*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21817](#)
- Chittrarasam v. Collector*, (S. Sounthar, J.), [2025 SCC OnLine Mad 21910](#)
- CIT v. Tamil Nadu Newsprint & Papers Ltd.*, (**Dr Anita Sumanth** and G. Arul Murugan, JJ.), [2024 SCC OnLine Mad 12824](#)
- Collector v. S.I. Sumathi*, (**S.M. Subramaniam** and Dr. A.D. Maria Clete, JJ.), [2025 SCC OnLine Mad 21892](#)
- Commr. of Customs (Air) v. Hetero Drugs Ltd.*, (Dr. Anita Sumanth and N. **Senthilkumar**, JJ.), [2025 SCC OnLine Mad 21805](#)
- Crimson Foods v. Commissioner of GST & Central Excise*, (**Dr. Anita Sumanth** and N. Senthilkumar, JJ.), [2025 SCC OnLine Mad 21667](#)
- D. Mani v. State of T.N.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21670](#)
- D. Paul Daniel v. C. Nedunchezian*, (Shamim Ahmed, J.), [2025 SCC OnLine Mad 21882](#)
- D. Petchiammal v. State of T.N.*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21874](#)
- D. Pitchairajan v. Union of India*, (**Sushrut Arvind Dharmadhikari**, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3985](#)
- D. Ramadas v. District Revenue Officer*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21657](#)
- D. Ravichandran v. G.N. Baskaran*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 21879](#)
- D. Siddarthan v. State of T.N.*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21823](#)
- D. Tamilarasi v. Tahsildar, Dharmapuri Taluk*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4095](#)
- D. Tangaradjou v. Commissioner*, (N. Mala, J.), [2025 SCC OnLine Mad 21775](#)
- D. Vijayalakshmi v. J. Ramakrishnan*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 3952](#)
- D.G. Prabhakaran v. Principal Secretary to Government*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21707](#)
- D.S. Kumari v. Lakshmi Narasimhalu*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21801](#)
- Dashnamurthy v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21646](#)
- Deivanayagi v. Sub Registrar*, (S. Srimathy, J.), [2025 SCC OnLine Mad 21908](#)
- Dhanalakshmi v. Commr. of Prohibition & Excise*, (**Sushrut Arvind Dharmadhikari**, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3977](#)
- Dhandapani v. Collector*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4098](#)
- Dharmaraj v. Collector*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21664](#)
- Director of School Education v. R. SahayaDevarajan*, (**G.R. Swaminathan** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21891](#)
- E. Muthukumaran v. P. Vasanth*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21628](#)
- E. Saranya v. State of T.N.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21638](#)
- E. Suseela v. D.R. Lurthusamy*, (Dr. G. Jayachandran, J.), [2025 SCC OnLine Mad 21607](#)
- E. Vijayakumar v. Collector*, (**S.M. Subramaniam** and K. Kumaresh Babu, JJ.), [2026 SCC OnLine Mad 4004](#)
- Easwaramoorthi v. Arunachala Gounder*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21878](#)

- Enfinity Solar Solutions (P) Ltd. v. CIT*, (K.R. Shriram, C.J. and **Sunder Mohan**, J.), [2025 SCC OnLine Mad 15518](#)
- Eruthayaraj v. Home Secretary*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21744](#)
- Ezhil v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21863](#)
- F. Shalini Vincent v. Inspector General of Registration*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21702](#)
- Fazeelathunissa Begum Sahiba Mosque & Endowment v. Tamil Nadu Wakf Board*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21767](#)
- Femina Rajalakshmi v. UCO Bank*, (**K.R. Shriram**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 21833](#)
- Fred Rogers v. Ministry of External Affairs*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21766](#)
- G. Chokkalingam v. Managing Director*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21703](#)
- G. Kumar v. Superintending Engineer*, (K. Surender, J.), [2025 SCC OnLine Mad 21773](#)
- G. Murugesan v. Superintendent of Prison*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21662](#)
- G. Natarajan v. Additional Chief Secretary & Revenue*, (S. Sounthar, J.), [2025 SCC OnLine Mad 21920](#)
- G. Rajaraja Cholan v. Director of School Education*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21671](#)
- G. Saravanan v. Joint Registrar of Coop. Societies-cum-Common cadre Authority*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21732](#)
- G. Thenmozhi v. Suhasini*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21811](#)
- G. Varghese v. Collector*, (**S.M. Subramaniam** and K. Kumaresh Babu, JJ.), [2026 SCC OnLine Mad 4003](#)
- G. Venkatesan v. Commr. Hindu Religious & Charitable Endowments Department*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 3992](#)
- G.I.C Housing Finance Ltd. v. Padmini*, (Dr. G. Jayachandran, J.), [2025 SCC OnLine Mad 21605](#)
- General Manager Tamil Nadu Transport Corpn. (Kovai) Ltd. v. A. Velliangiri*, (P.T. Asha, J.), [2025 SCC OnLine Mad 21724](#)
- Gnanodhaya Teacher Training Institute v. Director*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21689](#)
- Gowri v. State*, (**M.S. Ramesh** and **V. Lakshminarayanan**, JJ.), [2025 SCC OnLine Mad 21849](#)
- Gowsalya v. State*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21854](#)
- Granite Realty (P) Ltd. v. State of T.N.*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4096](#)
- Gurumanikandan M v. State*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21904](#)
- H. Sankarasubramanian v. Management*, (**G.R. Swaminathan** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21890](#)
- Harsan Puri v. State of T.N.*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4080](#)
- Hemalatha v. Sub Registrar*, (S. Srimathy, J.), [2025 SCC OnLine Mad 21903](#)

- Hindu Aided Primary School v. Director of Elementary Education*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21954](#)
- Hiranandani Realtors (P) Ltd. v. Hiranandani Amalfi Owners Assn.*, (**R. Suresh Kumar** and P. Dhanabal, JJ.), [2025 SCC OnLine Mad 21616](#)
- Honstraj v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21627](#)
- I. Vijayan v. Superintendent Engineer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21917](#)
- Inderchand Kochar v. L. Dhandapani*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21824](#)
- Indian Bank v. CIT*, (**Dr G. Jayachandran** and Shamim Ahmed, JJ.), [2026 SCC OnLine Mad 4086](#)
- Iyyappan v. Chinnamuthu*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21614](#)
- J. Jayaveern v. State*, (**Manindra Mohan Shrivastava**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 21778](#)
- J. Parthiban v. Collector*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21918](#)
- J. Venkataraman v. Management*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 21907](#)
- J. Venkatesan v. Commissioner*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21733](#)
- Jabind Manufacturing India (P) Ltd. v. Assistant Commissioner (ST)*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21753](#)
- Jancy v. Additional Chief Secretary to Government*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21876](#)
- Jegajothi v. Superintendent of Police*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21839](#)
- Jeyakumar v. Authorized Officer*, (Sushrut Arvind Dharmadhikari, C.J. and **N. Sathish Kumar**, J.), [2026 SCC OnLine Mad 3979](#)
- Jeyakumar v. State of T.N.*, (B. Pugalendhi, J.), [2026 SCC OnLine Mad 3969](#)
- John Peter v. Regional Passport Officer*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21927](#)
- Johnson Engineering Constructions v. Commr. (ST)*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21955](#)
- Jothi Prakash v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21697](#)
- K. Arul Murugan v. Principal Secretary*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21951](#)
- K. Balasubramanian v. Presiding Officer*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 21911](#)
- K. Barath v. Block Development Officer*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21949](#)
- K. Binu v. Union of India Owning Southern Railway*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21802](#)
- K. Buvaneswari v. J. Jegajothi*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 3947](#)
- K. Chandrasekar v. Chairman Debts Recovery Appellate Tribunal*, (K.R. Shriram, C.J. and **Sunder Mohan**, J.), [2025 SCC OnLine Mad 21721](#)
- K. Deepa v. Commr.*, (**G.R. Swaminathan** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21895](#)
- K. Elumalai v. Collector*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4099](#)
- K. Jagadeesan v. Commissioner*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21785](#)
- K. Janakiraman v. Inspector General of Registration*, (**G.R. Swaminathan** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21899](#)

- K. Mari Prakash v. State of T.N.*, (A.D. Jagadish Chandira and R. Poornima, JJ.), [2025 SCC OnLine Mad 21841](#)
- K. Murugesan v. Principal Secretary*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21937](#)
- K. Nallasamy v. District Revenue Officer*, (S. Sounthar, J.), [2025 SCC OnLine Mad 21933](#)
- K. Natarajan v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 3998](#)
- K. Paramasivam v. Commissioner*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21771](#)
- K. Rajendran v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21685](#)
- K. Rajendran v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21700](#)
- K. Sakthivel v. J. Radhakrishnan*, (A.D. Maria Clete, J.), [2026 SCC OnLine Mad 3954](#)
- K. Sampath v. Commissioner of Milk Production & Dairy Development*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21681](#)
- K. Sathishkumar v. Collector*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21761](#)
- K. Senthilkumar v. Paramesh Gounder*, (G. Arul Murugan, J.), [2025 SCC OnLine Mad 21881](#)
- K. Suryakumar v. State of T.N.*, (Sushrut Arvind Dharmadhikari, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3975](#)
- K. Tamilarasi v. Director Land Reforms Department*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21659](#)
- K. Vijay v. State of T.N.*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 21806](#)
- K. Vijay v. State of T.N.*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 21807](#)
- K. Vijay v. State of T.N.*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 21808](#)
- K. Vijay v. State of T.N.*, (P. Vadamalai, J.), [2025 SCC OnLine Mad 21809](#)
- K.K. Ramesh v. Union of India*, (S.M. Subramaniam and Dr. A.D. Maria Clete, JJ.), [2025 SCC OnLine Mad 21939](#)
- K.R. Kalil Rahman v. State of T.N.*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21669](#)
- K.R.S. Kathiravan v. Director of Vigilance & Anti-Corruption*, (Dr. R.N. Manjula, J.), [2025 SCC OnLine Mad 21639](#)
- Kanchana v. State*, (Dr Anita Sumanth and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 4071](#)
- Kannan Suresh v. Assistant Commissioner (ST)*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21756](#)
- Kannan v. District Registrar*, (S. Srimathy, J.), [2025 SCC OnLine Mad 21901](#)
- Kap Cones (P) Ltd. v. Commissioner of Customs [Appeals — II]*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 21729](#)
- Karpagam v. State*, (M.S. Ramesh and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21860](#)
- Karuthapandi v. Collector*, (Sushrut Arvind Dharmadhikari, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3981](#)
- Kasturba Gandhi Matriculation Higher Secondary School v. Commr. Hindu Religious & Charitable Endowments Department*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 3991](#)
- Kaveri Yarns & Fabrics Ltd. v. Tamil Nadu Power Distribution Corpn. Ltd.*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21769](#)
- Kcp Infra Ltd. v. Superintending Engineer*, (N. Mala, J.), [2025 SCC OnLine Mad 21752](#)
- Keerthana v. Additional Chief Secretary to Government*, (M.S. Ramesh and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21847](#)

- Keerthana v. Sabarinathan*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21889](#)
- Keith Walking Floor India (P) Ltd. v. Deputy State Tax Officer — II*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21741](#)
- Khazana Jewellery (P) Ltd. v. Income-Tax Settlement Commission*, (**Krishnan Ramasamy**, J.), [2025 SCC OnLine Mad 15705](#)
- Khazana Jewellery (P) Ltd. v. Income-Tax Settlement Commission*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 3939](#)
- Kirubhakaran v. Collector*, (S. Srimathy, J.), [2025 SCC OnLine Mad 21909](#)
- Krishna Constructions v. Chairman*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21787](#)
- Krishna Constructions v. Chairman*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21788](#)
- Krishna Reddy v. Vidhubala*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 3940](#)
- Krishnasamy Koil Trust v. District Revenue Officer*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21663](#)
- Krishnaveni v. State of T.N.*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4081](#)
- Kulandhaitheras v. State of T.N.*, (L. Victoria Gowri, J.), [2025 SCC OnLine Mad 21810](#)
- KVM Spinning Mills v. Deputy State Tax Officer — II*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21725](#)
- L. Gopalakrishnan v. CIT*, (**Sushrut Arvind Dharmadhikari**, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3973](#)
- L. Karthick v. Managing Director*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21668](#)
- Latha v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21855](#)
- Lingammal v. Project Director*, (**G.R. Swaminathan** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 3950](#)
- M. Duraisamy v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 4005](#)
- M. Elangovan v. S. Vijayakumari*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21792](#)
- M. Elangovan v. TNSTC*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21711](#)
- M. Fathimuthu Beeve v. P. Ameena Bee*, (Dr. G. Jayachandran, J.), [2025 SCC OnLine Mad 21603](#)
- M. Janet Amala Arul Jothi v. Samuel Raj*, (**G.R. Swaminathan** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 3951](#)
- M. Kaleeswaran v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21857](#)
- M. Kanagaraj v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 3988](#)
- M. Manogaran v. Intelligence Officer*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21634](#)
- M. Mohamed Abdullah v. T.N. Waqf Board*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21926](#)
- M. Pachiyappan v. Registrar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 3999](#)
- M. Palani v. TNSTC*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21696](#)
- M. Pandi v. Chairman/Managing Director*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21930](#)
- M. Poongodi v. Registrar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 3989](#)
- M. Rajkumar v. Director General of Prisons & Correctional Service of T.N.*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21948](#)
- M. Ramkumar v. M. Saranya*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21793](#)

- M. Rengasamy v. Subramanian*, (G.R. Swaminathan, J.), [2025 SCC OnLine Mad 21877](#)
- M. Sadhanandam v. Director of Pension*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21684](#)
- M. Sakthi v. Collector*, (**J. Nisha Banu** and M. Jothiraman, JJ.), [2025 SCC OnLine Mad 21776](#)
- M. Sakthivel Subramanian v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21825](#)
- M. Sam Edmond v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21672](#)
- M. Sam Jerald v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21673](#)
- M. Senthil Kumar v. State of T.N.*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 4007](#)
- M. Subramaniam v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21812](#)
- M. Subramaniam v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21813](#)
- M. Subramanian v. Kamalam*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21794](#)
- M. Thanigaimalai v. Assistant Director of Survey & Land Records*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21665](#)
- M. Thulasidoss v. Commissioner*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21735](#)
- M. Vanaparvathi v. Tahsildar*, (S. Sounthar, J.), [2025 SCC OnLine Mad 21928](#)
- M.G. Riaz Khan v. MMTC Ltd.*, (C.V. Karthikeyan, J.), [2025 SCC OnLine Mad 21602](#)
- M.N. Mahendar v. Tahsildar*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21698](#)
- M.S. Ramachandran v. Collector*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21958](#)
- M.S. Saravanan v. Principal Secretary*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21936](#)
- Madeshwari v. State of T.N.*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21734](#)
- Madras Silks India (P) Ltd. v. Tamilnadu Electricity Regulatory Commission*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21763](#)
- Mahalakshmi v. Nagarajan*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21887](#)
- Mahalingam v. State of T.N.*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21871](#)
- Malar v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4073](#)
- Malathi v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4072](#)
- Management of KRV Spinning Mills (P) Ltd. v. K.G. Sivakumar*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 21722](#)
- Management of KRV Spinning Mills (P) Ltd. v. M. Arul Kumar*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 21723](#)
- Management Tamil Nadu State Transport Corpn. (Coimbatore Limited) v. M. Sakthivel*, (P.T. Asha, J.), [2025 SCC OnLine Mad 21737](#)
- Management Tamil Nadu State Transport Corpn. (Coimbatore Limited) v. N. Robert Raj*, (P.T. Asha, J.), [2025 SCC OnLine Mad 21736](#)
- Management v. J. Paul Jeyashankar*, (P.T. Asha, J.), [2025 SCC OnLine Mad 21730](#)
- Managing Director v. C. Vanchinathan*, (P. Dhanabal, J.), [2025 SCC OnLine Mad 21739](#)
- Managing Director v. G Saravanan*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21617](#)
- Mangaleswara Gurukkal v. Devendra Gurukal*, (**G.R. Swaminathan** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 3971](#)

- Manikandan v. State*, (A.D. Jagadish Chandira, J.), [2026 SCC OnLine Mad 3957](#)
- Manikandan v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21630](#)
- Manoj v. State*, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 3958](#)
- Mansoor Ahamed v. M. Abdul Kader*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21800](#)
- Maria Thangaraj v. Home Secretary*, (A.D. Jagadish Chandira and R. Poornima, JJ.), [2025 SCC OnLine Mad 21957](#)
- Mayangathal v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 4088](#)
- Meenachi v. State*, (Dr Anita Sumanth and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 4084](#)
- Mithun Chakravarthi v. Prabakar*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 3965](#)
- Mohana v. Sub-Registrar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 4002](#)
- Mohd. Syed Ali v. State*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21629](#)
- Mohd. Yusuf v. Commr. Trichy Municipal Corpn.*, (Sushrut Arvind Dharmadhikari, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3972](#)
- Monica Co. Products v. Bank of Baroda*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 4006](#)
- MRF Thozhilalar Sangam v. Madras Rubber Factory Limited (MRF)*, (R. Subramanian and K. Surender, JJ.), [2025 SCC OnLine Mad 21965](#)
- Muniammal v. Thiruppathiammal*, (R. Sakthivel, J.), [2025 SCC OnLine Mad 21621](#)
- Munichandran v. Chandralekha*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21798](#)
- Munivenkatappa v. Vennkatamma*, (M. Jothiraman, J.), [2025 SCC OnLine Mad 21610](#)
- Muniyammal v. State of T.N.*, (M.S. Ramesh and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21848](#)
- Murugan v. State of T.N.*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21819](#)
- Murugan v. State of T.N.*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21820](#)
- Murugan v. State*, (B. Pugalendhi, J.), [2026 SCC OnLine Mad 3968](#)
- Murugan v. Strides Shasun Pharmaceuticals Ltd.*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 3995](#)
- Muthappan v. Supputhai*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21831](#)
- Muthukumar v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21678](#)
- Muthukumar v. State of T.N.*, (A.D. Jagadish Chandira and R. Poornima, JJ.), [2025 SCC OnLine Mad 21842](#)
- Muthumanimegalai v. State*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21960](#)
- N. Balamurugan v. State of T.N.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21699](#)
- N. Chandrasekaran v. State*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21944](#)
- N. Ethirajulu v. Secretary*, (Dr. A.D. Maria Clete, J.), [2025 SCC OnLine Mad 21915](#)
- N. Kamaraj v. Usha*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21836](#)
- N. Manimozhi Tutor cum Warden Government College Boys Hostel v. State of T.N.*, (Dr. A.D. Maria Clete, J.), [2025 SCC OnLine Mad 21916](#)
- N. Nithya v. Assistant Engineer (Pallavaram West)*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21758](#)
- N. Pandiyarajan v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 4069](#)

- N. Parthasarathy v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21851](#)
- N. Rajaram v. Commissioner*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21783](#)
- N. Sathya v. Management of State Express Transport Corpn. (Tamilnadu) Ltd.*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21935](#)
- N. Sumathi v. T.N. STC*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21950](#)
- N. Venkateswaran v. Director General of Prisons & Correctional Services*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21945](#)
- N. Vinod Soundar v. State of T.N.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21706](#)
- N.K. Yes v. Sub Registrar*, (S. Srimathy, J.), [2025 SCC OnLine Mad 21902](#)
- Nadukannan v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21653](#)
- Nagaraj v. State*, (**R. Vijayakumar**, J.), [2026 SCC OnLine Mad 4068](#)
- Nallathal Spinning Mills (P) Ltd. v. Tamilnadu Power Distribution Corpn. Ltd.*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21770](#)
- Nanthakumar v. State*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21959](#)
- Natarajan Thangam Kayalvizhi v. Deputy State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21749](#)
- National Food Corpn. of India v. Zonal Manager*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 21900](#)
- Nithyanandham v. Suseela*, (Dr. G. Jayachandran, J.), [2025 SCC OnLine Mad 21609](#)
- Northern ARC Capital Ltd. v. Shivam Medical Store*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21816](#)
- Oriental Lotus Hotel Supplies (P) Ltd. v. Commr.*, (**Krishnan Ramasamy**, J.), [2025 SCC OnLine Mad 15610](#)
- P. Alagu v. State of T.N.*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21869](#)
- P. Anbumani v. TNSTC*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21715](#)
- P. Balasubramanian v. Commissioner of Police*, (Mummineni Sudheer Kumar, J.), [2025 SCC OnLine Mad 21728](#)
- P. Jebaselvi Pushpalatha v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4075](#)
- P. Kalyankumar v. R. Rajavel*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21826](#)
- P. Loorthu Packia Punitha v. A. Sumitha Gold*, (Dr. R.N. Manjula, J.), [2025 SCC OnLine Mad 21962](#)
- P. Murugesan v. Design*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 21834](#)
- P. Palaniyappan v. State*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21843](#)
- P. Radhakrishnan v. State of T.N.*, (B. Pugalendhi, J.), [2026 SCC OnLine Mad 3966](#)
- P. Sankar v. Commissioner*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21781](#)
- P. Senthil v. Regional Passport Officer*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21784](#)
- P. Sinduja v. B. Saravanakumar*, (**Dr. Anita Sumanth** and N. Senthilkumar, JJ.), [2025 SCC OnLine Mad 21622](#)

- P. Subbaiyan (Dr.) v. District Revenue Officer*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21642](#)
- P. Subramaniam v. Deputy Inspector General of Registration*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21655](#)
- P. Thambidurai v. Viswanathaswamy Thirukovil*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21830](#)
- P. Victo Rex v. T.N. Small Industries Development Corpn. Ltd.*, (G.R. Swaminathan and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21894](#)
- Pakkirisamy v. State*, (B. Pugalendhi, J.), [2026 SCC OnLine Mad 3967](#)
- Parimala v. Collector*, (N. Mala, J.), [2025 SCC OnLine Mad 21747](#)
- Parshva Creation v. State Tax Officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21757](#)
- Parthiban v. Additional Chief Secretary to Government*, (A.D. Jagadish Chandira and R. Poornima, JJ.), [2025 SCC OnLine Mad 21865](#)
- Ponni v. K.C. Suresh*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21791](#)
- Prasanna Kumari v. State*, (Dr. R.N. Manjula, J.), [2025 SCC OnLine Mad 21814](#)
- Preetika Kapur v. Anu Kapur*, (C.V. Karthikeyan, J.), [2025 SCC OnLine Mad 21601](#)
- Principal Secretary to Government v. M. Muthuram*, (G.R. Swaminathan and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21896](#)
- Pushpa v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4083](#)
- R Murugadoss v. State*, (M. Nirmal Kumar, J.), [2025 SCC OnLine Mad 21625](#)
- R. Abilan v. Union of India*, (S.M. Subramaniam and Dr. A.D. Maria Clete, JJ.), [2025 SCC OnLine Mad 21940](#)
- R. Balasubramaniam v. Director of Municipal Administration*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 4001](#)
- R. Candhy v. Commissioner*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21780](#)
- R. Chandra v. State*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21679](#)
- R. Ilangovan v. Managing Director*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21683](#)
- R. Jayalakshmi v. Superintendent*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 3994](#)
- R. Kamalakannan v. Executive Officer cum Deputy Commr.*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 3980](#)
- R. Kanagaraj v. Commr.*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21943](#)
- R. Kandhasamy v. Director*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21658](#)
- R. Mohanbabu v. Inspector General of Registration*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 3996](#)
- R. Murugesan v. Avinashi Lingam Education Trust*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21804](#)
- R. Palak v. Tahsildar*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21677](#)
- R. Pandiyan v. Director General of Prisons & Correctional Service of T.N.*, (Vivek Kumar Singh, J.), [2025 SCC OnLine Mad 21947](#)
- R. Ramesh v. Nagai Sivasakthi Benefit Fund Ltd.*, (Dr. G. Jayachandran, J.), [2025 SCC OnLine Mad 21608](#)
- R. Ravikumar v. R. Nagaraj*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 3945](#)

- R. Shanmugam v. M.S. Prabhu*, (**G.R. Swaminathan** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 21893](#)
- R. Shrya Gehlot v. Tahsildar*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21692](#)
- R. Srinivasan v. ICICI Bank Ltd.*, (**R. Suresh Kumar** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 4091](#)
- R. Subramanian v. Tamil Nadu State Transport Corpn. (Kovai) Ltd.*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21717](#)
- R. Velammal v. State of T.N.*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21875](#)
- R. Venugopal Reddy v. Director Directorate of Town & Country Planning*, (**J. Nisha Banu** and **M. Jothiraman**, JJ.), [2025 SCC OnLine Mad 21774](#)
- R.K. Enterprises v. Assistant Commissioner of Central Taxes*, (**Dr. Anita Sumanth** and N. Senthilkumar, JJ.), [2025 SCC OnLine Mad 21743](#)
- Radhakrishnan v. State of T.N.*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4076](#)
- Rahuman v. Additional Chief Secretary to Government*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), [2025 SCC OnLine Mad 21866](#)
- Raj Kumar v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21864](#)
- Rajeshwari v. District Revenue Officer*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21656](#)
- Rajni Metals v. Assistant Commissioner of GST & Central Excise*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21726](#)
- Ramalingam v. Revenue Divisional Officer*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21649](#)
- Raman v. Collector*, (**Sushrut Arvind Dharmadhikari**, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3982](#)
- Ramanathan v. Tahsildar/Monitoring Committee*, (Sushrut Arvind Dharmadhikari, C.J. and **N. Sathish Kumar**, J.), [2026 SCC OnLine Mad 3984](#)
- Ramkumar Venture (P) Ltd. v. Chairman Tamil Nadu Generation & Distribution Corpn. Ltd.*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21768](#)
- Ramya v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21852](#)
- Rangasamy v. State of T.N.*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21600](#)
- Rani v. Collector*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4097](#)
- Raspn Shipping Services (P) Ltd. v. Commissioner of Customs General*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 21765](#)
- Ravindran v. S. Jayanthi Selvam*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 3942](#)
- Registrar of Coop. Societies (Housing) v. P. Sundarrajan*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21799](#)
- Renuga v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4074](#)
- Revathi Sasi v. Audi Munusamy*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21835](#)
- Rishika Packaging (P) Ltd. v. LAO*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4100](#)
- S. Anbuselvi v. M. Velu*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21619](#)

- S. Avudaiyatchi v. State of T.N.*, (A.D. Jagadish Chandira and R. Poornima, JJ.), 2025 SCC OnLine Mad 21844
- S. Boopathi v. Director -SASTA*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21704
- S. Gurunathan v. State*, (M. Nirmal Kumar, J.), 2026 SCC OnLine Mad 3959
- S. Induja v. E. Saran Kumar*, (P.B. Balaji, J.), 2025 SCC OnLine Mad 21888
- S. Kandasamy v. TNSTC*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21716
- S. Karthika v. State of T.N.*, (Dr Anita Sumanth and Sunder Mohan, JJ.), 2026 SCC OnLine Mad 4085
- S. Karunakaran v. Collector*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 4089
- S. Krishnan v. State*, (Dr. R.N. Manjula, J.), 2025 SCC OnLine Mad 21815
- S. Marudhachalam v. State*, (M. Nirmal Kumar, J.), 2026 SCC OnLine Mad 3997
- S. Mohamed Ilias v. State*, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 21953
- S. Nagarethinam v. State*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 4067
- S. Palanimuthu v. Collector*, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21675
- S. Parameswaran v. Director of Collegiate Education*, (Mummineni Sudheer Kumar, J.), 2026 SCC OnLine Mad 4087
- S. Parameswari v. Sub Registrar*, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21652
- S. Prabakaran v. Dr. M. Prakash*, (N. Anand Venkatesh, J.), 2025 SCC OnLine Mad 21623
- S. Prakash v. V. Kattaiah*, (T.V. Thamilselvi, J.), 2025 SCC OnLine Mad 21612
- S. Priyadharshini v. R. Sathish*, (P.B. Balaji, J.), 2025 SCC OnLine Mad 21885
- S. Rajakumari v. Director*, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 21956
- S. Rajasekar v. Managing Director*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21690
- S. Rajendran v. Tahsildar*, (S. Sounthar, J.), 2025 SCC OnLine Mad 21925
- S. Rajesh v. Inspector of Panchayats/District Collector*, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 21942
- S. Ramasamy v. Collector*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 4094
- S. Ramesh v. Director General of Prisons & Correctional Service of T.N.*, (Vivek Kumar Singh, J.), 2025 SCC OnLine Mad 21946
- S. Samarasam v. G. Sakthi*, (P.B. Balaji, J.), 2025 SCC OnLine Mad 21886
- S. Saravanakumar v. State*, (B. Pugalendhi, J.), 2025 SCC OnLine Mad 21661
- S. Saravanan v. State*, (B. Pugalendhi, J.), 2026 SCC OnLine Mad 3970
- S. Selvi v. Collector*, (Mohammed Shaffiq, J.), 2025 SCC OnLine Mad 21651
- S. Sidhaiyan v. TNSTC*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21712
- S. Sirangeevi v. State*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 4066
- S. Sivasankaran v. TNSTC*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21695
- S. Sundaram v. TNSTC*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21694
- S. Thavamani v. State of T.N.*, (A.D. Jagadish Chandira and R. Poornima, JJ.), 2025 SCC OnLine Mad 21868
- S. Veerabathiran v. State of T.N.*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21682
- S. Vembarasi v. Additional Chief Secretary to Government*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21674

- S. Venkadesan v. Project Director*, (**G.R. Swaminathan** and M. Jothiraman, JJ.), 2026 SCC OnLine Mad 3949
- S.A. Khan v. Union of India*, (P. Velmurugan, J.), 2025 SCC OnLine Mad 21635
- S.D. Sirajudin v. State of T.N.*, (K. Surender, J.), 2025 SCC OnLine Mad 21789
- S.M. Shanmugam v. TNSTC*, (C. Kumarappan, J.), 2025 SCC OnLine Mad 21693
- Sabapathi v. State of T.N.*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), 2025 SCC OnLine Mad 21840
- Sagunthala v. Joint Commissioner*, (Krishnan Ramasamy, J.), 2025 SCC OnLine Mad 21745
- Sajitha v. CIT*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), 2026 SCC OnLine Mad 4093
- Salem City Municipal Corpn. v. V. Kavitha*, (**R. Subramanian** and K. Surender, JJ.), 2025 SCC OnLine Mad 21964
- Sammanasumary v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), 2026 SCC OnLine Mad 4077
- Sankar v. Additional Chief Secretary to Government*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), 2025 SCC OnLine Mad 21870
- Santhosh Kumari v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 21862
- Saranya v. Sub Registrar- Joint II*, (S. Srimathy, J.), 2025 SCC OnLine Mad 21912
- Saraswathi v. Palani*, (P.B. Balaji, J.), 2026 SCC OnLine Mad 3946
- Saravanan v. Collector*, (**Abdul Quddhose**, J.), 2026 SCC OnLine Mad 4090
- Sasikumar v. Collector*, (S. Sounthar, J.), 2025 SCC OnLine Mad 21938
- Sathya v. State*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), 2026 SCC OnLine Mad 4079
- Secan Green Energy (P) Ltd. v. Chairman*, (N. Anand Venkatesh, J.), 2025 SCC OnLine Mad 21786
- Selvaraj v. State*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 21861
- Selvi v. State of T.N.*, (**A.D. Jagadish Chandira** and R. Poornima, JJ.), 2025 SCC OnLine Mad 21873
- Selvi v. State of T.N.*, (**Dr Anita Sumanth** and **Sunder Mohan**, JJ.), 2026 SCC OnLine Mad 4078
- Sermadurai.S. v. Collector*, (**M. Sundar** and Hemant Chandangoudar, JJ.), 2025 SCC OnLine Mad 21720
- Sethukarasi v. Revenue Divisional Officer*, (C. Saravanan, J.), 2025 SCC OnLine Mad 21929
- Shankar Kumar Jha v. Union of India*, (**G.R. Swaminathan** and K. Rajasekar, JJ.), 2025 SCC OnLine Mad 21897
- Shikha Malhotra v. Amarneedi Realtors (P) Ltd.*, (Dr. G. Jayachandran, J.), 2025 SCC OnLine Mad 21604
- Shriram General Insurance Co., Ltd. v. Iyyappan*, (T.V. Thamilselvi, J.), 2025 SCC OnLine Mad 21611
- Silambarasan v. State*, (G.K. Ilanthiraiyan, J.), 2025 SCC OnLine Mad 21633
- Sindhuja v. State*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), 2025 SCC OnLine Mad 21856
- Sivagnanam Pillai v. B. Rajabharathi*, (M. Dhandapani, J.), 2025 SCC OnLine Mad 21795
- Sivakumar v. District Revenue Officer*, (S. Sounthar, J.), 2025 SCC OnLine Mad 21919
- Sivakumar v. State*, (M. Nirmal Kumar, J.), 2026 SCC OnLine Mad 3960
- Sivasubramanian v. State*, (Dr. R.N. Manjula, J.), 2025 SCC OnLine Mad 21821

- State of T.N. v. Marks Engineering Works*, (**Dr Anita Sumanth** and N. Senthilkumar, JJ.), [2025 SCC OnLine Mad 21883](#)
- StepsStone Infrass (P) Ltd. v. Yes & Yes Infracon (P) Ltd.*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21631](#)
- Subakaran v. Arbitrator (National Highways) Cum District Collector*, (S. Sounthar, J.), [2025 SCC OnLine Mad 21934](#)
- Sulochana Janakiraman v. N. Balaji*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21803](#)
- Sundaramurthy v. Raju*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21827](#)
- Sunilkumar v. State*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21859](#)
- SV Labs (P) Ltd. v. Commissioner of Customs*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 21644](#)
- Swami Dairies v. Canara Bank*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 4008](#)
- T. Akilan v. Registrar*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 3974](#)
- T. Joy Salomi v. Collector*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21913](#)
- T. Kanagavalli v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21858](#)
- T. Krishnamoorthy v. M. Narthana*, (G.K. Ilanthiraiyan, J.), [2025 SCC OnLine Mad 21632](#)
- T. Mathan Vijayaraj v. State*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21828](#)
- T. Samathanam v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21647](#)
- T. Santha v. Tahsildar*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 3990](#)
- T. Selvaraj v. K.S. Karutharajan*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 21829](#)
- T.L. Catherin Cordelia v. Chief Educational Officer*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21742](#)
- T.N. Circle Postal Coop. Bank Ltd. v. Central Registrar of Coop. Societies*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 3993](#)
- T.N. STC (CBE) Ltd. v. A. Papi Anbu Chelvan*, (**R. Suresh Kumar** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 4092](#)
- T.N. STC v. N. Vadivel*, (**R. Subramanian** and K. Surender, JJ.), [2025 SCC OnLine Mad 21963](#)
- T.N. STC v. Sethulaxmi*, (A.D. Jagadish Chandira and **R. Poornima**, JJ.), [2025 SCC OnLine Mad 21790](#)
- T.V. Santhosh Kumar v. Commissioner*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21613](#)
- Tamilnad Mercantile Bank Ltd. v. Additional Chief Secretary/Commissioner of Land Administration*, (**K.R. Shriram**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 21740](#)
- Tmt. D. Arockia Vennila v. Motilal Oswal Home Finance Ltd.*, (**Sushrut Arvind Dharmadhikari**, C.J. and N. Sathish Kumar, J.), [2026 SCC OnLine Mad 3978](#)
- TVL. Aksaya Steels v. Assistant Commissioner (ST)*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21748](#)
- Tvl.Ambrose Marbles v. State Tax Officer (ST)*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21923](#)
- Tvl.Balaji Woods v. Assistant Commissioner*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21750](#)
- Tvl.Mahadev Stone v. Assistant Commissioner (ST)*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21755](#)
- Tvl.One Plus Technology v. State Tax Officer*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21921](#)

- Tvl. One Plus Technology v. State Tax Officer*, (C. Saravanan, J.), [2025 SCC OnLine Mad 21922](#)
- Tvl. R. Mohanraj & Co. v. Assistant Commissioner of (ST) (FAC)*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21727](#)
- Tvl. Santha Engineering v. State Tax Officer/The commercial Tax officer*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 21754](#)
- U. Uthaman v. Secretary to the Government*, (C. Kumarappan, J.), [2025 SCC OnLine Mad 21714](#)
- Union of India v. K. Manivannan*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21710](#)
- V. Chidambara Barathi v. T.N. Industrial Investment Corpn. Ltd.*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 4101](#)
- V. Dhamodharan v. Inspector General of Registration*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21691](#)
- V. Ganesan v. Collector*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 21941](#)
- V. Marimuthu v. Commr. of Land Administration*, (Sushrut Arvind Dharmadhikari, C.J. and N. **Sathish Kumar**, J.), [2026 SCC OnLine Mad 3983](#)
- V. Muniammal v. Collector*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21680](#)
- V. Nehru v. State*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 21660](#)
- V. Rajalakshmi v. Principal Accountant General (A&E)*, (Hemant Chandangoudar, J.), [2025 SCC OnLine Mad 21641](#)
- V. Rajaram v. R. Sanjeev Kumar*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21838](#)
- V. Rajaram v. R. Sasikala*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 21837](#)
- V. Rajendran v. State*, (D. Bharatha Chakravarthy, J.), [2025 SCC OnLine Mad 21818](#)
- V. Sudhagar v. Assistant Engineer (Pallavaram West)*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21760](#)
- V.M. Tamilselvan v. Karunalayasamy Madam Nandavanam*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 3944](#)
- Valarmathi v. State of T.N.*, (Dr Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 4082](#)
- Valliammal v. K. Chitra*, (Dr. G. Jayachandran, J.), [2025 SCC OnLine Mad 21606](#)
- Valliyamma v. M. Prasad*, (T.V. Thamilselvi, J.), [2025 SCC OnLine Mad 21618](#)
- Valliyammal v. State of T.N.*, (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21845](#)
- Vandana Life Sciences (P) Ltd. v. Commissioner of Customs*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 21643](#)
- Vandana Parvez (Dr.) v. Prashant Kumar*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21624](#)
- Varada Reddy v. Collector*, (**M. Sundar** and Hemant Chandangoudar, JJ.), [2025 SCC OnLine Mad 21719](#)
- Vasantha v. Sub Registrar*, (S. Srimathy, J.), [2025 SCC OnLine Mad 21905](#)
- Vasudevan v. State*, (M. Nirmal Kumar, J.), [2025 SCC OnLine Mad 21636](#)
- Veera Kumar v. State*, (M. Nirmal Kumar, J.), [2025 SCC OnLine Mad 21626](#)
- Velmurugan v. Executive Engineer*, (M. Sundar and **Hemant Chandangoudar**, JJ.), [2025 SCC OnLine Mad 21645](#)

Venkatesan v. State of T.N., (**M.S. Ramesh** and V. Lakshminarayanan, JJ.), [2025 SCC OnLine Mad 21846](#)

Vijayalakshmi v. R. Siranjeevikumar, (K.K. Ramakrishnan, J.), [2025 SCC OnLine Mad 21884](#)

Vishnu Lakshmi B.Ed. College v. T.N. Teachers Education University, (**J. Nisha Banu** and M. Jothiraman, JJ.), [2025 SCC OnLine Mad 21961](#)

Visvanathan v. Secretary, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 21782](#)

Y. Shankar v. Collector, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 21676](#)

Meghalaya High Court

Dorbar Elaka Rymbai Dalloiship v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 343](#)

Ganesh Dkhar v. Union of India, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 342](#)

Registrar General v. State of Meghalaya, (Revati Mohite Dere, C.J. and H.S. Thangkhiew, J.), [2026 SCC OnLine Megh 341](#)

S.D. Ceramics LLP v. Union of India, (**H.S. Thangkhiew** and B. Bhattacharjee, JJ.), [2026 SCC OnLine Megh 344](#)

S.D. Ceramics LLP v. Union of India, (**H.S. Thangkhiew** and B. Bhattacharjee, JJ.), [2026 SCC OnLine Megh 345](#)

Madhya Pradesh High Court

Aakash Adivasi v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 7527](#)

Abhay Pratap Solanki v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 7822](#)

Abhay v. State of M.P., (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 7845](#)

Abhishek Khatik v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7468](#)

Aditi Shrivastava v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7666](#)

Aditya Adivasi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7496](#)

Aditya Vardhan Singh v. M.P. Medical Science University, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 7638](#)

Ajab Singh v. State of M.P., (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7837](#)

Ajit Rai v. State of M.P., (Sunita Yadav, J.), [2025 SCC OnLine MP 10832](#)

Akash Ahirwar v. State of M.P., (**Ramkumar Choubey**, J.), [2026 SCC OnLine MP 7817](#)

Akash Gupta v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7436](#)

Akash Kori v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7476](#)

Akash Raghuvanshi v. State of M.P., (Sunita Yadav, J.), [2025 SCC OnLine MP 10811](#)

Akash Rajak v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7462](#)

Akash v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7482](#)

Akhand Prasad Dwivedi v. State of M.P., (Vishal Dhagat, J.), [2025 SCC OnLine MP 10798](#)

Akhtar Khan v. State of M.P., (Vinay Saraf, J.), [2025 SCC OnLine MP 10843](#)

Akshay Kumar Shah v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 7646](#)

Aleem Shah v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7497](#)

- ALP Shankhyak Self Help Group Ward v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7623](#)
- ALP Shankhyak Self Help Group Ward v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7624](#)
- Aman Gori v. State of M.P.*, (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 7839](#)
- Ambika Prasad v. State of M.P.*, (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 10803](#)
- Amir Khan v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7835](#)
- Amir Qureshi v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 7519](#)
- Amit Kumar v. M.P. Madhaya Kshetra Vidyut Vitaran Co. Ltd.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7554](#)
- Andar Bai v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7824](#)
- Anil Jain v. Manoj Borkar*, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7789](#)
- Anil Kumar Shivhare v. State of M.P.*, (**Ashish Shroti**, J.), [2026 SCC OnLine MP 7875](#)
- Anil Kumawat v. Tata Capital Housing Finance Ltd.*, (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 7862](#)
- Anil Parmar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7504](#)
- Anil Vishwakarma v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 7447](#)
- Anil v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7826](#)
- Anita Shrivastava v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7675](#)
- Anita Soni v. Netlal Soni*, (**B. P. Sharma**, J.), [2026 SCC OnLine MP 7859](#)
- Ankit Shukla v. Pushpendra Kumar Shukla*, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7794](#)
- Ankush v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7448](#)
- Annu v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7434](#)
- Anubha Verma v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 7580](#)
- Anuj Jain v. Abdul Gafur*, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7800](#)
- Anuj Raghuvanshi v. State of M.P.*, (Rajendra Kumar Vani, J.), [2025 SCC OnLine MP 10815](#)
- Anuj v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7375](#)
- Anwar Khan v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7477](#)
- Arafat Khan v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7459](#)
- Arbaz Khan v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7388](#)
- Arjun Pael v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2025 SCC OnLine MP 10814](#)
- Arun Saxena v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 10823](#)
- Arvind Singh Kachhwaha v. Mp Poorva Kshetra Vidyut Vitran Co Ltd.*, (Vivek Agarwal, J.), [2025 SCC OnLine MP 10846](#)
- Ashish Kumar Jain v. Rajesh Kumar*, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7796](#)
- Ashok Kumar Rai v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 7620](#)
- Ashok Nim v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7629](#)
- Ashok Pal v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7486](#)
- Ashok Rajak v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7491](#)
- Ashok Sachdeva (Dr) v. State of M.P.*, (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 7860](#)

- Ashok Vyas v. Employees Provident Fund Organisation*, (Pranay Verma, J.), [2025 SCC OnLine MP 10842](#)
- Atul Anupam Abraham v. State of M.P.*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7883](#)
- Avdhesh Prasad (Abated) v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 7392](#)
- Avinash Kumar Mishra v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 7407](#)
- Ayaz Ahmad v. State of M.P.*, (Devnarayan Mishra, J.), [2025 SCC OnLine MP 10827](#)
- B.P. Mishra v. Union of India*, (Deepak Khot, J.), [2026 SCC OnLine MP 7571](#)
- Bablu v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7832](#)
- Babu Singh Gound v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7567](#)
- Babulal v. Pawan Kumar*, (Anil Verma, J.), [2025 SCC OnLine MP 10862](#)
- Babulal v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 7518](#)
- Babulal v. State of M.P.*, (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 7552](#)
- Badri Prasad v. Neema Bai*, (Vivek Jain, J.), [2026 SCC OnLine MP 7543](#)
- Bahadur Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7507](#)
- Balchand v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7377](#)
- Balram v. State of M.P.*, (Prem Narayan Singh, J.), [2025 SCC OnLine MP 10813](#)
- Bandna Nigam v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 10825](#)
- Bandu v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7378](#)
- Basant Baghela v. Pushpa Mehta*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 7546](#)
- Basanti v. Bhaggo*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7642](#)
- Beer Singh Tomar v. State of M.P.*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 7622](#)
- Bhagwansingh v. State of M.P.*, (Prakash Chandra Gupta, J.), [2025 SCC OnLine MP 10809](#)
- Bhagwatibai v. Deepmala*, (G.S. Ahluwalia, J.), [2025 SCC OnLine MP 10865](#)
- Bhaiyasaheb v. State of M.P.*, (Anand Pathak and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 7373](#)
- Bhanjilal v. State of M.P.*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7501](#)
- Bharat v. Yogendra*, (Hirdesh, J.), [2026 SCC OnLine MP 7413](#)
- Bhavana Jatav v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7662](#)
- Bhikam v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 7400](#)
- Bhola Prasad Shah v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 7613](#)
- Bhupendra Singh v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7556](#)
- Bhupinder Singh Popli v. Arvinder Singh Popli*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7506](#)
- Bhura Ansari v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7374](#)
- Bhura v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7489](#)
- Bhure Khan v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7446](#)
- Bijesh Soni v. State of M.P.*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7502](#)
- Bijje Gurjar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7471](#)
- Birbal Kushwaha v. State of M.P.*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 7650](#)
- Bolendra Singh Thakur v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7668](#)

- Brajkishore v. State of M.P.*, (**Suresh Kumar Kait**, C.J. and Vivek Jain, J.), 2025 SCC OnLine MP 10835
- Brajlal Saket v. M.P. High Court*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 7602
- Brijesh Shrivastava v. State of M.P.*, (B.P. Sharma, J.), 2026 SCC OnLine MP 7517
- Brijmohan v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7461
- Canara Bank v. State of M.P.*, (**Vijay Kumar Shukla** and Alok Awasthi, JJ.), 2026 SCC OnLine MP 7880
- Chandra Shekhar Kushwaha v. State of M.P.*, (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 7819
- Chandramohan Rajpoot v. State of M.P.*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7395
- Chhotu v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7485
- Chotu Khatik v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7520
- Chotu v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7451
- Dalveer v. State of M.P.*, (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 7846
- Darohar Traders v. Sanjay Pandey*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7786
- Daua Chamar v. State of M.P.*, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7659
- Deedar Singh v. Union of India*, (Ratnesh Chandra Singh Bisen, J.), 2026 SCC OnLine MP 7429
- Deepak Bansal v. State of M.P.*, (Prمود Kumar Agrawal, J.), 2026 SCC OnLine MP 7509
- Deepak Kumar Ray v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 7526
- Deepak Mahila Swa Sahayta Samooh Moodi Janpad v. State of M.P.*, (Deepak Khot, J.), 2026 SCC OnLine MP 7565
- Deepak Soni v. State of M.P.*, (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 7838
- Deepak Suman v. State of M.P.*, (Amit Seth, J.), 2026 SCC OnLine MP 7385
- Deepak Vyas v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7611
- Deepak v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7828
- Deepakhariranade (Dr) v. State of M.P.*, (**Ashish Shrotri**, J.), 2026 SCC OnLine MP 7879
- Deepanshu Jaat v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7470
- Deepu Raikwar v. Updesh Singh*, (Hirdesh, J.), 2026 SCC OnLine MP 7415
- Deewan Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7635
- Devendra Kumar Jain v. Ahiliya Bai*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7805
- Devkinandan v. State of M.P.*, (Anand Pathak and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 7372
- Dhapubai v. Gangabai*, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 7412
- Dharamdas Kachhi v. State of M.P.*, (**Sushrut Arvind Dharmadhikari** and Anuradha Shukla, JJ.), 2025 SCC OnLine MP 10852
- Dharmendra Kaushik v. MP Madhya Kshetra Vidyut Vitaran Co. Ltd.*, (Ashish Shrotri, J.), 2026 SCC OnLine MP 7592
- Dharmendra Singh Bhadouriya v. State of M.P.*, (Ashish Shrotri, J.), 2026 SCC OnLine MP 7637
- Dharmendra Singh Dhakar v. State of M.P.*, (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 7587
- Dharpal Singh Sikarwar v. State of M.P.*, (Ashish Shrotri, J.), 2026 SCC OnLine MP 7632
- Dheeraj Chourasiya v. Vijay Singh Mahor*, (Hirdesh, J.), 2026 SCC OnLine MP 7425
- Dileep Sharma v. Veerendra Verma*, (Hirdesh, J.), 2026 SCC OnLine MP 7430

Dinesh Meena v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7474
Durgabai v. Shankarrao, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 7535
Ganesh Chouhan v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7821
Gangacharan v. State of M.P., (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 7404
Gaurav Sharma v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7487
Gayatri v. Tauhid Kha, (Hirdesh, J.), 2026 SCC OnLine MP 7419
Ghamandi v. Amrendra Bahadur Singh, (Hirdesh, J.), 2026 SCC OnLine MP 7418
Ghanshyam Baghel v. State of M.P., (Amit Seth, J.), 2026 SCC OnLine MP 7376
Ghanshyam v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 10794
Go Disit General Insurance Co. Ltd. v. Rashmi, (Vivek Agarwal, J.), 2025 SCC OnLine MP 10833
Gopal Yadav v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 7782
Goutam v. M.P. Shasan, (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 10817
Govind Das Bairagi v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7654
Gram Panchayat Basantpura v. State of M.P., (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 7878
Gudda v. State of M.P., (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 7401
Guddi Bhadoria v. Ajay Kumar Ojha, (Hirdesh, J.), 2026 SCC OnLine MP 7422
Guddi v. Anil Singh Bhadoriya, (Hirdesh, J.), 2026 SCC OnLine MP 7421
Gyarsibai v. State of M.P., (**Pranay Verma**, J.), 2026 SCC OnLine MP 7872
Hanumant Singh Rawat v. Dashrat Singh Lodhi, (Hirdesh, J.), 2026 SCC OnLine MP 7424
Harish Kumar v. State of M.P., (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 7663
Hasan Khan v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 7609
Hemant Mandeliya v. State of M.P., (Ashish Shroti, J.), 2026 SCC OnLine MP 7627
Hewlett Packard Enterprise India (P) Ltd. v. Bhopal Smart City Development Corpn. Ltd., (Vivek Jain, J.), 2026 SCC OnLine MP 7365
Hitesh Upadhayay v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7505
Iffco Tokio General Insurance Co. Ltd. v. Namrata Sharma, (Avanindra Kumar Singh, J.), 2025 SCC OnLine MP 10859
Indal Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7508
Irfan Saiyed v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 10850
Ishika Jain v. Branch Manager, (**Pranay Verma**, J.), 2026 SCC OnLine MP 7870
Ishtayak Ali v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7467
Ishwar Rawat Meena v. State of M.P., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 7840
ITC Ltd. v. KN Agri Resources, (Vivek Rusia and **Pradeep Mittal**, JJ.), 2026 SCC OnLine MP 7540
J.P. Pandole v. Suresh, (**B. P. Sharma**, J.), 2026 SCC OnLine MP 7847
Jagdish v. Ramjilal, (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 7670
Jagdish v. Rannu Devi, (Vivek Jain, J.), 2026 SCC OnLine MP 7537
Jaideep Ispat & Alloys (P) Ltd. v. Ministry of Corporate Affairs, (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 7856

Jatin Dhawalpuri v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7389
Javed Ansari v. State of M.P., (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 7814
Jaya v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 10807
Jaykishan Kushwaha v. Ravikishan Vishwakarma, (**B. P. Sharma**, J.), 2026 SCC OnLine MP 7858
Jaymala v. Ajay Bagde, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 7431
Jeevan Lal Patel v. Sukhvariya, (Vivek Jain, J.), 2026 SCC OnLine MP 7528
Jitendra Dabi v. Sanchalnalaya Swastha Sewaye, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 7651
Jitendra Pal Singh Bais v. State of M.P., (Milind Ramesh Phadke, J.), 2025 SCC OnLine MP 10855
Jitendra Singh Baghel v. LIC, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7618
Jivan Singh v. Ramcharan, (Vivek Agarwal, J.), 2025 SCC OnLine MP 10861
Jyoti Construction Co. v. State of M.P., (**Sanjeev Sachdeva**, C.J. and Vinay Saraf, J.), 2026 SCC OnLine MP 7643
Jyotsna Maity v. State of M.P., (**G.S. Ahluwalia**, J.), 2024 SCC OnLine MP 9752
K.C. Cyriac v. Higher Education Department, (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 10870
Kailash Kumar Choubey v. State of M.P., (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7612
Kailash Kumar v. Kotak Mahindra Bank, (**Pranay Verma**, J.), 2026 SCC OnLine MP 7873
Kallu Sharma v. Shivdutt Sharma, (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 10863
Kalyan Singh v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7521
Kamal Parmar v. Amit Sharma, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7791
Kamal Sharma v. State of M.P., (B.P. Sharma, J.), 2026 SCC OnLine MP 7515
Kamla Bai v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7589
Kamla Dubey v. State of M.P., (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7561
Kamla Gangle v. Rajya Shiksha Kendra, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 7551
Kamla Gawari v. Vijay Singh Maran, (**B. P. Sharma**, J.), 2026 SCC OnLine MP 7854
Kamlesh Chourasia v. State of M.P., (**Vivek Kumar Singh** and Ajay Kumar Nirankari, JJ.), 2026 SCC OnLine MP 7398
Kamta Prasad Patel v. Amarnath Patel, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7799
Kapoori Bai v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7522
Kaptan Singh v. M.P. Power Transmission Co. Ltd., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 7555
Kartikey v. Kotak Mahindra Bank, (**Pranay Verma**, J.), 2026 SCC OnLine MP 7869
Kaushal Prasad Kewat v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 10841
Kavita Gwande Kale v. Soma Chatterjee, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7381
KD Choubey v. State of M.P., (Ashish Shrotri, J.), 2026 SCC OnLine MP 7603
Kedar Singh Kushwah v. State of M.P., (Pramod Kumar Agrawal, J.), 2026 SCC OnLine MP 7514
Keshav Tiwari v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7495
Ketan Singh v. State of M.P., (**Vishal Dhagat**, J.), 2023 SCC OnLine MP 7225
Kirti Pagarware v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7645
Komal Prasad Namdev v. State of M.P., (Vinay Saraf, J.), 2025 SCC OnLine MP 10840

- Komal Sen v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7475](#)
- Komal Sharma v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7458](#)
- Kripal Singh v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7849](#)
- Krishna Kumar Kulhara v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7648](#)
- Kuldeep v. State of M.P.*, (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 7825](#)
- Kusum Kali Gupta v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7584](#)
- Kusuma v. Ramesh Bhai*, (**Binod Kumar Dwivedi**, J.), [2026 SCC OnLine MP 7812](#)
- Lakhan Kadere v. State of M.P.*, (Anand Pathak and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 7861](#)
- Lakhan Meghwal v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7823](#)
- Lakhan Singh Ahirwar v. State of M.P.*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 7636](#)
- Lakshman v. Sk. Sulauddeen*, (**B. P. Sharma**, J.), [2026 SCC OnLine MP 7851](#)
- Lakshmi Kant Sharma v. BSNL*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 7595](#)
- Lalit v. State of M.P.*, (Binod Kumar Dwivedi, J.), [2025 SCC OnLine MP 10828](#)
- Lalita Pandey v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7576](#)
- Lallu v. State of M.P.*, (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 7369](#)
- Laxman Das v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7574](#)
- Laxmi Overseas v. Commissioner*, (**Anand Pathak** and Hirdesh, JJ.), [2025 SCC OnLine MP 10836](#)
- LCC Projects (P) Ltd. v. M.P. Jal Nigam Maryadit*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 7366](#)
- Likheshwari Kshirsagar v. State of M.P.*, (Vinay Saraf, J.), [2025 SCC OnLine MP 10854](#)
- Lucky Kewat v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7472](#)
- M.P. Khadi Sanstha Sangh v. Gopal Goushala Panjiyak Lok Sanstha Nai Sadak Shajapur*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 7547](#)
- M.P. Madhya Kshetra Vidyut Vitran Co. Ltd. v. H.H. Trivedi*, (Deepak Khot, J.), [2026 SCC OnLine MP 7601](#)
- Maa Bagrajan Mahila Prathmik Upbhokta Sahkari Bhandar Mydt v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 7593](#)
- Madhu Laxmi Sharma v. State of M.P.*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 7598](#)
- Madhuraj Singh v. Dashrath Singh*, (Hirdesh, J.), [2026 SCC OnLine MP 7531](#)
- Magma Hdi General Insurance Co. Ltd. v. Nirmala Devi*, (Hirdesh, J.), [2026 SCC OnLine MP 7414](#)
- Mahendra Singh Chauhan v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7481](#)
- Mahesh Sharma v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7455](#)
- Majeed Khan v. Western Coal Field Ltd.*, (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 7625](#)
- Manish v. State of M.P.*, (**Gajendra Singh**, J.), [2026 SCC OnLine MP 7804](#)
- Manjit Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7437](#)
- Manju Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7449](#)
- Mano Bai v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7439](#)
- Manohar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7488](#)
- Manoharlal Choudhary v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7563](#)

Manoj Kumar Gupta v. State of M.P., (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7578
Manoj Kumar v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7438
Manoj Singh Jaroliya v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7783
Maya Devi Gupta v. Satish Gupta, (Vivek Jain, J.), 2026 SCC OnLine MP 7368
Medha Patkar v. State of Madhya Pradesh, (Vijay Kumar Shukla, J.), 2026 SCC OnLine MP 7882
Meera Devi Tharwani v. Rakesh Kumar Gupta, (Vivek Agarwal, J.), 2025 SCC OnLine MP 10873
Meerabai v. IFCO Tokiyo General Insurance Co. Ltd., (**Binod Kumar Dwivedi**, J.), 2026 SCC OnLine MP 7810
Meharbansingh v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 10831
Mewalal Lodhi Patel v. General Manager, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7655
Mine Manager Manganese Ore India Ltd. v. Santoshi Bai, (Vivek Jain, J.), 2026 SCC OnLine MP 7367
Mithilesh Tripathi v. State of M.P., (Pradeep Mittal and **Vivek Rusia**, JJ.), 2026 SCC OnLine MP 7559
Mohan Singh Parmar v. State of M.P., (**Anand Pathak** and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 7661
Mohd. Altaf v. Arjun, (**Binod Kumar Dwivedi**, J.), 2026 SCC OnLine MP 7813
Mohd. Anish v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7473
Mohd. Sohail Khan v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 7658
Mohit v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 10810
Mona v. Dilip Kumbhkar, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 7432
Monu Kevat v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7452
Moti v. State of M.P., (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 7405
Motilal v. Ramesh Chandra, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 7428
Mukesh v. Mohd. Shabeer, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7806
Mukesh v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7463
Munnalal Sahu v. Balram Kushwah, (Hirdesh, J.), 2026 SCC OnLine MP 7426
Musharraf Ulla v. State of M.P., (Amit Seth, J.), 2026 SCC OnLine MP 7394
Mustaqeem v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7484
Nagendra Chourasiya v. Sekhar Sisodiya, (**B. P. Sharma**, J.), 2026 SCC OnLine MP 7855
Narayan Singh Patidar v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7798
Naresh Pathari v. State of M.P., (Vishal Dhagat, J.), 2025 SCC OnLine MP 10820
Naseem Begum v. Rakhi Jaiswal, (Vivek Jain, J.), 2026 SCC OnLine MP 7411
National Insurance Co. v. Suresh Chandra, (Hirdesh, J.), 2026 SCC OnLine MP 7417
Naushad Ali v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7785
Naveen Chelani v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7384
Neelam Rathore v. State of M.P., (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 7868
Neeraj Yadav v. State of M.P., (Pramod Kumar Agrawal, J.), 2026 SCC OnLine MP 7524
Neetu Kholiya v. State of M.P., (Ashish Shrotri, J.), 2026 SCC OnLine MP 7657
Neha Stone Crusher v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 10824

- Netram v. State of M.P.*, (Anand Pathak and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 7370](#)
- New Baba Enterprises v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7634](#)
- Nikit Yadav v. State of M.P.*, (Vishal Dhagat, J.), [2025 SCC OnLine MP 10808](#)
- Nilesh v. State of M.P.*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7499](#)
- Nirbhaya Dhaywar v. State of M.P.*, (**Ashish Shroti**, J.), [2026 SCC OnLine MP 7874](#)
- Nitin Kumar Shrivastava v. Sneha Shrivastava*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 7406](#)
- Nitin Vishwakarma v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 7590](#)
- Orpa Pachaya v. State of M.P.*, (**Jai Kumar Pillai**, J.), [2026 SCC OnLine MP 7867](#)
- P.S. Tomar v. M.P. Madhya Kshetra Vidhyut Vitaran Co. Ltd.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7606](#)
- P.S. Tomar v. Power Management Co. Ltd.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7607](#)
- Pankaj Dhadiwal v. State of M.P.*, (Binod Kumar Dwivedi, J.), [2025 SCC OnLine MP 10804](#)
- Pankaj Kirar v. State of M.P.*, (G.S. Ahluwalia, J.), [2025 SCC OnLine MP 10806](#)
- Pankaj Solanki v. State of M.P.*, (Prem Narayan Singh, J.), [2025 SCC OnLine MP 10821](#)
- Parmanand Dhakad v. State of M.P.*, (Milind Ramesh Phadke, J.), [2025 SCC OnLine MP 10869](#)
- Parmobai Chidaar v. Rakesh Kumar Yadav*, (Hirdesh, J.), [2026 SCC OnLine MP 7420](#)
- Parsu Aadiwasi v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7673](#)
- Pawan Dubey v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7494](#)
- Pawan Goswami v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2025 SCC OnLine MP 10796](#)
- Pawan Mittal v. State of M.P.*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7511](#)
- Pawan v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7850](#)
- Payal Bhabhor v. State of M.P.*, (**Pranay Verma**, J.), [2026 SCC OnLine MP 7877](#)
- Phool Kumari Jatav v. State of M.P.*, (Anil Verma, J.), [2025 SCC OnLine MP 10839](#)
- Phoolchandra Rathore v. State of M.P.*, (**Anand Pathak** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 7674](#)
- Piyush v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7816](#)
- Piyush v. State of M.P.*, (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 7844](#)
- Pooja Ahirwar v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7588](#)
- Pradeep Ahirwar v. State of Madhya Pradesh*, (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 7884](#)
- Pradeep v. State of M.P.*, (Binod Kumar Dwivedi, J.), [2025 SCC OnLine MP 10830](#)
- Pragya Dal Mill v. Collector*, (**Anand Pathak** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 7640](#)
- Prakash Rathore v. Axis Bank Ltd.*, (**Pranay Verma**, J.), [2026 SCC OnLine MP 7865](#)
- Prakash v. State of M.P.*, (Prem Narayan Singh, J.), [2025 SCC OnLine MP 10826](#)
- Prakashchand Jain v. Sushil Kumar Tiwari*, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7795](#)
- Prakashchandra Bhawsar v. Medical Education Department*, (Vijay Kumar Shukla, J.), [2025 SCC OnLine MP 10872](#)
- Pramod Parashar v. State of M.P.*, (Sunita Yadav, J.), [2025 SCC OnLine MP 10822](#)
- Praveen Tiwari v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 7408](#)

Pritam v. State of M.P., (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 7841](#)
R.P.S. Naik v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 7564](#)
R.R. Lodhi v. M.P. Kchtra Vidyuyat Vitaran Co. Ltd., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7647](#)
Raghunath Prasad Singh v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7672](#)
Raghuveer Singh v. Road Tax Officer, (Subodh Abhyankar, J.), [2025 SCC OnLine MP 10838](#)
Raghvendra Singh Rana v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 7881](#)
Raghvendra Singh v. State of M.P., (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 10797](#)
Rahul Kushwaha v. Akhilesh Agrawal, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7797](#)
Rahul Saini v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7440](#)
Rahul v. Jagat Agency Sendhwa, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 7530](#)
Rahul v. State of M.P., (Sunita Yadav, J.), [2025 SCC OnLine MP 10819](#)
Raj Bahor Vishwakarma v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 7617](#)
Raj v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7371](#)
Rajat Sahu v. Sukhpal Soni, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7790](#)
Rajendra Rathore v. Ramesh Kaushal, (G.S. Ahluwalia, J.), [2025 SCC OnLine MP 10858](#)
Rajendra Singh Sikarwar v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7644](#)
Rajendra Singh v. State of M.P., (Prakash Chandra Gupta, J.), [2025 SCC OnLine MP 10800](#)
Rajendra Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7454](#)
Rajendra Singh v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 7633](#)
Rajesh Bheel v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7444](#)
Rajesh Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7464](#)
Rajesh Sharma v. Shivcharan Mewada, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7788](#)
Rajesh v. Lokman, (**B. P. Sharma**, J.), [2026 SCC OnLine MP 7853](#)
Rajkamal Kushwaha v. Union of India, (Vishal Dhagat, J.), [2026 SCC OnLine MP 7591](#)
Rajkumar Ahirwar v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7379](#)
Rajkumar Hotwani v. State of M.P., (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 7827](#)
Rajkumar Mehara v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 7604](#)
Rajnandni Mishra v. Neetesh Jain, (B.P. Sharma, J.), [2026 SCC OnLine MP 7510](#)
Rajni Sahu v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7397](#)
Rajpati v. Lakshiman Yadav, (Avanindra Kumar Singh, J.), [2025 SCC OnLine MP 10866](#)
Rajsingh v. State of M.P., (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 7848](#)
Rajveer v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7456](#)
Rakesh Sen v. M.P. Shasan, (Pranay Verma, J.), [2025 SCC OnLine MP 10837](#)
Rakesh Singh Gurjar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7525](#)
Rakhi Bharti v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7572](#)
Rama Shankar Saket v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7671](#)
Ramavtar Singh v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7641](#)
Rambabu Sharma v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7630](#)
Rambharos v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7566](#)

Ramesh Mishra v. State of M.P., (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7626
Ramesh v. State of M.P., (B.P. Sharma, J.), 2026 SCC OnLine MP 7500
Ramesh v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7382
Ramkumar v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 7581
Rammilan Uikey v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7656
Ramnarayan Dubey v. State of M.P., (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7577
Ramnihore Kewat v. Ramkishore, (Achal Kumar Paliwal, J.), 2025 SCC OnLine MP 10799
Ramratan Baiga v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7583
Ramratan Mishra v. State of M.P., (**Himanshu Joshi**, J.), 2026 SCC OnLine MP 7857
Rana Pratap Singh v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7390
Rashmi Tiwari v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7582
Ratibhan Singh v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 10868
Ravi Kishor Akhande v. State of M.P., (Pramod Kumar Agrawal, J.), 2026 SCC OnLine MP 7450
Ravi v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7465
Ravishram Gaud v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7843
Reena Kanjar v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7453
Reena Khanam v. State of M.P., (Ashish Shrotri, J.), 2026 SCC OnLine MP 7575
Rishi Kuchbandiya v. State of M.P., (Dinesh Kumar Paliwal, J.), 2025 SCC OnLine MP 10795
Rishi Sisodiya v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7479
Rohit Bandewar v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7393
Rohit Mankani v. Shalini Navlani, (Vivek Jain, J.), 2026 SCC OnLine MP 7529
Rohit Yadav v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7380
Rose Life Projects (P) Ltd. v. Rakesh Agrawal, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 7532
Roshan v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 7669
Rukshanda Qadir v. M.P. Madhya Kshetra Vidyut Vitran Co. Ltd., (Vivek Agarwal, J.), 2025 SCC OnLine MP 10853
Sachin Singh Sakhwar v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7512
Sadashiv v. Anil, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7787
Sadhna Mishra v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 7653
Sahraj Khan v. State of M.P., (Amit Seth, J.), 2026 SCC OnLine MP 7391
Said v. Islamuddin, (**Binod Kumar Dwivedi**, J.), 2026 SCC OnLine MP 7811
Sajjansingh Ajnar v. State of M.P., (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 7866
Samta Lok Sansthan v. Shridevi, (Hirdesh, J.), 2026 SCC OnLine MP 7423
Sanajy Sharma v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 10849
Sanajy Sharma v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 10848
Sanat Gupta v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7781
Sandeep Jaiswal v. Parwati Bai, (Vivek Agarwal, J.), 2025 SCC OnLine MP 10860
Sanjana Kahar v. State of M.P., (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 7550
Sanjay Garg v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7493

- Sanjeet Das v. State of M.P.*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7516](#)
- Sanjeev Dhakar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7442](#)
- Sanjeev Shukla v. State of M.P.*, (**Ashish Shroti**, J.), [2026 SCC OnLine MP 7863](#)
- Sanju Bai v. State of M.P.*, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 7833](#)
- Sant Kumar Patel v. State of M.P.*, (**Gurpal Singh Ahluwalia**, J.), [2024 SCC OnLine MP 9753](#)
- Santosh Kanjar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7483](#)
- Santosh Kumar Mishra v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 7568](#)
- Saragbai v. Manjur Kha*, (Pranay Verma, J.), [2025 SCC OnLine MP 10857](#)
- Sardar Singh v. Kailash*, (Anil Verma, J.), [2025 SCC OnLine MP 10856](#)
- Sardar Singh v. Kailash*, (Anil Verma, J.), [2025 SCC OnLine MP 10864](#)
- Sarita Rathore v. Meghraj*, (Vivek Jain, J.), [2026 SCC OnLine MP 7538](#)
- Sarita Shrivastava v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7667](#)
- Sarita v. Jitendra Singh*, (Hirdesh, J.), [2026 SCC OnLine MP 7416](#)
- Saroj Mahobia v. Akhilesh Bairagi*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7399](#)
- Saroj Vishwakarma v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 7466](#)
- Satish v. Shireen*, (**B. P. Sharma**, J.), [2026 SCC OnLine MP 7852](#)
- Satish v. State of M.P.*, (Rajendra Kumar Vani, J.), [2025 SCC OnLine MP 10802](#)
- Satvik Singh v. Union of India*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7569](#)
- Saurabh Jaiswal v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 7498](#)
- Savant Sisodiya v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 7478](#)
- Secretary v. Rekha Bai*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 7605](#)
- Seva Sahkari Samiti Raghurajgarh v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7660](#)
- Shahjad Khan v. Jaef Khan*, (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 7793](#)
- Shalik Ram Yadav v. State of M.P.*, (**Ashish Shroti**, J.), [2026 SCC OnLine MP 7864](#)
- Shambhu Dayal Soni v. Amar Agarwal*, (B.P. Sharma, J.), [2026 SCC OnLine MP 7503](#)
- Shankardutt Tiwari v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 7570](#)
- Shashank Dwivedi v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 7573](#)
- Shashank Tyagi v. State of M.P.*, (Ashish Shroti, J.), [2026 SCC OnLine MP 7649](#)
- Sher Mohd. v. Sultana Bano Kha*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 7383](#)
- Sheshkali Yadav v. State of M.P.*, (Vishal Mishra, J.), [2025 SCC OnLine MP 10871](#)
- Shishu Pal v. State of M.P.*, (**Vivek Rusia** and Gajendra Singh, JJ.), [2025 SCC OnLine MP 10844](#)
- Shitasharan Tripathi v. Lalman Dohar*, (**Ratnesh Chandra Singh Bisen**, J.), [2026 SCC OnLine MP 7808](#)
- Shitij Jaiswal v. Bank of Baroda*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 7536](#)
- Shiv Prasad Sharma v. State of M.P.*, (**Anand Pathak** and Hirdesh, JJ.), [2025 SCC OnLine MP 10851](#)
- Shivaji Udyog Gwalior v. Employees Provident Fund*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7585](#)
- Shivam Kumar Uikey v. State of M.P.*, (**Sanjeev S Kalgaonkar**, J.), [2026 SCC OnLine MP 7842](#)
- Shivam Verma v. State of M.P.*, (Binod Kumar Dwivedi, J.), [2025 SCC OnLine MP 10805](#)

- Shivani Kushwah v. State of M.P.*, (**Milind Ramesh Phadke**, J.), 2026 SCC OnLine MP 7876
- Shree Vinayak Nursing College v. State of M.P.*, (Vivek Rusia and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 7553
- Shri Coal Enterprises v. Shekhar Rawat*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7792
- Shrikant Asharam Sharma v. SBI*, (Ashish Shrotri, J.), 2026 SCC OnLine MP 7615
- Shriramdas Bairagi v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7445
- Shubhash Jatav v. State of M.P.*, (Anil Verma, J.), 2025 SCC OnLine MP 10812
- Shyam Sundar Parashar v. State of M.P.*, (Ashish Shrotri, J.), 2026 SCC OnLine MP 7616
- Siddharth Deo v. State of M.P.*, (B.P. Sharma, J.), 2026 SCC OnLine MP 7628
- Sitabai v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7815
- Someshwar Pratap Singh Patel v. State of M.P.*, (Vishal Dhagat, J.), 2025 SCC OnLine MP 10818
- Somya Dantotiya v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7513
- Sonu Shakhya v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7443
- Soyal v. State of M.P.*, (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 7834
- State of M.P. v. Ashish*, (**Gajendra Singh**, J.), 2026 SCC OnLine MP 7807
- State of M.P. v. Shakur Mohd.*, (**Subodh Abhyankar** and Jai Kumar Pillai, JJ.), 2026 SCC OnLine MP 7560
- State of M.P. v. Soyaib*, (**Vivek Kumar Singh** and Ajay Kumar Nirankari, JJ.), 2026 SCC OnLine MP 7387
- State of M.P. v. Sudama Prasad Dahiya*, (Pradeep Mittal and **Vivek Rusia**, JJ.), 2026 SCC OnLine MP 7558
- State v. Dara Singh Yadav*, (**Hirdesh**, J.), 2026 SCC OnLine MP 7809
- Subhash Pathak v. Tripti Pathak*, (Deepak Khot, J.), 2026 SCC OnLine MP 7639
- Sudha Shrivastava v. State of M.P.*, (**Jai Kumar Pillai**, J.), 2026 SCC OnLine MP 7871
- Sujeet Seal v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7818
- Sunil Berry v. Shankar Bacchani*, (Vivek Jain, J.), 2026 SCC OnLine MP 7542
- Sunil Sahu v. State of M.P.*, (Vivek Agarwal and **Avanindra Kumar Singh**, JJ.), 2026 SCC OnLine MP 7396
- Sunil Sen v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7490
- Sunil Singh v. Union of India*, (Vivek Rusia and **Pradeep Mittal**, JJ.), 2026 SCC OnLine MP 7545
- Sunil v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7829
- Sunita Athiya v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7619
- Suraj Barar v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7469
- Surendra Gurjar v. Ku Ayushi Singh Gurjar*, (Hirdesh, J.), 2026 SCC OnLine MP 7534
- Surendra v. State of M.P.*, (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 7403
- Surendra v. State of M.P.*, (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 10801
- Suresh Chandra Mishra v. State of M.P.*, (Anil Verma, J.), 2025 SCC OnLine MP 10874
- Suresh Jatav v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7460
- Suresh Prasad Chaudhari v. Conservator of Forest*, (**Sanjeev Sachdeva**, C.J. and Vinay Saraf, J.), 2026 SCC OnLine MP 7557
- Suresh v. Fatehpuriya Samaj*, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 7410

- Sushil Kumar Tripathi v. State of M.P.*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 7614
- Sushil Yadav v. State of M.P.*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7784
- Sushila Singh v. State of M.P.*, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7665
- Sushma Mishra v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 7631
- Syed Hasmat Ali v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 7664
- Tanjila v. Sameer*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 7433
- Tarun Singh v. State of M.P.*, (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 7836
- Tej Prakash Tiwari v. South Eastern Coal Field Ltd.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 7579
- Tej Singh Bheel v. State of M.P.*, (**Pradeep Mittal** and Vivek Rusia, JJ.), 2026 SCC OnLine MP 7457
- Tejsingh v. Pankaj Patel*, (**Pramod Kumar Agrawal**, J.), 2026 SCC OnLine MP 7803
- Tersiya Bai v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7599
- Triveni Prasad Tripathi v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7621
- Uday Bansode v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 7830
- Union of India v. Alise Marry*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 7544
- Union of India v. Mahesh*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 7541
- Union of India v. Makhan*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 7409
- Urmila Devi Tiwri v. State of M.P.*, (Deepak Khot, J.), 2026 SCC OnLine MP 7610
- Urmila Dwivedi v. State of M.P.*, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 7596
- Usha v. State of M.P.*, (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 10816
- Vaishali Joshi v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 7549
- Vandana Mishra v. State of M.P.*, (Ashish Shroti, J.), 2026 SCC OnLine MP 7608
- Vandana v. State of M.P.*, (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 10845
- Varsha Bharadwaj v. State of M.P.*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7802
- Vasudha Gajendra Gadkar v. Samarth Shiksha Samiti Gwalior*, (Hirdesh, J.), 2026 SCC OnLine MP 7539
- Vati Devi v. Sanjeev Jatav*, (Hirdesh, J.), 2026 SCC OnLine MP 7427
- Vijay Jhariya v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 7435
- Vijay Kumar Punj v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7600
- Vijay Narayan Trivedi v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 7548
- Vijayraj v. State of M.P.*, (Prem Narayan Singh, J.), 2025 SCC OnLine MP 10829
- Vikas Thakur v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7492
- Vikas v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7480
- Vineet v. State of M.P.*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 7801
- Vinod Kumar Joshi v. State of M.P.*, (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 10847
- Vinod Tiwari v. State of M.P.*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7402
- Vinod v. State of M.P.*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 7386
- Vipin Tiwari v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 7594
- Vishal Dangi v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 7441

Vishal Gupta v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 7831](#)
Vishambhar Rastogi v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 7562](#)
Vishwas v. State of M.P., (**Vivek Rusia** and Gajendra Singh, JJ.), [2025 SCC OnLine MP 10834](#)
Vivek Pachpande v. BSNL, (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 7533](#)
Vivek Singh Chouhan v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 7820](#)
Wasim Shah v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 7523](#)
Yagyasen Patel v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 7652](#)
Yaqoob Khan v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 7597](#)
Yusuf Jahan v. Babulal, (G.S. Ahluwalia, J.), [2025 SCC OnLine MP 10867](#)
Zakir Mansuri v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 7586](#)

Orissa High Court

Abhaya Kumar Nayak v. State of Odisha, (**V. Narasingh**, J.), [2026 SCC OnLine Ori 1773](#)
Ajit Kumar Singh Babu v. Commr. KVS, (Krishna Shripad Dixit and **Chittaranjan Dash**, JJ.), [2026 SCC OnLine Ori 1801](#)
Alme Bidika v. Suru Anuradha, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 1788](#)
Arati Patra v. Sanjay Kumar Patra, (**A.C. Behera**, J.), [2026 SCC OnLine Ori 1779](#)
Ashok Kumar Pradhan v. Manakshya Stone (P) Ltd., (**G. Satapathy**, J.), [2026 SCC OnLine Ori 1781](#)
Ashok Kumar Swain v. State of Odisha, (**B.P. Routray**, J.), [2026 SCC OnLine Ori 1802](#)
Balakrushna Parida v. State of Odisha, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 1825](#)
Basanta Digi v. State of Odisha, (Harish Tandon, C.J. and **Murahari Sri Raman**, J.), [2026 SCC OnLine Ori 1807](#)
Bhabagrahi Mohanty v. State of Odisha, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 1826](#)
Bhabani Shankar Prusty v. State of Odisha, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 1828](#)
Bhadrakali Foods (P) Ltd. v. Astasambhu Traders, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 1774](#)
Bhaskar Rout v. State of Odisha, (**Krishna Shripad Dixit** and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 1790](#)
Bidura Meher v. State of Odisha, (**Ananda Chandra Behera**, J.), [2026 SCC OnLine Ori 1819](#)
Bipin Kumar Agrawal v. Commr., CGST & Central Excise, (**Arindam Sinha**, Acting C.J. and M.S. Sahoo, J.), [2025 SCC OnLine Ori 4986](#)
Birabar Behera v. Akshaya Kumar Nayak, (**A.C. Behera**, J.), [2026 SCC OnLine Ori 1780](#)
Biren Kumar Jena v. State of Odisha, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 1823](#)
Biswajit Thakur v. CBSE, (**Ananda Chandra Behera**, J.), [2026 SCC OnLine Ori 1816](#)
Biswanath Mahanta v. State of Odisha, (**Biraja Prasanna Satapathy**, J.), [2026 SCC OnLine Ori 1804](#)
Chinmay Mohapatra v. State of Odisha, (**Harish Tandon**, C.J. and M.S. Raman, J.), [2026 SCC OnLine Ori 1797](#)
Chinmayee Kar v. Biranchi Narayan Rath, (**Mruganka Sekhar Sahoo**, J.), [2026 SCC OnLine Ori 1785](#)
Chizobam Krist v. State of Odisha, (**G. Satapathy**, J.), [2026 SCC OnLine Ori 1769](#)

- Debasis Roul v. Debasmita Das*, (**Mruganka Sekhar Sahoo**, J.), 2026 SCC OnLine Ori 1792
- Dibyansh Sahu v. CBSE*, (**Ananda Chandra Behera**, J.), 2026 SCC OnLine Ori 1817
- Gagan Bihari Swain v. LAO*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), 2026 SCC OnLine Ori 1836
- Ganeswar Karmi v. State of Orissa*, (**V. Narasingh**, J.), 2026 SCC OnLine Ori 1776
- Gangadhar Das v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), 2026 SCC OnLine Ori 1837
- Gayatri Mohanty v. Baibhav Ranjan Patra*, (**Mruganka Sekhar Sahoo**, J.), 2026 SCC OnLine Ori 1784
- Gopabandhu Pradhan v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), 2026 SCC OnLine Ori 1831
- Hadubandhu v. Kalandi Sahoo*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1777
- Jay Kishore Choubey v. Revenue Divisional Commr.*, (**Mruganka Sekhar Sahoo**, J.), 2026 SCC OnLine Ori 1809
- Jay Kishore Choubey v. Revenue Divisional Commr.*, (**Mruganka Sekhar Sahoo**, J.), 2026 SCC OnLine Ori 1810
- Jyoti Sankar Baliarsingh v. Union of India*, (**Krishna Shripad Dixit** and Chittaranjan Dash, JJ.), 2026 SCC OnLine Ori 1791
- Khetramohan Manik v. State of Odisha*, (Chittaranjan Dash, J.), 2026 SCC OnLine Ori 1829
- Krushna Chandra Nayak v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1822
- Kumeswar Naik v. State of Odisha*, (**Dr S.K. Panigrahi**, J.), 2025 SCC OnLine Ori 5378
- Lacha Madi v. State of Odisha*, (**G. Satapathy**, J.), 2026 SCC OnLine Ori 1768
- Manjulata Behera v. State of Odisha*, (**A.C. Behera**, J.), 2026 SCC OnLine Ori 1805
- Manjushree Prusti v. LAO*, (Mohapatra and Sanjay Kumar Mishra, JJ.), 2026 SCC OnLine Ori 1808
- Mohit Kumar Sahu v. CBSE*, (**Ananda Chandra Behera**, J.), 2026 SCC OnLine Ori 1814
- Nalini Kanta Nayak v. Prasanna Kumar*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1775
- Narendra Sethy v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1827
- Natabara Swain v. State of Odisha*, (**A.C. Behera**, J.), 2026 SCC OnLine Ori 1803
- Niranjan Swain v. Archi Rout*, (**Ananda Chandra Behera**, J.), 2026 SCC OnLine Ori 1778
- Omkrish Mishra v. CBSE*, (**Ananda Chandra Behera**, J.), 2026 SCC OnLine Ori 1812
- Pabini Sahoo v. Mahanadi Coal Fields Ltd.*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1835
- Prasant Ghadei v. State of Odisha*, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1820
- Preeti Snigdha Priyadarsini Meher v. CBSE*, (**Ananda Chandra Behera**, J.), 2026 SCC OnLine Ori 1818
- Priyadarshini Nandy v. Ashish Kumar Nayak*, (**Mruganka Sekhar Sahoo**, J.), 2026 SCC OnLine Ori 1786
- Purusottam Swain v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 1839
- Rabi Narayan Patro v. State of Odisha*, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 1838
- Raja v. State of Odisha*, (**Sashikanta Mishra**, J.), 2023 SCC OnLine Ori 7129
- Ramesh Chandra Behera v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), 2026 SCC OnLine Ori 1830

Rudra Narayan Mishra v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 1767
Rukmani Sutar v. Suryakanta Sutar, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 1794
S.K. Muna v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1821
Sachidananda Patra v. Indumati Patra, (Harish Tandon, C.J. and M.S. Sahoo, J.), 2026 SCC OnLine Ori 1783
Sagar Sahu v. CBSE, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 1813
Salasar Agro Products v. State of Odisha, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 1832
Sanandan Patra v. IDBI Bank, (B.P. Routray, J.), 2026 SCC OnLine Ori 1799
Sanjana Meher v. Sunil Kumar Meher, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 1793
Sanjay Sahu v. State of Orissa, (G. Satapathy, J.), 2026 SCC OnLine Ori 1770
Sanjulata Sahoo v. Satya Prakash Mohanty, (A.C. Behera, J.), 2026 SCC OnLine Ori 1771
Sarojini Jena v. Revenue Divisional Commr., (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1834
Sashibhusan Purohit v. Prakash Chandra Purohit, (A.C. Behera, J.), 2026 SCC OnLine Ori 1772
Satyaswarup Purohit v. CBSE, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 1815
Shanti Manjari Dei v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1806
Shantilata Mohanty v. Sohum World Foundation Trust, (A.C. Behera, J.), 2026 SCC OnLine Ori 1782
Sk. Israfil v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 1824
Soudamini Nag v. Child Development Project Officer, (A.C. Behera, J.), 2026 SCC OnLine Ori 1800
Sourav Pradhan v. CBSE, (Ananda Chandra Behera, J.), 2026 SCC OnLine Ori 1811
State of Odisha v. B. Abakash, (Krishna Shripad Dixit and Chittaranjan Dash, JJ.), 2026 SCC OnLine Ori 1787
State of Odisha v. Mary Tigga, (Krishna Shripad Dixit and Chittaranjan Dash, JJ.), 2026 SCC OnLine Ori 1789
Subash Chandra Mishra v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 1833
Sultan Enterprises (P) Ltd. v. CIT, (Arindam Sinha and M.S. Sahoo, JJ.), 2024 SCC OnLine Ori 2973
Suryamani Giri v. State of Odisha, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 1796
Susanta Kumar Samal v. State of Odisha, (B.P. Routray, J.), 2026 SCC OnLine Ori 1798
Sushanta Kumar Padhan v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 1840
Tapas Kumar Rout v. Priyanka Nayak, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 1795
Yaya Khan v. State of Odisha, (G. Satapathy, J.), 2026 SCC OnLine Ori 1766

Patna High Court

Aashish Kumar v. Union of India, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2147
Amitabh Kumar v. State of Bihar, (Anshuman, J.), 2026 SCC OnLine Pat 2143
Bhushan Thakur v. State of Bihar, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2148
Bimal Kishore Mishra v. State of Bihar, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2144
Dadan Yadav v. Union of India, (Ritesh Kumar, J.), 2026 SCC OnLine Pat 2145

Himanshu Shekhar Jha v. State of Bihar, (Anshuman, J.), [2026 SCC OnLine Pat 2149](#)
Sobha Kumari v. State of Bihar, (Partha Sarthy, J.), [2026 SCC OnLine Pat 2146](#)
State of Bihar v. Chitra Devi, (**Sangam Kumar Sahoo**, C.J. and Harish Kumar, J.), [2026 SCC OnLine Pat 2151](#)
Sukhmani Carrying Corpn. v. Commr., CGST & Central Excise, (**K. Vinod Chandran**, C.J. and Harish Kumar, J.), [2024 SCC OnLine Pat 9160](#)

Punjab and Haryana High Court

Abheenash Ramesh Tambekar v. State of Haryana, (**Subhas Mehla**, J.), [2026 SCC OnLine P&H 5878](#)
Abhey Kumar Khangwal v. State of Punjab, (**Anoop Chitkara**, J.), [2025 SCC OnLine P&H 23817](#)
Abhimanyu Singh v. State of Haryana, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 5891](#)
Administrator v. Mukesh Devi, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 6002](#)
Ajay Kumar Pathania v. State of Punjab, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 23862](#)
Ajay Kumar v. State of Punjab, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 23845](#)
Ajaypal Singh v. State of Punjab, (**Manjari Nehru Kaul**, J.), [2025 SCC OnLine P&H 23822](#)
Aman Malik v. State of Haryana, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 5935](#)
Amanpreet Singh v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 6018](#)
Amanpreet Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 5871](#)
Amarjit Pachoo v. Previn Pachoo, (**Anil Kshetarpal**, J.), [2025 SCC OnLine P&H 23884](#)
Amit Chopra v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 5942](#)
Amit Kumar Tyagi v. State of Haryana, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 5940](#)
Amit Kumar v. Union of India, (**Harsimran Singh Sethi** and Vikas Suri, JJ.), [2026 SCC OnLine P&H 5846](#)
Amritpal Singh v. State of Punjab, (**Aman Chaudhary**, J.), [2026 SCC OnLine P&H 5888](#)
Anil Kumar v. Manish Singhal, (**Nidhi Gupta**, J.), [2025 SCC OnLine P&H 23889](#)
Anju v. State of Haryana, (**Sanjay Vashisth**, J.), [2025 SCC OnLine P&H 23815](#)
Anoop Kumar v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2026 SCC OnLine P&H 5887](#)
Anu v. State of Punjab, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 23796](#)
Ashok Kumar v. State of Haryana, (**Tribhuvan Dahiya**, J.), [2026 SCC OnLine P&H 5956](#)
Ashu Sachdeva v. State of Punjab, (**Sanjiv Berry**, J.), [2025 SCC OnLine P&H 23798](#)
Assistant Director v. Pardeep Kumar, (**Tribhuvan Dahiya**, J.), [2025 SCC OnLine P&H 23828](#)
Attar Singh v. State of Haryana, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 5947](#)
Avtar Singh v. State of Punjab, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 6017](#)
Azruddin v. State of Haryana, (**Anoop Chitkara**, J.), [2025 SCC OnLine P&H 23821](#)
B Earth & Spire India (P) Ltd. v. ESI Corpn., (**Anil Kshetarpal**, J.), [2025 SCC OnLine P&H 23897](#)
Baby Kaur v. State of Punjab, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 6021](#)
Balbir Singh v. State of Haryana, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 23770](#)
Baljit Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 23805](#)
Balkar Singh v. State of Punjab, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 5934](#)
Balwinder Singh v. Gurmukh Singh, (**Amarinder Singh Grewal**, J.), [2026 SCC OnLine P&H 6034](#)

Balwinder Singh v. Kulwinder Kaur, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 5923
Balwinder Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 5854
Balwinder Singh v. State of Punjab, (Sanjiv Berry, J.), 2025 SCC OnLine P&H 23816
Balwinder Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 5852
Bharti v. Pardeep, (Nidhi Gupta, J.), 2025 SCC OnLine P&H 23881
Bijender v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 5898
Bipanjot Singh v. State of Punjab, (Sanjay Vashisth, J.), 2025 SCC OnLine P&H 23827
Chand v. State of Haryana, (Deepak Gupta, J.), 2025 SCC OnLine P&H 23837
Dakshin Haryana Bijali Vitran Nigam Ltd. v. Corporate Forum for Redressal of Consumer Grievances, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 5919
Darshan Kumar v. Manoj Kumar Singla, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 5933
Darshan Kumar v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 6032
Darshan Singh v. Himanshu Aggarwal, (Harkesh Manuja, J.), 2025 SCC OnLine P&H 23890
Deepak Kumar Chaudhary v. State of Punjab, (Rajesh Bhardwaj, J.), 2025 SCC OnLine P&H 23788
Deepak v. State of Haryana, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 5881
Dharam Pal v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 5921
Dharambir v. Kishore Singh, (Archana Puri, J.), 2025 SCC OnLine P&H 23878
Dilawar Singh v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 5868
Gagandeep v. Paramjit Singh, (Harkesh Manuja, J.), 2025 SCC OnLine P&H 23888
Gagandeep v. State of Punjab, (Mahabir Singh Sindhu, J.), 2025 SCC OnLine P&H 23856
Ganesh Kumar v. State of Punjab, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 5917
Geeta Devi v. Balram, (Nidhi Gupta, J.), 2025 SCC OnLine P&H 23877
Geeta Devi v. Joginder Pal, (Sudeepti Sharma, J.), 2025 SCC OnLine P&H 23872
Gurbachan Singh v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 5896
Gurbir Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 5895
Gurinderpal Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 5862
Gurjit Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 5952
Gurlabh Kaur v. State of Punjab, (Jasjit Singh Bedi, J.), 2025 SCC OnLine P&H 23841
Gurlal Singh Danewalia v. Daljit Singh, (Vikas Bahl, J.), 2026 SCC OnLine P&H 5851
Gurmail Singh v. State of Punjab, (Anoop Chitkara, J.), 2025 SCC OnLine P&H 23814
Gurmail Singh v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 5946
Gurmail Singh v. State of Punjab, (Sanjiv Berry, J.), 2025 SCC OnLine P&H 23829
Gurpreet Singh v. State of Punjab, (Deepak Gupta, J.), 2025 SCC OnLine P&H 23839
Gurpreet Singh v. State of Punjab, (Manjari Nehru Kaul, J.), 2025 SCC OnLine P&H 23807
Gurpreet Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2025 SCC OnLine P&H 23789
Gurwinder Singh v. State of Punjab, (Manisha Batra, J.), 2025 SCC OnLine P&H 23846
Gurwinder Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 6011
Gurwinder Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2025 SCC OnLine P&H 23800
Harbhajan Lal v. State of Punjab, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 23838

- Hardev Singh v. State of Punjab*, (**Harsimran Singh Sethi** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 5912
- Harjinder Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 6016
- Harjit Singh v. State of Punjab*, (**Deepak Sibal** and **Sumeet Goel**, JJ.), 2025 SCC OnLine P&H 23844
- Harkesh v. State of Haryana*, (**Harsh Bunger**, J.), 2025 SCC OnLine P&H 23792
- Harmanpreet Singh v. State of Punjab*, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 23818
- Harmeet Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 6014
- Harminder Kaur v. State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 6033
- Harnam Singh v. State of Haryana*, (**Harsimran Singh Sethi** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 5928
- Harpal Singh v. Sahib Singh*, (**Vikas Bahl**, J.), 2025 SCC OnLine P&H 23896
- Harpreet Kaur v. Hardial Singh Mann*, (**Anil Kshetarpal**, J.), 2025 SCC OnLine P&H 23894
- Harpreet Kaur v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23860
- Harpreet Singh v. Parneet Singh Sohi*, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 23891
- Harpreet Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 5869
- Harshdeep Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 5957
- Harwinder Singh v. State of Punjab*, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 23813
- Heena v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 5883
- Himanshu v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 5855
- Inderjit Singh v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23767
- Indusind Bank Ltd. v. Kuldeep Singh*, (**Harsimran Singh Sethi** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 5927
- Isha v. ICICI Bank Ltd.*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 6030
- Jagdish Chand v. State of Punjab*, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23769
- Jagga Singh v. State of Punjab*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 5889
- Jagraj Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5858
- Jagroop Singh v. State of Punjab*, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23834
- Jagsir Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 5859
- Jagtar Singh v. State of Punjab*, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23782
- Jasbir v. State of Haryana*, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23831
- Jasdeep Kaur v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 5905
- Jashandeep Kaur v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 6027
- Jaswant Singh v. Punjab & Haryana High Court*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 5913
- Jaswinder Singh v. Jagmohan Kaur*, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 23787
- Jatinder Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 23803
- Jeet Ram v. Union of India*, (**Pankaj Jain**, J.), 2025 SCC OnLine P&H 23874
- Jitender v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5861
- Joginder Singh v. Hari Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 5849
- Jugraj Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2023 SCC OnLine P&H 7342

Jwala v. State of Haryana, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 23859
Kailash Chand v. State of Haryana, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23775
Karamjeet Kaur v. State of Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 5958
Karishma v. Sumita Misra, (**Harkesh Manuja**, J.), 2025 SCC OnLine P&H 23887
Kavita Chourasia v. State of Haryana, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 23810
Kayum Khan v. State of Haryana, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 23794
Kayum Khan v. State of Haryana, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 23797
Keerti v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 6023
Kiran Upadhyay v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 5863
Krishan Kumar v. Kakkar Nursing Home, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 5960
Krishan Singh v. State of Punjab, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 23804
Krishan Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 6008
Lakshmi Chand Goel v. Joginder Pal, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 23870
Lakhwinder Singh v. State of Punjab, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 23819
Lovejeet Singh v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 23791
Lovepreet Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5899
Lucky v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 5949
Mahajan Cloth House v. Bhawani Shanker Enterprises, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 5847
Mahant Sukhdev Muni v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 23840
Mahil Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 5877
Major Singh v. Amarjit Singh, (**Suvir Sehgal**, J.), 2025 SCC OnLine P&H 23886
Manan Malhotra v. State of Haryana, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 23820
Mandeep Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 5882
Manjit Kaur v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 5909
Manjit Singh v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 5885
Manjit Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 5857
Manjit Singh v. State of Punjab, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 23768
Manjot Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 5874
Manpreet Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 6015
Manpreet Kaur v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 5904
Manvir Singh v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 5884
Meenu Prajuli v. State of Haryana, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 23858
Melo v. State of Punjab, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23774
Mohan Singh v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 23806
Mohan Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 5866
Mohd. Ali v. State of Punjab, (**Aaradhna Sawhney**, J.), 2026 SCC OnLine P&H 5870
Mukesh Kumar v. Colonel Singh Raj Verma, (**Anil Kshetarpal**, J.), 2025 SCC OnLine P&H 23864
Munish Kumar Gill v. Sandeep Kumar Arora, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 5925
Muskan v. State of Punjab, (**Aaradhna Sawhney**, J.), 2026 SCC OnLine P&H 5907

Mustak Ali v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5856
N.K. Mair v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 5900
Nand Ram v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23777
Naresh Kumar v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 5910
Narinder Kaur Purewal v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 5890
Narinder Mohan Mehta v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 5941
Narinder Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 23833
Navdeep Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 5954
Naveen v. State of Haryana, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 23808
Neeraj Devi Panwar v. Ravinder, (**Suvir Sehgal**, J.), 2025 SCC OnLine P&H 23893
Neetan Kumar v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5937
New India Assurance Co. Ltd. v. Presiding Officer Permanent Lok Adalat, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 5918
New India Assurance Co. Ltd. v. Rupa Kumari, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 23869
New India Assurance Co. Ltd. v. Sita Devi, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 23883
Nirmal Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 6007
Ojender Singh v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 5901
Oriental Insurance Co. v. Gajraj, (**Alka Sarin**, J.), 2025 SCC OnLine P&H 23866
Pankaj v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 6012
Paramjit Kumar v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 6003
Pardeep Kumar v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 23790
Parveen Rani v. Baljinder Singh, (**Anil Kshetarpal**, J.), 2025 SCC OnLine P&H 23865
Pawan v. State of Haryana, (**Gurvinder Singh Gill** and **Jasjit Singh Bedi**, JJ.), 2025 SCC OnLine P&H 23766
Pawanpreet Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 5953
Pinki Devi v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23809
Pitamber Lal v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 5920
Pooja v. Surender Jaglan, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 5924
Priya Kohli v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23861
Puran Singh v. Gurpreet Singh, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 5876
Purvi v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 5906
Radha Rani v. Varinder Singh, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 23765
Rahul v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23779
Rahul v. State of Haryana, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 23811
Rahul v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23863
Raj Singh v. Ram Mehar, (**Nidhi Gupta**, J.), 2025 SCC OnLine P&H 23882
Raj Singh v. State of Punjab, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23772
Rajat Narula v. TS Kular, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 5848
Rajeev Verma v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23826
Rajesh Kumar v. State of Punjab, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23780

Rajesh Kumar v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23776
Rajinder Kaur v. Sagir Ahmed, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 5922
Rajpal Since v. Commr., (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 5959
Rajwinder Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 5897
Rakesh v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23835
Rakhi v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 6025
Ram Kishan v. State of Haryana, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 23842
Ram Parkash v. Satnam Singh, (**Vikram Aggarwal**, J.), 2025 SCC OnLine P&H 23892
Ramesh Kumar v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 5867
Ranbira Nand Maharaj v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 5879
Randhir Singh v. State of Haryana, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 6005
Rattan Kumar Garg v. Dir. General of GST, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 5931
Ravail Singh v. Union of India, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 5955
Ravi Anand v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5860
Ravi Kumar Aggarwal v. RBI, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 6029
Rawinder Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 23795
Reeta Rani v. Jatinder Singh, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 5932
Ripy Chatwal v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 23848
Ritik Kumar v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 6019
Ritik Singh v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 5948
Riva v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23852
Robin Singh v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 5893
Rohtash v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 6004
Romanjit Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23855
S2 v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 6031
Sachin Kumar v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5938
Sachin Yadav v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 5880
Sajan Singh v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 5944
Saleem Singh v. State of Punjab, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 5886
Saleem v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 6009
Sammy Dhiman v. State of Punjab, (**Sanjay Vashisth**, J.), 2025 SCC OnLine P&H 23830
Sandeep Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 5864
Sandeep v. Sunita, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 5943
Sanjay Kumar v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 5936
Santosh Kumar v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 5872
Santosh Rani v. State of Punjab, (**Vikas Bahl**, J.), 2025 SCC OnLine P&H 23876
Sarabjit Kaur v. State of Punjab, (**Amarjot Bhatti**, J.), 2026 SCC OnLine P&H 5894
Sardool Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 5939
Satish Kumar v. Joginder Pal, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 23871

Satish Kumar v. State of Haryana, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23784
Satnam Singh v. State of Punjab, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23785
Satnam v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23781
Satya Devi v. Subhash Singh, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 23875
Sawan v. State of Haryana, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 23812
Sayed Mohd. Bilal v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 5865
SDO v. Inder Bansal, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 5961
Seema v. State of Punjab, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 23823
Shakuntla v. Amit Sharma, (**Vikas Bahl**, J.), 2025 SCC OnLine P&H 23895
Sham Singh v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 5908
Sham v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 6022
Sharwan v. State of Haryana, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23771
Sheru v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23778
Shweta v. State (UT of Chandigarh), (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 6024
Sidakpreet Singh v. State of Punjab, (**Sanjiv Berry**, J.), 2025 SCC OnLine P&H 23824
Simla Devi v. Jai Singh, (**Vikas Bahl**, J.), 2025 SCC OnLine P&H 23867
Simran Kamboj v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 6028
Simran v. State of Ut Chandigarh, (**Karamjit Singh**, J.), 2025 SCC OnLine P&H 23849
Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 6013
Smile v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23857
Sona Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 5903
Sonia Patial v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 5914
Sourav v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23847
Star Health Allied Insurance Co. Ltd. v. Insurance Ombudsman, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 5915
Sudami Devi v. Joginder Pal, (**Sudeepti Sharma**, J.), 2025 SCC OnLine P&H 23873
Sudesh v. Pardeep, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 5926
Sukhchain Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 6010
Sukhpreet Kaur v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23853
Sukhpreet v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23843
Sukhwinder Singh v. State of Punjab, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 23825
Suman Bala v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 23850
Sumandeep Kaur v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 23851
Sumer Chand v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 5850
Sumit v. State of Haryana, (**Anoop Chitkara**, J.), 2025 SCC OnLine P&H 23799
Surinder Kaur v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 6020
Surinder Kaur v. State of Punjab, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23773
Surinderpal Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 5945
Surjit Kaur v. State of Haryana, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 23783
Sweety v. State of Haryana, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 23854

Tanuja Patwal v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 5873
Tarsem Singh v. State of Punjab, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 23802
Tejinderpal Singh Khurmi v. State of Punjab, (Anoop Chitkara, J.), 2025 SCC OnLine P&H 23832
Tejinderpal Singh v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 6006
Tejpal Singh v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 5911
Tekan v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 5950
Than Singh v. State of Haryana, (Harpreet Singh Brar, J.), 2025 SCC OnLine P&H 23836
Udhay Singh v. State of Punjab, (Kirti Singh, J.), 2026 SCC OnLine P&H 5875
Union of India v. Malkiat Singh, (Harsimran Singh Sethi and Vikas Suri, JJ.), 2026 SCC OnLine P&H 5916
Union Territory v. Swaran Kohli, (Deepak Gupta, J.), 2025 SCC OnLine P&H 23786
United India Insurance Co. Ltd. v. Kuldip Kaur, (Suvir Sehgal, J.), 2025 SCC OnLine P&H 23879
Varinder Singh v. State of Punjab, (N.S. Shekhawat, J.), 2025 SCC OnLine P&H 23801
Varinder Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 5853
Veena Rani v. Amit, (Archana Puri, J.), 2025 SCC OnLine P&H 23880
Vikas v. State of Haryana, (Sanjiv Berry, J.), 2025 SCC OnLine P&H 23793
Vikram Rana v. Ram Mehar, (Nidhi Gupta, J.), 2025 SCC OnLine P&H 23868
Vinod Kumar v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 5951
Vishal Gupta v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 5902
Yamin Chhipa v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 6026
Yash Pal v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 5892
Yogender Kumar Sharma v. Shobhna, (Vikas Bahl, J.), 2025 SCC OnLine P&H 23885
Yogesh Kumar Sharma v. Chandigarh Administration, (Alka Sarin and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 5929

Rajasthan High Court

Anju Sirohi v. State of Rajasthan, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 2785
Dhruva Poonia v. State of Rajasthan, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 2784
Kamla v. State of Rajasthan, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 2782
Mahesh Kumar v. State of Rajasthan, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 2786
Neha Pradhan (Dr) v. State of Rajasthan, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 2783
Paramjeet Singh v. Rajasthan SRTC, (Munnuri Laxman, J.), 2026 SCC OnLine Raj 2781

Sikkim High Court

Fatal Accident Renews Demand for Safety Barriers at Tikjek Cliff, In re, (A. Muhamed Mustaque, C.J. and Meenakshi Madan Rai, J.), 2026 SCC OnLine Sikk 32

Telangana High Court

A. Manjula Rani v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 3377
A. Parijatham v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 3362

- Afsar Unnisa v. State of Telangana*, (**Surepalli Nanda**, J.), [2026 SCC OnLine TS 3519](#)
- Allam Rajitha v. State of Telangana*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3337](#)
- Aluvala Ganesh Babu v. State of Telangana*, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 3343](#)
- ANU Cricket Club v. Hyderabad Cricket Assn.*, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 3383](#)
- APSRTC v. Rekhawar Rajashekar Goud*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3321](#)
- B. Laxmi Narayana v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3376](#)
- B. Venkateshwarlu v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3372](#)
- Bajaj Allianz General Insurance Co. Ltd. v. Chennamaneni Laxman Rao*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3330](#)
- Begari Valavothu Jangamma v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3358](#)
- Boda Harilal v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3347](#)
- BTL Logistics (P) Ltd. v. Commr. of State Taxes*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3349](#)
- Busa Chinna Komuriah v. T. Kumar*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3326](#)
- Chalikanti Aadilakshmi v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 3381](#)
- Challa Laxman Reddy v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3315](#)
- Chandramouli Kanapuram v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3375](#)
- Cheera Anusha v. Gorige Pentaiah*, (K. Lakshman and **B.R. Madhusudhan Rao**, JJ.), [2026 SCC OnLine TS 3304](#)
- Chekkabandi Srinivas v. Rayineni Ravi*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3329](#)
- Chinthala Gopal v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3364](#)
- D. Malla Reddy v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3356](#)
- Datal Rajaiah v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3316](#)
- Devalla Nageswara Rao v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3378](#)
- Devender Kumar v. Santosh Kumar Agarwal*, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 3305](#)
- Dhadala Sunil Kumar v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3314](#)
- E. Krishna Reddy v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3357](#)
- Flipvolt Technologies (P) Ltd. v. Union of India*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2026 SCC OnLine TS 3348](#)
- G. Narayana v. Commr. Greater Hyderabad Municipal Corpn.*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 3385](#)
- Gaddam Nikil Kumar v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3308](#)
- Gallola Ravi Kumar v. State*, (**N.V. Shravan Kumar**, J.), [2026 SCC OnLine TS 3520](#)
- Gangidi Sanjeeva Reddy v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3370](#)
- ICICI Lombard General Insurance Co. Ltd. v. D. Ramanjaneyulu*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3332](#)
- Inam Impex (P) Ltd. v. Commr. (ST)*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3351](#)

Inapakuthika Lokesh Varma v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3307](#)
Janardhan Sambaraju v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 3317](#)
Jannapureddy Umarani v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3355](#)
Jillapalli Yellamma v. Abdul Waseem, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3328](#)
Kandadi Madhusudhan Reddy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3309](#)
Komarabathini Nagaraju v. G.D. Bulk Carriers, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3327](#)
Kommu Yadavva v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3368](#)
M. Parvath Reddy v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3365](#)
M. Sobha v. P. Koteswara Rao, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3331](#)
Madhavaram Rameswara Rao v. Station House Officer, (N. Tukaramji, J.), [2026 SCC OnLine TS 3339](#)
Maloth Vittal v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 3341](#)
Mohd Jabir Ahmed v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 3380](#)
Mohd. Khaja v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 3340](#)
Mohd. Muzaffar v. State of Telangana, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 3333](#)
Mohd. Rizwan Yonus v. Ghansiram, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3306](#)
Narayanam Raja Sekhara Rao v. Canara Bank, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3382](#)
Naseer Ahmed v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 3379](#)
National Insurance Co. Ltd. v. N. Balaiah, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3338](#)
Nizam's institute of Medical Sciences v. Aakukota Urmila, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3336](#)
Oriental Insurance Co. Ltd. v. Pole Mamgamma, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3322](#)
P. Madhusudhan Reddy v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3353](#)
Pederipati Murali Goud v. Ithan Jaihind Yadav, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 3320](#)
Pyaraka Kodanda Pani v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3310](#)
Ramavaram Chandra Shekar Reddy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 3311](#)
Rani Laxmi Bai v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3371](#)
Ravinder Raju v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3366](#)
S. Shyam Sunder Rao v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3361](#)
S. Vijayanandam v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 3354](#)
Sai Srinivasa Pharmacy v. Superintendent, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3352](#)
Salman v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 3346](#)
Sama Ganesh Reddy v. State of Telangana, (Tirumala Devi Eada, J.), [2026 SCC OnLine TS 3313](#)

- Sangishetty Rama Devi v. State of Telangana*, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 3335](#)
- SH Amarsingh v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3359](#)
- Shriram General Insurance Co. Ltd. v. Mattam Suresh*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3325](#)
- SMR Infra v. State of Telangana*, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 3344](#)
- Telangana Non-Gezettered Officers v. State of Telangana*, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 3342](#)
- Telangana Non-Gezettered Officers v. State of Telangana*, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 3345](#)
- Thalapaka Narsaiah v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3369](#)
- Thalari Mallaiah v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3360](#)
- Thalari Sailu v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 3373](#)
- Unicorn Builders v. State of Telangana*, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 3384](#)
- United India Insurance Co. Ltd. v. Loddi Venkatesh*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3323](#)
- United India Insurance Co. Ltd. v. V. Praveen Kumar*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 3324](#)
- Vara Prasad Reddy v. Lakshmi Venkateshwara Enterprises*, (Sreenivas Rao, J.), [2026 SCC OnLine TS 3312](#)
- Veeravalli Srinivasa Rao v. State Tax Officer*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3350](#)
- Vijayalaxmi Juloori v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 3363](#)
- Vinayaka Realtors & Developers v. State of Telangana*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3334](#)
- X8 v. Y8*, (**K. Lakshman** and B.R. Madhusudhan Rao, JJ.), [2026 SCC OnLine TS 3318](#)
- X9 v. Y9*, (**K. Lakshman** and B.R. Madhusudhan Rao, JJ.), [2026 SCC OnLine TS 3319](#)
- Yadagiri Building Material Suppliers v. Superintendent of Central Tax*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 3367](#)
- Zehra Fatima Khatoon v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 3374](#)

Uttaranchal High Court

- Bhaskar Sah v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1046](#)
- Can Fin Homes Ltd. v. DM, Dehradun*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1050](#)
- Devraj Singh Pundir v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1045](#)
- Mukesh Gunsola v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1048](#)
- Rajeev v. State of Uttarakhand*, (**Ashish Naithani**, J.), [2026 SCC OnLine Utt 1044](#)
- Sachin Gautam v. State of Uttarakhand*, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1047](#)
- Woodstock School v. Union of India*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1049](#)

Income Tax Appellate Tribunal

- Action Gold v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Anikesh Banerjee, Member (Judicial)), [2026 SCC OnLine ITAT 5830](#)
- Akhlaque Ahmed Ziyaullah Khan v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 5841](#)
- Ashok Kumar v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5789](#)
- ATC Global Logistics (P) Ltd. v. Assessing Officer*, (**Om Prakash Kant**, (Accountant Member) and Anikesh Banerjee, Member (Judicial)), [2026 SCC OnLine ITAT 5810](#)
- Auro Chemical Industries (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5779](#)
- Avinash Singh v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5772](#)
- Bimaldeep Minerals (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5794](#)
- Chanchala Agencies v. CIT*, (Duvvuru R.L. Reddy, (Vice President) (KZ) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 5784](#)
- Chandra Shekhar Jha v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 5831](#)
- Chirag Hiralal Patel v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 5800](#)
- CIT v. Arissan Power Ltd.*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 5837](#)
- CIT v. Bina Batlivala*, (**Yogesh Kumar U.S.**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 5816](#)
- CIT v. Hi-tech Outsourcing Services*, (T.R. Senthil Kumar, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 5807](#)
- CIT v. Keshavlal Raichand & Sons*, (**Amit Shukla**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 5824](#)
- CIT v. Satish Bansal*, (**Yogesh Kumar U.S.**, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 5814](#)
- CIT v. Starmark Buildhome (P) Ltd.*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5801](#)
- CIT v. Umang Leasing & Credit Co. Ltd.*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 5806](#)
- CIT v. Valvaya Capital (P) Ltd.*, (**Saktijit Dey**, (Vice President) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 5832](#)
- Dinesh Kumar v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5773](#)
- Dinesh Thapa v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5819](#)
- Dinyar Sam Hathikhanawala v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 5835](#)
- Farfetch India (P) Ltd. v. CIT*, (**Raj Kumar Chauhan**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 5821](#)
- Gheesi Bai v. CIT*, (B.M. Biyani, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2026 SCC OnLine ITAT 5840](#)

- Graymatter Software Services (P) Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 5799](#)
- Hariom Developers v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2026 SCC OnLine ITAT 5842](#)
- Hilltop Ceramic v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 5809](#)
- Hosahalli Krishnamurthy Rao Pawar v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 5787](#)
- Indian Institute of Mineral Engineers v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5817](#)
- Jagdish Lal v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 5827](#)
- Jai Laxmi v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5785](#)
- Jaimaakosh Chits (P) Ltd. v. CIT*, (**C.N. Prasad**, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 5823](#)
- Jay Sardar Seva Sahkari Mandali Ltd. v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 5805](#)
- Jigneshkumar Harkishandas Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 5765](#)
- Jugal Kishore & Sons v. CIT*, (Rajpal Yadav, (Vice President) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 5762](#)
- K.S.S. Infrastructure (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5783](#)
- Krishan Telecom v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5780](#)
- Lalit Prabhulal Shah v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 5792](#)
- Laxmanbhai Nathubhai Zora Rameshwari Krupa v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 5846](#)
- Lords Freight (India) (P) Ltd. v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Anikesh Banerjee, Member (Judicial)), [2026 SCC OnLine ITAT 5828](#)
- Madhavi Farms (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 5845](#)
- Manash Bhattacharjee v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5795](#)
- MJVS Fashions (P) Ltd. v. CIT*, (**Sandeep Singh Karhail**, Member (Judicial) and Jagdish, (Accountant Member)), [2026 SCC OnLine ITAT 5825](#)
- Mohd. Ishaque v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5820](#)
- Mohd. Salim Khan v. Union of India*, (**Yogesh Kumar U.S.**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 5798](#)
- Mongia Steel Ltd. v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5766](#)
- Mysore Minerals Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 5796](#)

- Narender Singh v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5777](#)
- Naresh Chand Rustagi v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5778](#)
- Natraj Challa v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 5791](#)
- Nil Madhab Pradhan v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5802](#)
- Nilima Ghosh v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5829](#)
- Nirmala v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5786](#)
- Polavarapu Basaveswara Rao v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 5790](#)
- Prabakar Reddy v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 5793](#)
- R. Kothari & Co. v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 5844](#)
- R.K. & Co. Manpower (P) Ltd. v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 5763](#)
- Rabindra Nath Ghosh v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5771](#)
- Rajendar Benjaram v. CIT*, (**Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 5769](#)
- Rajkot Lohana Mahajan v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 5833](#)
- Rajo Primary Agriculture Credit Coop. Society Ltd. v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5818](#)
- Ramakanta Sahu v. CIT*, (Duvvuru R.L. Reddy, (Vice President) (KZ) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 5803](#)
- Ramnath Gupta Bysani v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 5782](#)
- Rohit Kumar Pravinchandra Barot v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 5797](#)
- Rungta Projects Ltd. v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5808](#)
- S.L. Traders & Finance India (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5815](#)
- Sai Ganesh Educational Society v. CIT*, (**Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 5768](#)
- Samsher Hasankhan Dalwai v. NFAC*, (**Saktijit Dey**, (Vice President) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 5836](#)
- Sanjay Choudhary v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5774](#)
- Saraswati Vidya Mandir UMV v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 5838](#)

- Sezal Shakti Realtors Ltd. v. CIT*, (**Sandeep Singh Karhail**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 5813](#)
- Shankheshwar Parshwanath Jain Swetamber Murtipujak Aradhna Bhuvan Trust v. NFAC*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 5804](#)
- Sharad Insulations & Interiors (P) Ltd. v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 5822](#)
- Sheth Doongarshi Gangji v. CIT*, (**Saktijit Dey**, (Vice President) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 5781](#)
- Shree Bhutnath Mahadev Mandir Porbandar v. CIT*, (**Arjun Lal Saini**, (Accountant Member) and Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 5812](#)
- Shree Yamuna Builders v. CIT*, (**B.M. Biyani**, (Accountant Member) and Paresh M. Joshi, Member (Judicial)), [2026 SCC OnLine ITAT 5834](#)
- Sivantos India (P) Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 5775](#)
- Splendour Marine Trading FZE. v. CIT*, (Vikas Awasthy, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 5770](#)
- Sunil Kumar Sawa v. CIT*, (George Mathan, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 5764](#)
- Sushil Kumar v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 5811](#)
- T.R. Chawla & Sons HUF v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Naveen Chandra, (Accountant Member)), [2026 SCC OnLine ITAT 5843](#)
- Ultracem Marketing v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5788](#)
- Utilas Infrastructure (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 5776](#)
- Varsha Dilip Dhruv v. CIT*, (Sandeep Singh Karhail, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 5826](#)
- Venkatramudu Domde v. CIT*, (**Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 5767](#)
- Vijay Kumar Jain v. Assessing Officer*, (B.M. Biyani, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2026 SCC OnLine ITAT 5839](#)

National Company Law Tribunal

- Agra Conductors & Electricals (P) Ltd., In re*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1461](#)
- Ahluwalia Contracts (India) Ltd. v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1436](#)
- Ahluwalia Contracts (India) Ltd. v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1442](#)
- Ahluwalia Contracts (India) Ltd. v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1443](#)

- Allahabad Bank v. Sai Infosystem (India) Ltd.*, (Chitra Hankare, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 1454](#)
- Amav Developers LLP v. Anurag Nirbhaya*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1460](#)
- Anil Kumar Agarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1435](#)
- Anil Kumar Agarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1444](#)
- Apco Motors v. PSR Metals (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1453](#)
- Arpit Agarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1437](#)
- Arpit Agarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1438](#)
- Asset Reconstruction Co. (India) Ltd. v. Neesa Leisure Ltd.*, (Chitra Hankare, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 1458](#)
- Bank of Baroda v. Koriya Infra (P) Ltd.*, (Shammi Khan, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 1459](#)
- Bank of Maharashtra v. Anurag Gupta*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1463](#)
- Central Bank of India v. ASR Engineering & Projects Ltd.*, (Umesh Kumar Shukla, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2026 SCC OnLine NCLT 1445](#)
- Future Universal Petrochem (P) Ltd. v. Kapasi Infracon LLP*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1452](#)
- IL&FS Financial Services Ltd. v. Attivo Economic Zone (Mumbai) (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and Cmde. Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 1447](#)
- Indian Renewable Energy Development Agency Ltd. v. Gensol Engineering Ltd.*, (Shammi Khan, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 1455](#)
- Jainendra Kumar v. Arun Pandey*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1462](#)
- JC Flowers Asset Reconstruction (P) Ltd. v. GVK Transportation (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 1446](#)
- Mahaveer Medicare v. Rancom Healthcare (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1464](#)
- PP Bafna Ventures (P) Ltd. v. KVR Industries (P) Ltd.*, (Umesh Kumar Shukla, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2026 SCC OnLine NCLT 1451](#)
- Reena Aggarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1439](#)
- Reena Aggarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1440](#)
- Reena Aggarwal v. Logix Infratech (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 1441](#)

Santosh Bhatia v. MBS Impex (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 1448](#)

SBI v. Abhay Narendra Lodha, (Chitra Hankare, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 1456](#)

Shinhan Bank v. Comandur Parthasarthy, (Dr. Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2024 SCC OnLine NCLT 14728](#)

Sivaram Prasad Bhamidi v. Mulpuri Siva Ramakrishna, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 1449](#)

Sivaram Prasad Bhamidi v. Mulpuri Siva Ramakrishna, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 1450](#)

Union of India v. Gensol Engineering Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 1457](#)

Union of India v. Leel Electricals Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 1465](#)

National Green Tribunal

News Item Titled “Study Flags Overlooked Danger Posed By Hanging Glaciers On Mountain Slopes in Central Himalaya”, (Prakash Shrivastava, Chairperson and Dr. Afroz Ahmad, Expert Member), [2026 SCC OnLine NGT 210](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

